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#### [Shri Bhupesh Gupta]

sitting. We expect a little more respect from the junior Ministers. I can understand sometimes the Prime Minister showing a little disdain for us. Flu 1 we feel hurt when a junior Minister shows the same disdain and such contempt for us. It was an insult to you. But you are the better judge in your case. I have no complaint on this account against you at all.

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): It is not the intention of Mr. Makwana to hura the feelings of hon. Members. When you called the other Minister, Mr. Makwana came to a reasonable conclusion that his business was over and moreover he has to make the statement in the Lok Sabha. That as how he went. And it is not for any Member to tell him to sit here or not it for you  $t_0$  say ...•

SHRI MANUBHAI PATEL: The Chair has also told him.

# श्रो **ग्रब्दुल रहमान हो**ख (उत्तर प्रदेश) :

वह स्टेटमैंट तो वहां तीन वजे दे दिया है ।

SHRI PRANAB MUKHERJEE: This is the problem. I am sorry to say that the hon. Member considers that at any point of time he can rise. What I want to submit is that wherever we go to the next item, the conclusion is that the earlier item is over and the Minister in charge of that item has no point in staying here. When you called Mr. Mohanty to introduce his Bill, Mr. Makwana came to the conclusion that he has no other business here. He has no intention of hurting the feelings of anybody. He did not do it deliberately to hurt the feelings of anybody or to commit an act of contempt towards the House.

SHRI BHUPESH GUPTA: How many time in the course of the debate you have called others to make a statement? Mr. Mukherjee is the guardian angel and he is doing his job: If you ar<sub>e</sub> satisfied, it is all right.

SHRI MANUBHAI PATEL: The request of the Chair has been recorded.

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SHRI DHARMAVIR (Uttar Pradesh) : He might not have heard it.

श्री लाइलौ मोहन निगम (मध्य प्रदेश) : वे अंग्रेजी में बोल रहे थे, आपको समझ नहीं आया होगा।

MR. DEPUTY CHAIRMAN: Let us take up further discussion on the Motion of Thanks to the President. Mr. Dinesh Goswami.

#### MOTION OF THANKS ON THE PRE-SIDENT'S ADDRESS—^ontd.

SHRI DINESH GOSWAMI Mr. Deputy Chairman, the (Assam): President's Addres which gives a balance sheet of the performance of the ruling party in the year that has passed by and also a broad outline of the proposals that the Government intend to implement for the year that is to come, also provides opportunity to the Members of both the Houses to make an assessment of the Governments performance. Sir, the President's Address has been so listless that while I was listening to it, I found that not even one member of the ruling party, not to speak of the Opposition had any occasion to applaud this address. I have been in this House and the other House for the last eight years and, for the first time, I have found that the President's Address went unapplauded throughout.

Sir, this Government came to power with the promise that it would be a Government which will govern and the performance of the Government reminds me of the story about the fishes and the frogs in pond. The fishes and the frogs in a pond had many problems and they wanted somebody to govern them and approached God. Then God said: "I am going to give you king." Saying this he put a piece of log in the pond and said: "This is your kind". They

" were very happy. When they found that the piece of log was incapable of doing anything and they became dismayed. They went to God again and said: "We want somebody, powerful, who will govern us." God said: "All right". Then he put a stork instead. Thereafter whenever they had any problem and approached the stork, the stork either ate the fish or the frogs with the result that after sometimes there was no body to corn-lain about any problem at all. We had, on the one hand, the log in the Janata Government and the same has been replaced by the stork when

expected of the earlier Gov people ernment to solve their problems, they nothing to solve the problems did and this Government is trying to solve them by virtually doing away with the people. There is galloping inflation. The Railway Minister has brought forward a Railway Budget the like of which the country has never experienced and the increase in the fares and freight rate has no parallel in budgetary history. our Then, Sir, about the law and order situation the less said about it the better. Let us have a look at different parts of the country. What do we find? In Assam, the problem remains un solved; in West Bengal, the educa tionists and the intellectuals have gone to jail; in Orissa, the student unrest is there; in Bihar, the blinding of the people makes mockery of Rule of law, in UP, the Aligarh Muslim University is closed; in Gujarat, a caste war is going on about which we just had a discussion, and in Maha tremendous rashtra, there is unrest among the farmers. So far as the economic front concerned. is the Government has come forward with a lot of statistics to give the im pression that the economy has crossed what they call the hump. These statistics as has been said by somebody, can be used like a lamppost. The lamppost are used to illuminate and remove darkness. But there

who can use the posts to are others lean on They are used hv the drunkards without balance somehow keep their balance. This Govern to ment has used the statistics like the one used by drunkards only to some how keep on standing on a position as otherwise they are in no position remain in their position. Now. to look at the financial position of the What country. type of statistics the Government placed before have the House? Go to the market and the inflationary pressure. And see you have tried to explain it away saying that this inflationary pressure has been there because of the rise in the prides of the petroleum products. inflationary pressure The imported inflation. But Petro is leum Minister says that because of the increase in the prices of petroleum there has been only very products, marginal effect on inflationary pre ssure. The day before yesterday he said "that the impact of inflationary pressure because of the rise in the prices of products was petroleum only nominal and it was only 1.2 per cent. Whom are we to believe If you and whom not? want statistics I can also give statistics. I can also give you statistics .relating to the cost of living index which is at its peak at 265.71. I can also give you statistics that taking 1970-71 as the base year, to show that the average price of agri-' cultural products is 204 whereas the farmer has to pay 284.4 for inputs and other costs. I can give statistics to show that the industrial production during the first six months of 1980-81 has been less by 1 per cent than during the same period of 1979-80. But I leave the economic aspect to the economists of this House.

Now, so far as the law and order situation is concerned, I have to point out certain things. The Railway Minister is here now and I am happy that he is here. He will take note of the law and order situation. The Railway Minister, in aswer to a

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Question in the Rajya Sabha on the 20th February, 1981, regarding the number of persons killed in train accidents and incidents of looting in trains replied like that in 1978, the number of persons killed in looting was 6 and injured 63. In 1979, the figure were 2 and 70 respectively. And, Sir, till the beginnig of 1981, with all the promises that they have made the number of persons killed is 33 and the number of the injured is 265. From 70 it has gone up to 265 and from 2 it has gone up to 33. But the Government tell is: "We are in the year of grace with situation improving every day". I am sorry, Sir, the President's Address has not taken note of three important factors which are crippling the society. One the loss of credibility in public life of this country. Two: the basic need of electoral reforms. Three: reforms in the Police administration. We know about the Bhagalpur incident Sir latest issue of the Sunday has giveo f tories with pictures of as to how the Varanasi police deliberately broke the legs of three prisoners. Sir, the whole article makes а shocking reading. When on this side the issue of the Boat Club was raised, my friends of the Ruling party rose up and said that the agitators brought stones in their pockets. May I ask, did your followers bring stones in their pockets yesterday in Jammu and Kashmir? (Interruptions) Why did you complain against police action at Srinagar. Whenever there is an attack on the procession. Congress (I) is on Congress(I) the right and the police is in the wrong, but when there is an attack on the Opposition parties the Opposition  $i_s$  in the wrong. (Interruptions) This is the attitude which is against the basic principles of parliamentary democracy. I can tell you that the Prime Minister in a brochure, supplied to us, has spoken about the need of a more humane and more competent police service. The reform in on police set up is a

national problem. You are on this side now; tomorrow you may be on that side. Therefore there is no question whether the Congress or the , Janata people are attacked? Knowing fully well the Bhagalpur incident, knowing that 'fully well people are being blinded killed you want to give all the and powers under the National Security Bill to the police authorities. Thg mover of the motion claims that the National Security Ordinance has not been misused because none from this side has been arrested. Well, the ideas have been put in the mind of the Government and it will not be long before probably such claims will also be discounted.

Sir, let us go to the question of foreign policy. I know it has been said that the Non-aligned Conference held recently has been a great success I am not criticizing the Prime Minister or the Foreign Minister, because I know they had avery difficult task. But I think in the-recent Non-Aligned Conference there-has been a complete dilution of the stand of our Government. The fact that the pressure base in Diego Garcia has to be given up from the draft shows that the shadow of the super-power has begun to fall on the movement of nonalignment. Ts i: not a fact that when we ask i Government the question as to why from this did not the Government mention the Soviet presence in the Indian Ocaan, the answer was that there was a distinction between the presence of American base and Soviet presence? But after the Non-Aligned .Conference, is it that the Government has given up this distinction? j know that Delhi being the host, we had many difficulties the host nation cannot allow the because movement to fall or fail and, therefore, compromise was inevitable. But the time has come when, hereafter the Government of India must take firm stand on issues in the movement othsrwise the etitire movement may collapse because of sabotage of the super-powers. Therefore, I feel, Sir, if we look to the domestic situation, if we look to the economic situation, if we look to the foreign affairs situation, there is nothing which should really encourage us to say that we are on a brighter path.

Sir, coming to the concrete proposals, so far as the Assam situation is concerned all along it has been said that students are not prepared to talk. But the students have given in writing in the sense that they have passed a Resolution, that they are prepared to talk unconditionally with the Government but. unfortunately, the Government is not inviting them. Probably the Government are having in mind that the movement is petering out and it is not necessary to go for a discussion. Sir, may I remind my friends that I have gone to Assam. I am acquainted with the feelings of the people of Assam. There is a tremendous under-current of tension in the State and if nothing is happening it is because the boys are preparing for the examinations. Today the situation in extremely ripe for a solution. We want a solution because the State of Assam TTas suffered for the last fifteen months. If you do not bring them to the negotiating table, after the examinations when they go on agitational programmes, what will happen? A solution which may be acceptable today may not be acceptable then. I. therefore, beg of the Government and the Prime Minister to invite the leaders of the Assam Students' Union in response to their offer to sit at the negotiable table unconditionally immediately, so that the problem of Assam can be solved without further delay. I want to make another point in this context. Mr. Bipinpal Das spoke about it yesterday Whether you look to Assam or to the agitation in Maharashtra or to the agitation in Gujarat or to all other agitations, the political parties are becoming gradually irrelevant in

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all parts of this country irrespective of whether they belong to the ruling party or to the opposition. It is because the people have lost confidence in the political parties and the politicians. Sometimes when I travel, I have got a first class pass and I make use of it. But sometimes I travel by second class and alflo second class air-conditioned coach where I meet all types of people. In those travels, normally I avoid to disclose my identity, I say that 1 am a practising lawyer or advocate. The way the people talk about Members of Parliament and politicians is so contemptuous that one has to hang his head in shamt. Today, the country is losing its credibility in politicians and

the political system and the farmers and youths are coming forward to fill vacuum. It is a very dangerous situation. I feel that if this loss of credibility continues, there will be a complete collapse of the institutional framework which we have cherished so long. Therefore, I feel that it is not bv confrontation between the opposition and the ruling party that one can solve the problems of this country. One reason is that the entire credibility of the political system, the political parties and the personalities, has been lost, because we have not effected reform in the electoral system, "We get money from the capitalists and the elections have become so costly. Having taken money from them, if we believe that we are going to bring radical reforms in the economic field in order to bridge the gap between the rich and the poor, we are living in fool's paradise. Having somehow analysed the recent elections, I have found that we, the younger generation who fight elections today and who are in politics, do not have any base or record of sacrifice to lean on. Our forefathers had records of sacrifices in the freedom movement They had also their base in various areas and for them it was <sup>no</sup>t important to be a Member of the Legislature or the Parliament. They had their social

#### [IUIEAVSOO qsauia T-UJS]

respect even without that. But if I do not have any record of sacrifice or I do not have a base, to lean upon, then the membership'tif the Legislature or the Parliament or a ministership becomes very important and one does not mind making any compromise to achieve position of importance in political life. The result is that in the elections we appeal to communities. As we do not have much to appeal on the basis of record of munities, to castes and to sub-munities, to castes and to sub-castes and to "sub-communities. I try to win over votes by money also. Unless there is an electoral "reform by which the importance of money in the political life is somehow removed and also the appeal to castes and communities is removed, there is a possibility o'f total fragmentation of Indian society in the near future. We see thi<sub>g</sub> fragmentation of the Indian society at different levels with disastrous consequences. Sir, it is high time that the opposition and the ruling party and the entire saner elements of this country sit and think of a process whereby we can somehow eradicate these evils.

To whichever part of the country you may look at, the unemployed youths, each one of them has become an unexploded explosive. They will explode because there is no future for them. Unless the Government can create confidence in these youths that they need not be unduly pessimistic and that there is something to fall back upon, I think we will face greater and greater problems. Looking £0 the President's Address, I am sorry that I do not find any indication as to how the unemployment problem in this country is going to be tackled Therefore, Sir. regarding the entire President's Address, I feel that it is one of the listless Address I have read. Therefore, I feel that the time has come—I do not say so in order to score any debating points

but because T feel it—when the entire institutional framework  $i_s$  on the verge of collapse. It is for the entire

right-thinking people of this 4 P.M. country, particularly in the

political life, to seek and ponder together as  $t_0$  how the "malaise can be tackled. And unless we tackle the maliece, I am worried, Sir, the day may not be far off when we have to face greater problems than what we are facing today. Thank you, very much, Sir, for giving me this opportunity.

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Mr Deputy Chairman, Sir, while listening to the last speaker on the Motion of Thanks proposed to the President for the speech which he delivered to the Joint Session of Parliament...

SHRI KALYAN ROY (West Bengal) : Loudly.

SHRI PRANAB MUKHERJEE: Don't worry. It wfl pick up.

MR. DEPUTY CHAIRMAN: He has just started.

SHRI PRANAB MUKHERJEE: Sir. I would start by saving that I agree with the hon. Member that, perhaps, we have reached a stage where certain issues which cut across the party considerations must be looked int<sub>0</sub> dispassionately and must be tried to be solved on a national plane. But^ Sir, here too, if I just start from the starting words that we are losing credibility, why are we losing credibility? it is not because that we have not had the past heritage of sacrifice or participation in the freedom For obvious \_ieasons, many struggle. politicians of today or many political workers of today were born after independence After all 33 years ago we attained political independence, and the last important freedom struggle took place in 1942. Therefore, thp political -workers in the range of "25 to 30 or 33 yeads did

not have that opportunity. So<sub>#</sub> that is not the question. Tnfc question is whether there is any discrepancy in what  $w_e$  talk and what we practice and whether what we talk we seriously believe, and what we practise We do it out of our conviction.

# [The Vice-Chairman (Shri Dinesh GoSwami) in the Chairman.]'

Unfortunately, this is not happening. As a result, a situation has been created in which we find that what-' ever is being done, without looking at it objectively and dispassionately, we try to point out from a particular point of view and angle.

Sir, a large number of speakers have made their observations that the President's Speech is most colourless, it  $ha_s$  nothing new, whatever is read in the newspapers is reflected in the President's Speech, etc., etc. Unfortunately t Sir, you have also made a comment that you counted how may applauds were received while the President was delivering his Speech and whether it was able to enthuse the Members and whether the enthusiasm of the Members was reflected in the applaud or not.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI); Now, I am a completely different personality.

SHRI PRANAB MUKHERJEE: Sir, it is not a question whether the President Speech received applause or whether the enthusiasm of the Members was reflected in the thump- ' ing of the Table or not. Sir, the question is whether it gave an account of what happened during the period under review. Sir, this is an account of the statement of facts. It is an account of what the Government wanted to achieve, what the situation was, and in what manner the Government wanted to tackle the situation. Nobody would claim that the situation is  $_{a}T$  right Nobody would claim that we have overcome the crisis with which we are con-

fronted today. What has been Indicated is the modest claim that we have tried to put the economic forces, the productive apparatus into gear. You have, Sir, in your individual capacity as a Member of the House and not as the Presiding officer, quoted the statistics that in the first six months the industrial production Went down by one and odd per cent compared to~the corresponding period last year, it is true. It is true; but if you would have taken the production trend in the next six months, from July onwards, you would have come in the conclusion that there is a visible trend in the improvement so far as coal production is concerned, power generation is concerned, production in steel is concerned, production in cement i. production in agricultural concerned. commodities is concerned. That does not mean that we have been able to overcome the crisis completely. No country can do it. It has been admitted by the President himself in the Address which he delivered that we can not insulate our economy from the international forces. And what are the challenges before us? Some hon. Members made observations that there has been huge trade gap. What can you do? I am forgetting every other item and if I am importing the present level of petroleum and petroleum products, that alone will take care of nearly 60 to 75 per cent of our total export earning in the coming years. Nobody is going t<sub>0</sub> suggest here that you reduce your dependence on imports, because we are to nrovide diesel fo> energising the pump-sets we have to provide kerosene oil for 600 thousanc villages; we have to maintain transportation system in this country. And the answer lies in that we must vigorously have export efforts.

Somebody suggested—particularly I listened to the representative of the Marxist Communist Party and he was saying; . "We are prepared to cooperate". And what was the basic difference in the National De-

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velopment Council? All the three Marxist Governments opposed to the approach to Plan document on the ground that it has provided high export orientation. The Plan document and the Plan strategy are export oriented. Can you imagine a situation in which you have to depend heavily on import of petroleum and petroleum products completely forgetting that petrol would be used as a source of electricity generation? In our country, we are not doing it. Even to maintain The minimum level of transportation, minimum level of energisation of the pump-sets, providing kerosene oil to the villagers, if we are to maintain this level of import, where from am I to get the foreign exchange? There is no answer to that. And that is one of the major basic objectives of those who apposed the Plan document saying: "We do not agree with it, you are providing subsidies for exports, your entire strategy and policy is towards export orientation." In a situation like this, you do not have any other option. You do not have any other policy instrument, except vigorously emphasising upon exports. Otherwise, how are you going to balance the strategy?

Sir, a situation has come where we are confronted with a number of contradictions. That is why, sometimes I wanted to pose this question. Is there any economist-the other day I put this question to Mr. Kalyan Roy-is there any economic theory in this country where you can provido more to the producer's raw materials, more to the industrial workers, and at the same time give finished product at cheaper price or concessional price? is there any economic theory? If I am to give Rs. 20 to sugarcane growers, if I am to ensure minimum wage to the sugar factory workers, is there any mechanism through which you can sell sugar at Rs. 2.85? Therefore, this is the basic question, which we shall have to answer. And the itrategy whicS ^this Government is

taking and which has been outlined by the President is to strike a balance between the various competing factors.

Sir<sub>></sub> it has been pointed out by a large number of Members, including you,-and we are really and seriously concerned with itthat there is casteism, factionalism. But who is responsible for that? Even before 1977, we were confronted with communal incidents. We are confronted with all types of agitations. But if I understand correctly, casteism in this form will never take place. Therefore, it is not merely the question whether the problem of Gujarat or the problem of Maharashtra or Bihai or any other State, can be viewed merely from the law and order point of view. This is an area where there is need for national consensus. This is an area where we require to sit together and evolve a mechanism, through which we can tackle the problem; we can find a solution. Somebody has suggested that we have not considered the Assam problem in its proper perspective. Somebody has suggested that we have not gone into the Assam problem and that we have not kept the people informed. I do not know. How many times we sat with the leaders of Opposition on Assam alone? How many times we tried to find a solution which will be agreeable and acceptable to the agitation leaders and to all, for the betterment and for the interest oj^the country? Yes. It is a responsibility. The Leader of the Congress Party, Shri Bhola Paswan very rightly pointed out. Shastri, has It is the responsibility of the ruling party to maintain the integrity of the country. Only one thing I would like to add. It is not only the responsibility of the ruling party; it is the responsibility of each and every one Of us to maintain the national integrity and to maintain the unity of the country. In what manner we can do it? Can we do it by merely having agitations and confrontations? Can we do it by merely resorting to any method, any mechanism, which will put the Government of the day in an awkward situation? It is not that only we are ruling. At least, in some other parts of the country, you have other parties which are entrusted with the responsibility of administration, which 'have different political philosophies and political creed. We cannot simply pass on the responsibility saying that this is an inefficiency or deficiency of an individual State Government. There is police firing, there is disturbance, iri) Gujarat, every day. If 1 understand correctly almost every day, West Bengal has to live on resorting to police firing. Almost every day, some sort of disturbances and agitations are going on. This is a very peculiar position. Somebody has made an allegation against us that we are utilising the State apparatus. I am not going into t'hat dispute whether it has been used at all or not. But who are the persons who are making this allegation? The same people who conducted a bandh to protest against a certain attitude of the Central Government. Is it permissible under the system? If the system has lost its credibility, why has it lost its credibility? Every one of us has contributed to this and if every one of us has contributed to this, it is hightime for all of us to think of how we can bring back the credibility. The moment the debate started, immediately, somebody came to the conclusion that we are switching over from the Parliamentary system to the Presidential system of Government. You do not allow even a debate to take place, a free discussion to take place. Immediate'y, some motive will be imputed, as if some decision has been taken and that we are going to switch over to the Presidential system of Government. Is it proper? Is it healthy? Can we say that the system is perfect? Somebody has raised the question: why we have lost credibility? We have sat on that side also. It is not that we are sitting on this side for all time to come. In the past, we have sat on that side also. We have the experience, sitting on that side, of the attitude and the approach

which was taken towards us. It is not that people have lost confidence in Dae Parliamentary system lor in the politicians, merely because the politicians have failed to do their duties. It is because this was injected into it. If you try to establish that a person, who has been the Prime Minister of the country, who has ruled the country for eleven years, was bad, if you go on conducting raids on her house, if you go on making allegations against her, day in and day out, in the newspapers, through Commissions, through institutional arrangements and so on, if you try to describe that she has cheated the people, that she has deceived the people, that she has failed to maintain the integrity, if the credibility of the highest person in the country is attempted to be destroyed, one thing we shall have to keep in mind. We cannot maintain our own confidence in the system itself. perhaps we, politicians and political workers, criticise each other and we cut each other. Hence, if we do not have respect for each other, if the politicians do, not respect each other, if we do not have any confidence in ourselves, we cannot respect others to have confidence in us that we will be able to deliver the goods. We could have delivered the goods. We would have maintained the credibility if we would have taken the same yardstick in applying it. Yes, I remember when I listened to one of the speeches that when the police Congressmen, was beating the the Congressmen agitated, because sitting there on the other side days in an<j days out I witnessed whatever was said against us, whatever was done to us. Everything is justified, everything is right because these are the people who ought to be victimised and who ought to be maligned, some sort of campaign is to be mustered against them. Even today the same thing is happening. Somebody has taken the attitude, the moment she came to the power, the day she came to the power, that she is going to authoritarianism. Even the leftist party took the same attituda

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Communalism is not danger to them, rising casteism is no danger to them, authoritarianism Gandhi's Government or the and Mrs. Congress Party is danger to them. Where is authoritarianism? If we start a debate, if We initi'at<sub>e</sub> a discussion is it authoritarianism? On a number of times the Law Minister and everybody in the Government have said that this is just an academic discussion, but you look at the proceedings of the House. Day in and days out we are maligned, as if we have taken a decision to switchover from one system to another. Is there anything wrong if we have initiated a debate or a discussion? After all, it is the people in this country who have to take a decision. They are to arrive at a decision or at a solution. Somebody is saying that we are taking anti-working class attitude. Where have we taken the antiworking class attitude?

#### SHRI KALYAN ROY: Please repeat it.

SHRI MUKHERJEE: Where PRANAB have we taken the antiwork-ing class attitude? Immediately after coming to the Government we recognised 81/3 per cent statutory minimum bonus, we accepted the concept of deferred wage. It is we who did it. It is we who dispensed with it, but again we restored it-not because of you. (Interruptions). Do not interrupt. We did it and even in a series of industrial disputes, wherever we have received recommendations from various State Chief Ministers or at the local level, we have accepted them. But what I would like to point out is, we have reached a stage where one straw may break the camel's back. Now it is to be seen whether we are going to accept the last straw on the camel's back. Therefore, it is not that we do not want to give. We want to give. We want to help. We recognise the fact that it is a reasonable demand. Nobody is claiming that the prices have been controlled. We are not in a position to control

prices in the way we have desired to do it. Somebody is criticising that it has not been put to negative. Nobody has claimed that it has been put to negative. What has been suggested in the Presidential Address is that from 23 per cent it has brought down to 15 per cent. It is a statement of fact. And if I say that from 23 per cent it has been brought to 15 per cent, if I say that coal production ha3 picked up, if I say electricity generation has picked up, if I say export is picking up, immediately you are saying that we are giving some sort of statistics, that we are jugglers and drunkard fellows, we cannot depend on our own and that we are taking the support of a lamp post. It is not the question of taking support of a lamp post or not, but it is a question of bare facts. In 1979-80 we had a negative growth. This year we are going to have a modest growth rate of 5 to. 6 per cent. If you just look at the comparative situation in any other developing country which i3 called to be of high-growth potential areas, nowhere will that compared to the given you find situation the level of development is less in this part of the country. So, what I was trying to point out, it is not the intention of the Government to have confrontation with the working class. We want reconcilition, we We want to have peace. want adjustment. But they will also have to realise the situation, that we have reached a stage beyond which we cannot go further. It is not that we have no intention to give. It is our desire to see if we can link it up wirh some sort of productivity, if we can create an atmosphere of productivity; otherwise the whole economy is going to collapse. It is not a question of some concessions here or there The economy has reached a stage where perhaps you cannot add any further strains on it. Therefore, there is need for reconciliation, there is need for a dialogue. Nobody is objecting to it. We are prepared to have it. Let there be discussions. Let there be a formulation. Let there be a solution.

But, Sir, to tell one thing here and to tell another thing in private is 'causing a lot of difficulties to, us. We want to have a discussion. We want to nave cooperation. On Assam issue, we initiated it. On the question of national integration, on the question of unity, on the question of broad national problems, we have taken into account the views of the Opposition parties. But what happened? If you invite them, somebody says: "There is no point of going to you because you will not agree with our views". Sometimes, even when an invitation is extended, it is not being responded to. That way, you cannot have this functioning. This has been our experience in respect of Assam. Day in and day out allegations are being made tha\ we are trying to topple the government. Where have we toppled the government? Playing to the gallery from the National Development Council meeting and through other political forums, people have started saying that we are trying to topple the government. Where have we toppled the government? Can you tell a single day of Mrs. Indira Gandhi's primeministership where in some part of the country there was non-Congress government. From 24th January, 1966 to 23rd March, 1977, in all these eleven years there was not a single day when in some part of the country there was not a non-Congress government.

A long speech was made in the National Development Council meeting that the Congress Government is conspiring to topple the Leftist Governments in West Bengal, Tripura and Kerala. What happened in Tripura? Hon'ble Member, Shri Dinesh Singh, is here. He knows it very well. If we wanted to topple the Government, if we wanted to dismiss the Government there. that Government could have been dismissed immediately. But we did not want it. We wanted to provide help. We helped them. We provided them relief materials and we wanted to see that the Government there is in a position to restore

normalcy. And what had happened had happened mainly because of their wrong policies. They tried to play one section of the community against another. In West Bengal nobody is going to topple the Government. In Kerala, nobody is going to topple the Government. But you cannot take a position where you will go against the view of the overwhelming majority. What happened at the National Development Council. For the first time in the history of this country, all the Chief Ministers of the country assembled together arrived at a consensus and three people are saving: "We do not agree with the approach". Is it democracy? You are saying that we are authoritarian. Sir, to my mind authoritarianism means if the will or desire of a minority is imposed on the majority. What happened there? It is not that all of them were of the Congress (I) party. Mr, Ramachandran was there, Sheikh Abdullah was there. They do not belong to our party. They also agreed. They may have differences. It is not that all the Congress (I) Chief Ministers agreed to it. They have differences. But when we are going to accept a national document, the strategy for the whole country for 5 years, for the first time we find that these three gentlemen say; "As we do not agree with your views and you do not incorporate our views, we are not going to accept it as a Plan document". This type of attitude stands in the way of having a concerted and united approach. We are prepared to have it. We are prepared to have a discussion. You may have differences. But keeping the differences, we can expand the area of agreement. And we want it. Every time we have extended our hands of cooperation. But unfortunately, it has not been accepted too.

Sir, coming to the economic prob-Iem<sub>s</sub> and strategy which  $w_e$  have finalised in the Plan document, 1 would like to concentrate only on one aspect because we will have the opportunity, particularly in this House, of discussing it in details. I

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would like to point out that we are confronted with a very serious situation. It is not merely what has been said by the President in his Address that we cannot insulate our economy from external forces, but more so, on the one hand, we are finding that prices of certain essential items which are to be imported are going high, and on the other hand, most of the developed countries are taking a position which is against the developing countries. This point we are trying to impress upon in every international forum. We have tried to impress upon it in global negotiations. We tried to impress upon it in UNIDO III discussions in Delhi. In all international forums we are trying to do it. What is the demand of the developing countries? They want a net transfer of 1 per cent GNP from the developed countries. Unfortunately, it has not been conceded. Even when they agreed to do it by 0.7 per cent, ultimately they did not g<sub>a</sub> beyond 0.35 per cent. Therefore, on the one hand, the markets of the developed countries are closed to us, on the other hand, the import bills are going high. I am not in a position to import the minimum basic necessities to support my developmental programmes-a situation all the developing countries of the world are confronted with today. This is the real serious chal-lenge. If we want to meet this challenge, we have no other option but 10 reduce our dependence on external aid, external assistance.

Somebody suggested that nothing has happened in this country, there has been no progress. With a Plan of the size of Rs. 97,500 crores, what is the net foreign aid element? Is it not a fact that we have reduced our dependence on foreign aid in the earlier Plan from 55 to 56 per cent to almost 10 per cent? Is it not a fact that over a period of years it has been possible for us to provide the capita] necessary for our Plan augmentation? In industrialisation, by and large, we are today self-sufficient, If we talk

of the development decade, immediately some people start saying that nothing happened in this decade. It was possible for us to reduce our dependence on foreign aid either for Plan finance or for capital formation Or even for technology. That is the real teeth which we obtained in our economic strategy. Therefore, it is not a fact that nothing has happened. What we can say is that things have not happened the way we wanted them to, the rate of progress which we desired to have could not be attained. There is no denial of the fact that it is not up to, the level of satisfaction, or what we wanted to have. But that can never be attained in a society or a section if it is so fragmented and if it is divided on so many Today the extraneous matters. real concentration should be on taclcling the economic problems. Unfortunately, all our energies are today concentrated on tackling the non-issues. Whether there will be a reservation in Gujarat or not, is it a real issue before the toiling masses of this country? Is it a very serious, burning issue before those who are out to earn their livelihood? And what is the approach of certain political parties? Whatever be an agitation, whatever be its character, if it is a stick to beat the Government with, "et me take this opportunity of beating the Government. We are unfortunately confronted with such a situation.

Therefore, it would be my suggestion to the hon. Members through you, Sir, that we have reached a time when there is a need to evolve a mechanism through which we function and we address ourselves to try and do this and do some serious introspection. Then I think it may be possible to contribute in a better and in a big way.

In this way, I express my thanks to you for giving me this opportunity of taking part in the discussion.

SHRI L. GANESAN (Tamil Nadu): Sir, I wish to speak few words in support of the Motion of Thanks to the President for his Address to the joint session of Parliament. Sir, in reality, the President's Address is the Address of the Government. In that the Government points out or indicates what it 'nas achieved in the past and what it intends to achieve in future. If that is the case, the Government has a legitimate claim, and I think nobody can dispute it, that it has gone ahead with speed and determination to repair the damage caused to the national economy by three years of drift and lack of determination and direction. The result was that the inflation rate was reduced from 23 per cent to 15 per cent. Sir, inflation is a malady, a sickness, from which even the advanced countries, the most developed countries, are suffering, and it will not be very easy to do away with inflation altogether. So to reduce it from 23 per cent to 15 per cent is definitely an achievement which everybody should appreciate. It is an appreciable achievement on the part of the Government. As a matter of fact, greater attention was given to agriculture. And the result was that agricultural production has increased. In the case of industrial production also, the achievement was really praiseworthy. Great attention has been given to industrial production, and industrial production has made steady improvement. As against the 0.1 per cent drop in June 1<sup>98</sup>0 over June 1979, there was an increase of 10 per cent in January 1981 over January 1980. Therefore, the achievement of the Government in the industrial sector also is tremendous. It is claimed that this Government is firmly committed to the safeguarding of the interests of the agriculturists, the farmers. As you know, the ruling Congress (I) Party organised a rally of the peasants, farmers and rvots and it was the biggest of its kind. There is no doubt about it. Perhaps<sup>1</sup> it might have been subjected to criticism by Opposition parties. I do not know why such a rally was organised by the ruling party. Was it that they wanted to test whether the farmers were still in support of them? Or, was it an attempt on the part of

the ruling party to prove its strength. I do not know who ever doubted the strength of the ruling party. Definitely the people are with them. But whatever might have been the motive of organising such a rally—I do not know—one thing at least is sure; that is, they would have come to know the real needs of the agriculturists, the real requirements of the peasants and farmers. And such firsthand information or first-hand knowledge will definitely do great good for the farmers and peasants of our country as a whole.

As far as the agricultural problem is concerned, I just want to make certain The problem is, the observations. agriculturists, when they purchase, pay more and when they sell their own products, they have to sell at a reduced rate and they get less. So they pay more and get less. The prices of all the commodities are increasing. There is no doubt about it. The prices of industrial products and the prices of agricultural products, all of them are increasing. But the increase in the prices of industrial products is more than proportionate to the increase in the prices of agricultural products. Unless they are brought to parity, you are not going to solve the problem. That is because the farmers are becoming poorer and poorer year after year. As a result, they are not even able to pay back their debts to the co-operative institutions. It is not that they are not willing to pay it. The real fact is that they are not at all able to pay it. That is why I am making a request. You may not be able to give more procurement price. I know that the Government has enhanced the procurement price, for which we are thankful, no doubt. But that price also is not sufficient, is not fair, is not remunerative. I am quite sure of this because I am myself a son of a farmer. Therefore, at least one thing we can do. I do not even appeal to the Government to increase the procurement rate. At least, please

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see that the prices of fertilizers, pesti-cidies and all those things which have to be purchased by the farmers as inputs, are kept in check. They should not be permitted to increase. What is the increase in fertilizer fcr the past fifteen years? We need not take the past fifteen years. Let us take, say, the past five years. At the same time, what is the increase in the price of paddy? I therefore appeal to the Government to at least maintain the price of fertilizer and other agricultural inputs. Here let me make just one reference to what the honourable Chief Minister of my State, Tamil Nadu, promised. He made so many promises on the election eve He promised that he would write off all cooperative loans advanced to agriculturists even if the Government of India did not come to the rescue of the State Government. But when the time came for the farmers to demand, when the Agriculturists of Tamil Nadu demanded the fulfilment of what all he had promised, when they demanded that he should carry out his promises, do you know how he has met their demand? He is trying to meet their demand with bullets and lathis. As a matter of fact, when they observed bundh in Tamil Nadu at least ten people were shot dead when the police opened fire in several places.

Sir, you have said that in the Sixth Five Year Plan you are going to provide irrigation potential of about 40 million hectares. You are promising to provide new irrigation facilities. But what is the situation? The people of Tamil Nadu, the peasants of Tamil Nadu, the poor farmers of Tamil Nadu, are worried about losing what we have been enjoying for times immemorial. Take the Cauvery waters dispute. Everybody knows that the agreement of 1924 was to be renewed. That agreement was not terminated. That agreement was to be renewed after fifty years. That is, it ought to have been renewed in 1974. But till today jt has not been renewed. The Cauvery is flowing, not during our days, not during the British days. The Cauvery was flowing, the Cauvery is flowing and the Cauvery will be flowing, making Tamil Nadu fertile. Here I would like to cite a quotation which is in  $m_v$  mother tongue, Tamil,, which is full of emotion and passion:

THNNIRUM	KAVIRIYETHAR
VENDANUM	CHOZHANE
MANNAVATHUM	CHOZHA
MANDALAME	

When we say river, the term river refers to the Cauvery; when we say the country, the country means only the kingdom of Chola. Such is the case with the Cauvery. And we are afraid that the river is going to get dry with so many dams having been constructed all the way. And we are afraid that a day will come when the whole of Tamil Nadu, more particularly the granery of the south, Tanjore, and a part of Trichy district, which is supplying padiy for the whole of Tamil Nadu, will turn out to be a desert. As a matter of fact, I am afraid that the interests of the Tamil Nadu farmers will not be safe in the hands of the present Chief Minister; 1 doubt it because he has very recently said that he will not be interfering with Karnataka in the maximum utilisation of the Cauvery waters by Karnataka whereas we 5iave been fighting for the maximum utilisation of the Cauvery waters for Tamil Nadu. When the said Chief Minister that, I am reminded of the saying a bird in hand is two in the bush. We should not lose the one bird which we have in hand in the expectation of getting the two in the bush when we are not sure of it. But what are we seeing here? Our honourable Chief Minister, Mr M. G. Ramachandran, has said that, as a matter of fact, he will be willing to have a reduced share of the Cauvery water ...

SHRI R. MOHANARANGAM (Tamil Nadu): No, there is no dispute between Karnataka and Tamil Nadu. I am not interfering with the speech of an honourable Member. But our Chief Minister, Mr. M. G. Ramachandran, has not said anything like that. He has only said ... (Interruptions)

SHRI L. GANESAN: Please do not interrupt me. I am talking on a very sensitive problem, a problem which is going to affect every human life in Tamil Nadu. This is not a good thing. If the west-flowing water is to be diverted to Tamil Nadu, it is a good plan. I have nothing against it. But the rights which we have been enjoying from time immemorial should not be taken away. I appeal to the Prime Minister, Shrimati Indira Gandhi, to see that we are allowed to enjoy these rights and that the Cauvery dispute is solved as early as possible.

Now, I wish to make a mention of a very great sensational issue. This is  $a_n$  issue which shakes and rocks Tamil Nadu and Kerala. It is nothing but the most notorious spirit scandal. Everybody knows it. Of course, Mr. Mohanarangam will say that the Government of Tamil Nadu has ordered an enquiry under Justice Kailasam to enquire into it.

SHRI R. MOHANARANGAM; An open enquiry

SHRI L. GANESAN; Similarly, Kerala Government has also appointed a Commission. Therein lie<sub>s</sub> the difficulty. And that is why I want to make an issue of it. Appointments of different Commissions by different States will lead to the conduct of the enquiry in bits and pieces. What we require is a harmonious, a complete, a comprehensive enquiry by one and the same authority. I will give an « example. Suppose the enquiry Commission in Tamil Nadu under Justice Kailasam gives the finding that nothing hag happened so far as Tamil

Nadu is concerned and all the irregularities were committed in Kerala. Will that finding be binding on the Government of Kerala? Suppose the Kerala Commission gives the finding that the irregularities were committed only in Tamil Nadu, will that finding be binding on the Government of Tamil Nadu? We are not opposed to Mr. Kailasam who is a friend of Mr\_ M. G. Ramachandran. If it is headed by anybody else, then also we will oppose it ...

SHRI R. MOHANARANGAM; He says he is the friend of MGR. It was-only on the recommendation of the former Chief Minister and the present opposition leader, Mr. Karuna-nidhi, that Mr. Kailasam was appointed to the Supreme Court ... (Interruptions), I am a ver<sub>v</sub> good lawyer. I will never defend a bad case.

SHRI L. GANESAN: My point is ...

SHRI NARASINGHA PRASAD NANDA (Orissa); Are we in Tamil Nadu now?

SHRI L. GANESAN: Secondly, the term 3 of reference also are very restrictive in nature. The seeds of this scandal were sown in the year 1979. The enquiry commission is appointed *to* enquire into the happenings during few months in 1980 only. Therefore, we request the Prime Minister ...

SHRI V. GOPALSAMY (Tamil Nadu); M. G. R has looted more-money out of this scandal.

SHRI R. MOHANARANGAM; It is a wrong impression. I do not know how Mr. Gopalsamy can sa<sub>v</sub> that ... (*Interruptions*). He is a Chief Minister. He is not a member of the Rajya Sabha ... (*Interruptions*).

DR RAFIQ ZAKARIA (Maharashtra) ; Are we now in the Tamil Nadu Assembly? (Inemipfions) THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): The allegation made against Shri M. G. Rama-chandran will not go On record.

SHRI V. GOPALSAMY: I am not making any allegation. I was referring to the scandal and I expressed my view. That is my right. I will request the Chair to protect me. It is not fair. So many things are said in this House.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI); If you want, Mr. Gopalsamy ...

SHRI V. GOPALSAMY; It is about the Tamil Nadu Government only, Sir.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): But you are not participating in the debate now. So, I thought you made only a casual remark.

SHRI V. GOPALSAMY-. But I can interrupt, Sir.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): In that case, you will have to give me notice.

SHRI R. MOHANARANGAM: If his view is correct, then it is all right. But he is saying that as a fact.

SHRI V. GOPALSAMY: Whether it is my view or not, it is not your business. (Interruptions).

SHRI R. MOHANARANGAM; My view is that it is not a fact. (*Interruptions j.* 

SHRI V. GOPALSAMY; It is not your business to say whether it is correct or not.

SHRI R. MOHANARANGAM; But you are accusing the Chief Minister of Tamil Nadu and I have to defend him. It is my duty, it is my bounden duty, to defend him. As a person belonging to hi\* party and as a per-

son belonging to Tamil Nadu, I have to defend  $m_v$  Chief Minister.

SHRI V. GOPALSAMY: Sir, I request you to consider my point.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Gopalsamy, I thought that you were making a casual remark ... (*Interruptions*). Just a minute. You TSave raised a point. Because you made a casual remark, I thought that it should not go on record. Since you want ...

SHRI R. MOHANARANGAM: But it is on record, Sir.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI); But since you are also interested in having it there, it will be there.

SHRI L GANESAN; Sir,  $w_e$  are not making any defamatory remarks against the Chief Minister of Tamil Nadu.

Sir, when the ship scandal was raised, the Chief Minister wrote to the then Prime Minister Charan Singh to spare the services of a Supreme Court Judge.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI); Please con clude now.

SHRI L. GANESAN; Why should he not write now to the Prime Minister of India asking her to spare the services of a Supreme Court Judge?

Coming to my last point, Sir, the President has talked about—I would like to say in this House—and he is used to talking about Hindi imposition. I know that English still continues to be the associate official language. That is largely due to Pandit Jawaharlal Nehru. I know that. Not only that, Sir. Hindi i<sub>s</sub> not so very nakedly imposed or not so very openly imposed or not so very directly imposed. That is also largely due to Pandit Jawaharlal Nehru, and, after him, to our Prime Minister, Shrimati Indira Gandhi. I know that. But, Sir, Pandit Jawaharlal Nehru gave an assurance that Hindi would never be imposed ... on the unwilling non-Hindi-speaking people. What we require is that that assurance, that solemn pledge, of Pandit Jawaharlal Nehru and the subsequent assurance given by our Prime Minister, Shrimati Indira Gandhi, must be incorporated in the Constitution of India. I do not know what will happen if some Hindi fanatic comes to power tomorrow.

Sir, I came to Delhi as a Member of Parliament. But I feel sorry, Sir, to make this observation. This is my sincere feeling. Sir, I was not able to put through a call to my residence in Thanjavur district in Tamil Nadu. When I rang up, at the other end they asked something in Hindi which I did not know and which I could not follow. I very patiently said: "Please book a call to Thanjavur." They muttered something. Invariably, Sir, at the other end, some lady is there. What she says or does, I do not know. So, I did not know what she said. Once again, I patiently asked her only in English because I know English only.

# THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Please conclude.

SHRI L. GANESAN; But what happened is that she banged the receiver at the other end. I felt that I was slapped on the face and I felt that I was humiliated and I felt that I was insulted. Sir, the very same thing happened at the junction, at Delhi Junction. I wanted to know from the concerned officer whether there was any last-minute cancellation in the First Class compartment. He did not utter a single word. He simply pointed out with his hand to go to another man and this man points to the other man, because I am talking

in English and when I go to the second man, he points to the first man and this is what is happening. j When I went to Singapore and I Malayasia I felt I was in a part of I Tamil Nadu in a part Of my own country. But here, Sir, I feel quite like a foreigner in New Delhi. This is the capital city, my own capital city, my own country's capital city, in which I feel that I am a foreigner, in which I feel like a fish out of water. It is a shame and I want to have my feelings recorded here. Therefore, I appeal to the Prime Minister of India to see that the assurances of Pandit Jawaharlal Nehru and her own assurances are incorporated in the Constitution of India. With these words, Sir, I thank you.

SHRI ARVIND GANESH KUL-| KARNI (Maharashtra); Mr. Vice-Chairman, Sir, today we heard the views of the Leader of the House. I Particularly he laid stress, one, on the economy, and, second, on the political credibility. Sir, as regards the President's Address, I find very weak references to the economy, and particular y in para 2 where he says that the result has been significant slowing down of the inflationary rate from 23 per cent to 15 per cent. Sir, I draw your attention particularly to the fact that these statistics make just like a 'maya' which is giving wrong impressions to various people. I do not expect that the President or his wife would be going to the market to purchase anything, neither Mr. Venkataraman will be going to the market. But, Sir, when we the common people go to the market we see the jugglery of statistics and see this myth. Sir, for the purpose of statistics, one has really to go through the statistics of retail prices. The wholesale price statistics have no relevance to the people living in the villages. Eighy per cent of the persons live in village. And they have to deal with it. Sir, here I have got statistics published very recently by

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[Shri Arvind Ganesh Kulkami] the Economic Times Research Bureau. And I discussed this with an eminent economist, as to how is it that the wholesale statistics and retail statistics are having so much divergence? Sir, the retail statistics what I am quoting now and what was quoted by the Leader of the House as well as the President, 23 per cent and 19 per cent, have no relevance in the present condition. Sir, you also mentioned some statistics in your speech when you were speaking here. But, Sir, the basic point is that we are concerned with retail statistics. Our friends in the treasury benches were trying to show that in January 1981 the prices were showing a trend of having stabilised or showing a direction of going down. Sir, here are the retail statistics which I quote from the source I have mentioned. In December 1980, for the food items, the points were 267.00, while in 1981 the points were 271.4. These are the retail statistics for Bombay. Then about the non-food items like supari, tobacco, -my friend Mr Yadav has gone away; I think he will appreciate it-fuel and lighting, clothing and miscellaneous items, the relevant figure in December was 324.6, while in January it was 334.5. These are the retail prices for Bombay. So all along the line we have to add 10 per cent, 11 per cent or 15 per cent at Sangli; and further in the rural areas how much the exploiter will like to exploit is his choice. This, Sir, is the condition of statistics which have been quoted and when it has been stated that price? are stabilising.

Then, Sir, the second point is that the President has mentioned in para 5 about production. Just now the Leader of the House also stated that the power, coal, etc. production has increased. I want really to ask him why the Government has decided to ignore the realities of the life. Sir, I stay in Maharashtra, predominantly an industrial State. Maharashtra contributes 30 per cent of the produc-

of this country. The capacity tion utilisation has gone down by 21/ per cent because of power shortage. About power shortage, what these friends from north talk is about hydel cower. Hydel power production has increased. What we talk in M^aarasbtra is about thermal power. Unfortunately thermal power in Maharashtra has failed this year because of the tremors in the Koyna region. Put the basic failure is because of coal shortage, bad quality of coal and design defects of the set produced by BIIEL. When we talk of BHEL, the Minister sitting there, whether he belongs to the present Government or the Janata Government, would say that we must defend our own public sector. You defend. But you defend on a right cause. Don't defend them even when there is a design defect. This decision was taken by the Con^rtss Government in 1976 or 1977. It was not taken by the Janta Government, This design defect is mostly responsible for the power shortage in the western side of this country and that has to be gone into. I am aware that it cannot be rectified. But take a decision for a new collaboration with the Siemens or with the Russians or with the Czecks. You can do wherever you want it. But why are you delaying the decision? It is ius^. like Thai Vaishet Fertilizer Project which is being delayed. One of the reasons for the delay is the corruption involved. I do not want to go into such cheap jibes of corruption <n th\*> Presidential Address. But we are facing this problem and the collaboration is not being agreed upon. I am one with the Minister when he says that the exports are on the rise. That is right. But there are difficulties due to OPEC countries. Various other essential commodities are in shortage. We hear that for ASIAD the<sub>v</sub> are importing Rs. 45 crores worth of stsel. Why is the Government throwing away the money like that? We do not want this ASIAD at all. Why should we have this ASIAD when the people

have no food to eat? In this sense. I say that the production statistics have also become a myth or another maya which the Government has created  $t_0$  save themselves. As you rightly said while speaking on the President's Address, they are behaving like a drunkard holding a lamp post. They are not talking sense. The basic point which I want to make is about the shortages. Here is the report, it is dated February 20. We hear that groundnut oil is selling at Rs. 14/- or Rs. 16/per litre. It is in Bombay. What is happening in the rural areas? My friend. Ramanand Yadav is coming here. He is a kisan. He will tell you that he buys groundnut oil at Rs. 20/- a litre. Here is the report. "STC choked with imported oil." You know English. You pretend that you do not know English "STC choked with imported oils" because they cannot distribute. The outlets are not there. Shri Ramanand Yadav's wife must be purchasing groundnut oil at Rs. 16/- or R<sub>s</sub>, 18/-a litre. (Interruptions) If he has no wife, his brother's wife must be purchasing oil or at least you must be somewhere. So, Sir, the eating position this. Here is the Gujarat is Government flatly refusing to export This is th? Gujarat groundnut oil. Government. You have a Prime Minister and a very powerful Prime Minister. You When the know their party position. Prime Minister says that they should not speak, they talk nothing. They all silent. So, the Gujarat Chief Minister flatly refuses a flat from the Centre and Shri Shukla flatly criticises in the press that the Gujarat Chief Minister must behave properly.

This is th>e position, .Sir, 5 P.M. People are suffering. There

is no oil. This is one problem of inflation that we face today. (*Time bell rings*). Sir, I have got at least ten more minutes.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): You have got another five minutes.

ARVIND GANESH KUL. SHRI KARNI: I want more time. Then, Sir, there is the farmers' agitation. Here is a peculiar position. About the kisan rally, I have no quarrel with Mr. Ramanand Yadav. The farmers have  $\operatorname{com}_e$  and I am very happy. Otherwise, who will bring them here ito^ee Delhi? They have come at the cost of the Congress (I) and I don't mind. Here they say, "No, they have paid for the tickets". Can I show to you, Mr. Ramanand Yadav, a Marathi newspaper which I have got with me where a Minister of my district stated publicly that the District Congress (I) Party will pay for the ticket and people have only to come and enter Sir, I would only request you one the train? thing. Sir, i have got no quarrel about the kisan rally, 15 lakhs or 20 lakhs Or 8 lakhs or 200 lakhs coming to Delhi and seeing Delhi at the cost of the Congress (I) Party. But, Sir, what is sauce for the goose is sauce for gander <sup>a-so</sup>-When Mr. Sharad Pawar the organised a dandi in Maharashtra, when Mr. Sharad Pawar led the dandi in Maharashtra, here, Sir, the Agriculture Minister, the Prime Minister and everybody said that it is a political game and a political approach. And now when you are organising a rally, bringing so many people, is it not political? Or they came to see only Mrs. Indira Gandhi or what? Was it a social trip or, as your General Secretary said, was it a *jatra?* Sir, *jatra* means a religious fair. If you say that it was religious fair, what was the name of that religious fair? Come on. We have got Ganga snaan. Is it that Indira-darshan a religious Jair? Are you going to pass now a law in the Parliament that Indiradarshan on 16 February will be henceforth a fair for the country for another 1000 years to come? You say that and I don't mind. So, Sir, this is the system in which the Congress (I) Party has made a prisoner of itself.

Then Sir, I will come to the other points. I don't want to  $sa_v$  about the Sixth Pan and the Prime Minister's announcement publicly that 25 per

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#### [Shri Arvind Ganesh Kulkarni]

cent of the money will be spared for agriculture. Actually, Sir in the Sixth Plan, agriculture has been provided with only 6 per cent of the funds. Mr. Ramanand Yadav, it is for you to go to the Parliament library and find out. And the Prime Minister said that she will shed blood for the farmers. What is money provided? We don't want blood. We want money. And a trade equation has to  $b_e$  maintained and for that purpose we have all to be one whether from that side or from this side.

Sir, the last point which I want to make is about political credibility. Sir, when my leader spoke here some two or three days back, some hon. lady Members from that side were shouting, "No. All the minorities are safe". etc. Sir, two days after that I was reading newspapers. And here is a photo in the newspaper of a lady, Smt. Misri Devi, who was tortured at the Kandia police station in Muzaffarnagar. Then, Sir here is another newspaper giving information about a Minister in the UP Assembly confessing himself that ten rapes had taken place in the police custody, and mostly by the police personnel and their inspectors. Here is a statement of the UP Deputy Minister, and this is a photo of that lady. And you say Narainpur and Belchi. You cashed on that and you got elected. And now you are not worried at all about what is happening to that women. This is the position, Sir. About Gujarat, I do not want to say anything now. The Leader of the House just now made a statement about the CPI(M). I have got nothing to say about it. Mr. Subrato Mukherjee who is the leader of the Congress (I) group in Calcutta— his statement has been quoted in SUNDAY and INDIA TODAYsays that out of t.en bombs exploded, 9 bombs are exploded among the Congress members themselves and one bomb is exploded by the CPI(M) workers, or whatever it is. This is the position. What is happening? This

is the type of example I am giving to you about the credibility. Even Mr. Pranab Mukherjee  $i_s$  talking of ample corruption which is seen roundabout. Without corruption, no project in the country has gone through, and without kick-backs no project has gone through. This is the position and the Government wants us to believe in them. We would 1 like to co-operate with you but at least bring some improvement in the law and order situation.

Here, Sir, I And that slogans are taking place and it seems that the Government's intention is to create a Peronist type of State living on slogans. But Peron ultimately turned into a dictator. I hear of speeches being made in the other House but we are not expected to quote them, but the Leader of the House also mentioned about the sum-total of it, about those proceedings. And what is wrong in discussing about it? There is nothing wrong in discussing about it. We do not mind. But the credibility having been lost of all politicians, everybody is afraid of that.

Sir, we heard that the Westminster pattern is being changed and that it was said that let us go to Committee type of Government. Sir, when we were in the joint Congress, you were also a member of that committee, our party at that time discussed and said that Committee pattern should be adopted. But the Prime Minister rejected it. Now again, this Committee pattern has been brought out. This is the way. Here is a Chief Minister of a State who, in the National Development Council, denigrated the judiciary. He says: judiciary has become a dictator and the Parliament is at the disposal of the judiciary. Sir Sn the NDC meetings a person of my age having seen many Chief Ministers and Prime Ministers, would never have seen this type of thing when judiciary is denigrated. I can understand if it is done at the Law-years' Conference where you denigrate the judiciary, but not in the

NDC -meetings. Who will believe in you? You have lost your own credibility and we have also lost our credibility. People are not believing either in you or in us.

They say that the Opposition must cooperate. I want to ask the Prime Minister. In Maharashtra the Chief Minister has removed all the Opposition MLAs from the districtlevel committees. Maharashtra had a nice tradition. Here is the Maharashtra Minister sitting who was Speaker of the Assembly there; I do not want to bring in his name in this controversy. But the point is, in Maharashtra, there was a healthy tradition during the last 4'-5-6 Chief Ministers when the Opposition was also involved, when learned persons of the State were also involved in the State discussions, in the State committees, and they would take their advice. A Member from Maharashtra, Mr. Deshmukh is here; let him say no tf I am wrong. Now, we are at the disposal of a Chief Minister who has been sent from here and who has got all the ridicule and all the scorn for the Opposition and Indira Gandhi wants our co-operation. Our cooperation will be there for every good work, for every productive work, for every developmental work and for all national-level activities. If there is war, we will be one with you. Even if there is no war, we will be one with you on issues like Assam and so on. But if you have a Chief Minister who is behaving like this with the Opposition Members, removing every Members who has been elected to the Assembly, from district level committees, what type of cooperation the Prime Minister expects from us? I do not understand. But still we are Congress people. They call themselves Congress (I). But it is a breakaway Congress. We are the real Congress. We are the original Congress. We say that we have inherited the traditions from Mahatma Gandhi, Jawaharlal Nehru and others. Your and our parentage is the same. We have no fight on it. But the

problem is you are not behaving properly with us and with the Opposition which is a wrong thing. That is why, credibility has been lost. You should bring in some modality whereby the credibility will be established, you will behave properly with the Opposition and you will govern for which you have been elected.

Sir, lastly, I will say only one thing and sit down. Instead of th<sub>e</sub> speech of the President, if they had given a cassette to all the 600 Members, saying 'Delhi chalo; Indira Gandhi ke darshan karo' that would have served the purpose and printing cost would have been saved. Everything would have been in its proper place.

♦SHRIMATI RAJINDER KAUR (Punjab): Mr. Vice-Chairman, Sir, I am happy that I got an opportunity today to listen to the views of the leader of House. He was talking about the credibility of the politicians. I had heard about diplomatic lies for which there is a method, but for the first time I heard from him a black lie that the Congress never tried to topple a non-Congress Government. In 1&62, when the Congress was in power and Indira Gandhi was the Prime Minister. Akali Dal was in the Ministry in Punjab. They got 12 of their members defected and asked them to form the Ministry and assured them of their support. They supported them for about a year; they formed a Ministry but after six months they were toppled. What else can be called toppling? This side reference I had made so that the Leader of the House could know. But he has left the House.

The President's Address always reflects the policies of the Government. But the President is considered a non-political person in whose mouth such words should not be put which may malign other parties or do mud-slinging on them or mis-represent them.

◆English translation of the original speech delivered i<sub>n</sub> Punjabi.

#### 323 Motion of Thanks [RA

#### [Shrimati Rajinder Kaur]

It has been mentioned in the Presidents Address at the very outset that Economy had become bad in three years and now it is slightly better. If the Economy had become bad in three years, what had been happening to it during the precedings thirty years? It would have been much Setter if a reference had been made to that period of thirty years also. In my opinion, the Economy has been bad from the very beginning. We say here that commodities are not available but on the other hand do not allow those commodities to be produced. Their prices do not come down but we do not issue licenses for their productoin. Ambassador car is seling for Rs. 65000. According to international standards it is no car at all. It is generaly said that in an Ambassadar Car every part sounds except the horn, fl the Government grants permission, a car may be produced in 10.000 Rupees only.

Cement was not available but when ] the cement factory owners sought permission to expand their factories they were not allowed the expansion. In Lakshdeep islands white cement can be produced at a very low cost and very easily. But permission was not granted to set up a factory there. I feel that we are unable to provide food to the people to make them necessary supplies and we simply feed them on slogans. One of the best slogans is that of Socialism which they say, takes away money from the rich and gives it to the poor. The outcome of the slogan of Socialism has been that while 2 years ago there were 17 per cent people living below poverty line in Punjab today they are 34 per cent. Unless we allow free competition and abolish the Licensing and Quota system. Our Economy cannot be put back on the rails. It may improve by 2 per cent or 3 per cent but we cannot compete with the developed countries.

PROF. SOURENDRA BHATTACHARJEE (West Bengal): You are going more on the path of socialism.

SHRIMATI RAJINDER KAUR: What is it? If you want me to switchover to English, I don't have any objection.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Do not enter into a debate with him.

PROF. SOURENDRA BHATTACH-ARJEE; Mr Vice-Chairman, I was saying that the more we are below the poverty line, the more we are on the path of socialism.

SHRIMATI RAJINDER KAUR: That is true, but the gap  $i_s$  increasing mores and more. If the gap coming closer and closer then it would be quite different.

\*The statistics of production have been given to show that production has gone up. Coal has no doubt become available in more quantity. But so far as energy and power is concerned, I heard here in President's Addres<sub>s</sub> that production of power has gone up but when I reached home, I heard the first news on the radio that there would be a power cut for 2 hours the next day in Amritsar.

These statistics are entirely different from practical applications. The rate of inflation on commodities was 25 per cent last year which has reduced to 15 per cent. I fail to understand how this can happen when even oranges are not availble for less than 12 rupees a dozen. The prices of vegetables have gone beyond reach. How do they calculate the rate of inflation?

They say that the law and order situation has considerably imoroved. I have been 'iving in, Delhi for the

•English translation of the original speech delivered in Punjabi.

past 7 or 8 years. Earlier also I had stayed for about 20 years in Government Colony. But I had never heard of broad day light burgalaries. During the Film Festival days my own flat in Delhi was burgled between 1 p.m and 2 p.m. This happened in locality where policemen are on duty round the clock. Don't they know about the criminals who move about in the area or what is happening there? If this Is the law and order situation in Delhi and that too in the M.Ps fiats, what can it be in other States and at other places? I need not mention it as some Hon'ble Members have already made a mention thereof.

The Government always swears in the name of minorities. They say that they are doing this or doing that for the minorities. The Minorities Panel was appointed by the Congress Government. It had made certain recommandation<sub>s</sub> and given some suggestions to bring the level of the minorities at par with the National level. Not a single line has been included about them  $_m$  the President's Address. It would have been better jf something had been said about them, in the Address.

In the President's Address, a reference has been made to the Simla Agreement. Lately, an Impression was being created that our Prime Minister wanted to pick up a war with Pakistan because it was being said that there was deep anti-India feeling in Pakistan. Thank God the President ofjPakistan issued a statement next day^tfiat they wanted' to win the good will of India. The Government has also reciprocated. But I fail to understand one point. A few days ago, the Pakistan President, in an interview to Newsmen, expressed his desire to visit India. You may not appreciate it but. Mr. Advani knows how much attachment a person has with his place of birth. Mr. Zia also had left Jullunder for Pakistan. It is quite natural that he has attachment with this place and wants to visit it. The Government's response shou'd have been

that it is good that the President has expressed desire to come to India and wo would welcome him. On the contrary, they have said that they have not received a formal request. Such an attitude takes us apart. If they had said that although they have not received a formal request but if he visits, he is welcome, I think that would have been much better.

In the last para of the Address, it has ben mentioned that some legislative measure will be brought re-egarding the sale and purchase of goods. I think it is an indication to transfer Sales Tax from the State List to the Concurrent List. The Sates receive only a meagre amount as Sales Tax. I know about Punjab. But they may say that when they already snatch away Rs. 520 crores from Punjab, it would not matter much if another 150 crores of Rupees are taken away as sales tax.

The way prices are being raised the Government is equally responsible for it. State Trading Corporation has done something new. I know about a simple item. An ordinary revolver of pistol costs Rs. 1100 if it imported by a licensed firm including taxes. But the State Trading Corporation imported them at Rs. 1400 per piece because the bureaucrats needed a commission of 300 rupees. It was sold to dealers for Rs. 2300 although they had deposited the money in advance.

Its prices has finally been raised to Rs. 11000. It is not a luxury item. It is needed for the defence of a person. State Trading Corporation purchases it for Rs. 2300 and sells for Rs. 11500 although the I money is paid in advance by the dealers. Then Steel prices are increasing, sugar prices are increasing. There is no end to inflation. Once our Finance Minister had said that he would give a noble prize to a person who invents a measure to discover black money. My suggestion is that members sitting on this side of the House may be allowed to form a Committee which may probe into the

[Shrimati Rajinder Kaur] disproportionate wealth of members on the other side and *vice versa*. Unless politicians become honest, no good can be done to India. You had rightly said that in a democracy the money factor should be brought to the minimum. Thank you sir.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Viren J. Shah. You have just entered at the right moment; otherwise I was thinking of skipping your name.

SHRI VIREN J. SHAH (Gujarat): Kindly give me just half a minute to arrange my papers. Mr. Vice-Chairman, Sir, I was asking myself as to how to start this speech of mine and I thought that when you spoke as a Member or the Leader of the House, Mr. Pranab Mukherjee, spoke about the performance of the Government which the President's Address reflects. I might do no better than pick up one or two paragraphs from the President's Address of last year, 1980, when this Government which claimed to work came to power. With your permission, I would like to quote from that. I quote:

"The massive and broadbased confidence reposed by the people in the new Government reflects a keen desire that the deterioration in the law and order sector as well as in the economy should be halted and reversed. The Government would like to assure the people that this is indeed what it proposes to do with determination and  $sP^{eedh}$ 

The Government will do its utmost to put down lawlessness and restore confidence amongst all people, especially those belonging to the weaker sections. The law enforcement agencies at the Centre and in the States will be activised, so that problems  $a_re$  dealt with promptly and effectively...

The Government will devote immediate attention to restoring the economic health of the nation. . .

On the industrial front emphasis will  $b_e$ laid on the rapid increase in industrial production through better utilization of existing capacity\_\_\_\_\_ and better management particularly of public sector undertakings."

[The Vice-Chairman (Shri Bisham-bha<sub>r</sub> Nath Pande in the Chair.]

I thought it might perhaps be relevant to judge the 14 months of its performance within this narrow sphere. In that context, I would like to take the opportunity of quoting one paragraph which reads like this;

"You open the papers and you read the headlines. It is frightening. Rapes, murders, every kind of crime is on the increase. You have almost begun to take the break-down in law and order granted. Your peace of mind is shattered because you do not feel safe any more. There is disappointment and frustration everywhere. Everything has changed for the worse. Prices are spiralling, essential commodities are difficult to get, communalists are on the rampage. All this is the result of an ineffective Government. A Government with all its massive mandate has not done anything for you. Why? You know the answer. No cohesive policy was formulated or consistently implemented."

Perhaps you might have guessed what I am reading from. This is the advertisement issued in November-December, 1979 434 the party which is now sitting on the Treasury Benches. This is the advertisement in formulation of which, I believe the Mover of this Resolution, Mr. Shrikant Verma, had a hand. And then they asked the people to elect a Government that works, and works well. I think reading this statement on<sub>e</sub> is struck by the accuracy, not the accuracy of what happened between 1977 and 1979, but o\* th<sub>P</sub> forecast or chap<sub>e</sub> of things to come. The people elected the Government in the hope that It works<sub>r</sub>

but the Government that came lived to this kind of a promise which, they thought, the people were going through. And I think the President's Address should be looked at from that angle. When the performance of a Government is judged, it is not measured by the number of visits you make to various pilgrim centres. The performance of a Government is not measured by the kind of publicity the DAVP booklets bring <sub>0</sub>ut every alternate day. The performance of a Governemnt is not measured by the massive kisan rallies which you arrange through the help of the Governmental machinery and by coercion. The performance of a Government is measured by the people through all these points, through these vardsticks. And, in principle, I think there are three major factors for the people, particularly for the people of a democratic country to measure the Government o'f the day. To my mind, these are, ag stated here, firstly, law and order; secondly, the economy; and thirdly, justice, both distributive justice-equal orportuni-tiesand a<sup>r</sup>so justice in the wider sense of the term. Now, I would like to speak not so much on the various aspects of the economy because I believe a number of hon. Memberg have quoted statistics and give data. The hon. Member, Mr. Dinesh Goswami, mentioned about statisticg ag to how they could be turned one way or the other. I can take out from my pocket a Government of India publication giving various statistical data and indicating how well the Government prior to this had achieved results. But again they might be considered as statistics given by the rvarty in power, by the Government in power. Hence in that context. I wouM relate only one or two sma'l things

First of aH, th<sup>^</sup> seconder of the motion mentioned—I appreciate Mr. Bhandare'g point—that thev did <sup>no</sup>t want to keep on comparing their performance with that of the previous Government. and from now onwards, they are going to compare their performance with their own yard-sticks. I think they  $ca_n$  do well by comparing their performance with the "Dynamic Decade" which wag tremendously publicised. If you recall, Mr. Vice-Chairman, in the year 1976, or at the fag-end of 1975, but particularly in

1976, the Government organisations, the DAVP and others brought out publications to indicate and show the tremendous progress made in the "Dynamic Decade". How hollow those claims have been proved now? I will come to it later and I will cite what the Leader of the House, Mr. Pranab Mukherjee, said to substantiate it. But in that very context, when this Government has been comparing its performance with the performance of the previous Government, it is interesting to note from the recordg that the Government whose performance they relate is the very Government which the present ruling party engineered to bring into power. It is the very Government which was supported by a statement made by the President of the Congress (I) Party to the Rashtrapati, They brought it into power and then pulled it down when it suited them. It is the performance of that Government in these few months of 1979-80. And they also cannot be blamed too much. Now, what is the performance of this Government? If you take the wholesale price index, with the base as 100 in March 1971, it was 182 in March

1977, 182 in March 1978, 191 in March 1979 and when thi<sub>s</sub> Government came into power, it was 227. And by January 1981, it has gone up to 258. As I was saying earlier, instead o! citing our own statistics, I would rather quote from an impartial agency, the World Bank. The World Bank report for the year 1980 and the World Band report earlier have stated that India was one of the very few countries, perhaps on<sub>e</sub> of the four of the five countries in the democratic world, out of about 110 or 120 countries which in the first two years maintained an inflationary growth rat<sub>e</sub> of only 2.5 per cent, while sev-

#### [Shri Viren J. Shah]

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eral other countries, went beyond 10 to 60 per cent. But India had this record. And this was stated by the World Bank. The World Bank also brought out several data in the field of agriculture, in th^'field of drinking water, about what the previous Government had done. I will not dwell at length on that, except to say one or two The previous Government, the points. Janata Government was the only Government at the Centre which, for the first time, provided masive funds which went up to Rs. 100 crores per annum for providing drinking water to the villages. Also this was the only party in power which had a definite policy, a clear-cut policy towards developing the rural economy and shifting the centre of economy from the urbanised and highly industrialised base to the rural base. But I leave aside that. Right now I will only speak about one or two matters, and one is about "the Government that works". That is about the Government that works. In one area it has made certainly a very remarkable, very pointed, achievement. And that is in the deliberate and systematic erosion of all institutions which are the solid foundation of any democratic system. The institutions are the judiciary, the press, the legislature and the services. When I refer to the services, right now I am restricting myself to the non-armed services, the civil services, the anj the bureaucracy as we call it. police These pillars of a democratic country have been systematically eroded during the last fourteen months that this particular Why is it done? Government is in power. Who would like to do that? It is only in that situation where a party or an individual or a Government *want*, to move away from a democratic set-up to a set-up which is not so democratic, to a set-up which ig more personal oriented or what we may describe authoritarian setup. On the floor of thig very honourable House we have seen how replies have been given which encroach upon powers of We have seen the spectacle the judiciary. of a Law Minister s<sup>a</sup>y<sup>m</sup>g that they cannot appoint High Court judges just because the Chief Minister and the Chief Justice do Eighty places of judges were not agree. vacant. And in this very House they have stated, ihat more than three and a half lakh cases are pending. We have also seen how, whether it is in Bihar or in Madhya Pradesh or elsewhere, people are kept in jail undertrials a\*» prisoners, for three, four, five produced before a years without being magistrate or charge-sheeted, which is against the very base o'f rule of law that we have accepted in this country. This also we have seen and We are gradually that. And in that context the expanding basic thing on which I have had the privilege of. corresponding with the honourable Prime Minister—and she has been kind enough to send me replies., sometimes in detail, sometimes not gj detailed, sometime<sub>s</sub> clear and sometimes not so clear, sometimes; times perhaps difficult for me to read or understand-is the question of the behaviour, of the police in this coun try, particularly in a developing country, in a country which still has a history of a thousand or two thousand years of feudalism, of princely states, of a kind of caste system, deprives a certain class peope, which those who are lower and weaker are always frightened by those who are i<sub>n</sub> power. In such country it i\$ much more important than in a country like England how the police, which is an arm of the. Government, which is there for the protection of the people, conducts it self. And in that context it is an extraordinarily sad state of affairs. If I was away from India for a couple of years an^ if I read or of what is happening in this heard country, even when I am an Opposition Member, the party in power may be the / one which I am against, even then

I would not have believed that in the land of Buddha and Mahavira, in that land, in a land where such epicg have been written, a land \*o which even today people of the West look, to get some kind o'f solace, some kind of a higher salvation and direction, in that country, today human values have been so degraded. have been so eroded, that the lowest person who needs protection is the one who gets the worst end of the stick. And this, Sir, is not metaphorical. We have seen in our own experience how the year Of the disabled began by I&thi-charge and firing on the blind; only two days ago we have read how a man who is disabled, is beaten up by the police, dragged out and beate<sub>n</sub> up on the road; we have seen and heard stories of more than thirty forty people whose leg<sub>9</sub> have been broken by the police, in the police custody. We read such stories everyday. We read every dny s"<sup>ch</sup> things. Today's paper, on the front page. speak<sub>0</sub> about the rape of a ten year old girl. Today's paper also indicateg on the front page about constables or sub-inspectors being suspended or accused of getting women and torturing them in police stations. Bhag-Banaras or Bhagalpur. We We have have Bhag-pet incident on which so much of heat was generated and for which so much defence hag been made. There is the enquiry committee report which ia an official publication. Some of the opposition parties did not go and give evidence before the commission. Still it has brought out what was done to that woman and <sup>now</sup> three people were killed in broad day light by the police. This i<sub>s</sub> the country where even get beaten up in the court lawyers compounds. This is a country where district association members-this is judiciary something which you must take note of to realise how grave the situation is-go on strike. Thig ig a country where policemen, uniform and without uniform, shout in slogans. This is a country where we have encounters between the police and the socalled dacoits resulting in deaths or A, B and C—the so-called dacoits, One does not know  $h^{ow}$  many are real dacoits  $i_n$  these encounters. One example was raised earlier. It  $i_s$  a case in Meerut where four grown-up sons of one Basheeran were dragged out by the police and shot dead in December last year. This was described  $a_s$  an encounter.

On th© economic front people are not getting any better, whether due to price rise or in terms of opportu« nities. On the other front we have so degenerated the police, and I am not blaming on y the present Prime Minister for What wag mentioned in this afternoon that. about the police attack on Congress (U) volunteers is a case in point. The Police have done the same thing whether Mr. Charan Singh was the Prime Minister <sub>0</sub>r whether Mr, Desai was the Prime Minister or Mrs. Gandhi was the Prime Minister. Whoever might be sitting on that bench is to blame, but the person who hag sat there longer has greater responsibility. Whoever is sitting there, the attitude o'f the police i<sup>s</sup> to kowtow absolutely-almost slavish to the power To the rest of the people they are that be. brutal. If a person is defenceless, go thg whole hog against him-whether the person is a female, child or old man. Beat the hell out of him. To that situation, there is no. reference to it in the President<sup>^</sup> address. I went through it carefully. There is a passing reference to law and order though the 1980 Address speakg of 'keen desire that the deterioration in the 'aw and order sector as well a<sub>a</sub> in the economy should h. halted and reversed'. In the th -\* or second paragraph of 1980 Address some reference to law and order was made. It i<sub>a</sub> from this angle that the performance of this Government  $\{n\}$ the last 14 months  $ha_s$   $t_0$  be examined. In that context I will refer only to one more point and I will be done. That is in the context when we talk of one ojf

[Shri Viren J. Shah] the most underpriviledged people. As you know, we have under-trial prisoners in our jails. I am not talking of political prisoners. Even from the time of Tilak and Savarkar we know their difficulties, whether they were in Mandalay or Andamans or here. But they were political prisoners. They had deliberately decided to fight the Government and go to jail and face al'. the difficulties. I am not talking of them. Please think of thousands of those nonpolitical people who are in jail 'for several years. I have taken it up when our party wag in power. It is a sad state of affairs. I. have taken it up with Mrs. Gandhi earlier when she was Prime Minister and later also. Look at our jail manuals. In Tihar jail th© 1915 jail manual rule<sub>s</sub> govern the conditions of the under-trial prisoners. They are maltreated and beaten up. We have some cases before the Supreme Court. There is no reference to that in the Address. I have given some 30-40 amendments. I have given these amendments showing where the President has failed. But these I thought, were some of the points which perhaps should be mentioned. And, Sir, at the end, I should "ike to submit one thing. The time for all the alitais is now over. Now that you are well established in power, now that your intra-party political squabbles seem to be receding somewhat, unles, you want to keep them boiling, now that you claim that your granary is getting full, now that you claim to have more coal and more production of other things, please now consider starting to Govern, start giving a Government that works and not a Government that falters at every step. Thank you, Sir.

श्री रामानन्द यादव (बिहार) : उपसभाघ्यक्ष जी, मैं राष्ट्रपति के श्रमि-भाषण को थैंक्स देने के प्रस्ताव पर, जो हाउस के सामने है उसके समर्थन में खड़ा हुग्रा हं । किसी भी सरकार के लिए यह संभव नहीं है कि 13 महीने के ग्रंदर , जो ढांचा चाहे वह राजनीतिक हो, आधिक हो या सामाजिक हो वर्षों के प्रयास के बाद इस देश में बना था जिसको तीन वर्षों में तोड-मरोड दिया था. विकत कर दिया था उस ढांचे को फिर से बनाया जाए । वह किसी भी सरकार के लिए 13 महीने में संभव नहीं है । उपसभाघ्यक्ष जी, जब कांग्रेस पार्टी सर-कार में आई थी उसे मिला क्या ? ग्रापने देखा कि हमारी ग्राधिक हालत. जब कांग्रेस सत्ता में थी, जनता पार्टी के सत्ता में आने से पहले कितनी सदढ थी । हमारी इकोनोमी सेल्फ रिलायेंस थीं । हम बाहर से इम्पोर्ट कम करते थे और एक्सपोर्ट अधिक करते थे । हम प्रोडक्शन ग्रारिएन्टिड थे । हमारी इकोनोमी बहुत सुदृढ़ थी । गांव की हालत ग्रच्छी थी। जात-पात की भावना उतनी नहीं थी। ला एंड ग्रार्डर मेन्टेन था । हिन्दु-मस्लिम दंगे कम होते थे । हरिजनों पर ग्रत्याचार कम होते थे । टाइबल्स पर दंगे कम होते थे । ग्रव मैं ग्राधिक ढांचे को लेता हूं । जैसे ही जनता पार्टी आई हमारी जो सुदढ ग्राधिक नीति थी उसको विकृत कर दिया । मैं आपसे, अपोजिशन साथियों से पछना चाहता हं कि तीन वर्षों में ग्रापने क्या नहीं किया ? बाहर से मंगाना शरू किया । हमारा जो ग्रनाज का बफर स्टाक था उसको आपने मिटटी की तरह भंडार से निकाल कर ग्रपनी पार्टी को पापुलर बनाने के लिए जो आपकी सरकारें थी उनके भीतर बांटना शुरू किया । आपने गोल्ड को बांटन शुरु किया । हम जो सेल्फ रिलायेंस थे उसको खत्म किया । इतन ही नहीं सारे प्रोडक्शन को नीचे गिरा दिया । लग्हे के गोडक्शन को गिरा

दिया । कोयले के प्रोडक्शन को गिरा दिया । एल्यमिनियम के प्रोडक्शन को गिरा दिया । सीमेंट के प्रोडक्शन को गिरा दिया । कपडे के प्रोडक्शन को गिरा दिया । ऐसी इकोनोमी कांग्रेस पार्टी को मिली । यह संभव नहीं था कि कांग्रेस पार्टी ने जो सुदृढ़ आर्थिक ढांचा तैयार किया था उसको 13 महीने के ग्रंदर पुनः ला सके । कांग्रेस पार्टी ने ग्राज ग्रयनी एकोनोमी को ठीक करने के लिए सबसे पहले जो काम किया वह डिपार्टमेंट का कोम्राडिनेशन का किया । सत्ता में ही जो कोग्राडिनगन ग्राते जनता पार्टी के राज्य में नहीं था उसको किया । एनर्जी डिपार्टमेंट कोल डिपार्टमेंट को बदनाम करता था। कोल डिपार्टमेंट रेलवे को बदनाम करता था । श्रीर रेलवे कोल डिपार्टमेंट को वदनाम करता था और स्टील व माइन डिपार्टमेंट कहता था कि हमारे पास कोल नहीं है इसलिए हम इस्पात पैदा नहीं कर सकते। और जनता पार्टी के मंत्री-गण केविनट में ग्रापस में इस तरह से लड़ा करते थे कि जिस **तरह** वाहर लोग लड़ा करते हैं । यह एक मानी हुई बात है कि श्री सुब्रह्म-नियम स्वामी इस बात की कोशिश करते रहे कि मैं श्री ग्रटल बिहारी वाजपेयी से पहले चीन पहुंचु और श्री ग्रटल विहारी वाजपेयी यह कोशिश करते रहे कि श्री सुब्रह्मनियम स्वामी से पहले चीन मैं पहुंचूं। एक प्रकार से उनमें बाजी लगी हुई थी कि कौन पहले चीन जाए । उस वक्त मंत्रिमंडल में किसी तरह का कोई कोग्राडिनेंगन नहीं था । हमारी कांग्रेस पार्टी सत्ता में आई तो उसने सबसे पहले पहला काम विभिन्न विमागों में कोग्रार्डिनेशन लाने का किया और आज उसी कोग्रार्डिनेशन की बदोलत हमारी गवनैमेंट का फंक्श-

निंग ठीक है । हमारा स्टील का प्रोड-🕳 क्शन बढा है, कोयले का प्रोडक्शन वढा है, बिजली का प्रोडक्शन बढ़ा है, एल्यमिनियम का प्रोडक्शन बढ़ा है. सीमेंट का प्रोडक्शन बढ़ा है। इन चीजों का उत्पादन यद्यपि थोड़ा बढ़ा है, लेकिन इसमें वढीत्तरी हई है । इसमें जो कम बढोत्तरी हई है उसका कारण यह है कि जनता पार्टी की सरकार ने देश की इकनोमी को इतना विगाड़ दिया था, सारा स्टुक्चर इतना खराब कर दिया था कि हम इतने कम समय में इन चीजों का पूरा प्रोडक्शन नहीं बढ़ा सके । प्रोडक्शन के क्षेत्र में कंस्ट्रेन्ट्स थे, जो बाधाएं थीं, पहले हमने उनको दूर किया । इसी हाउस में लेजिस्लेशन ला करके हमने ग्रपने फारेन एक्चेन्ज की स्थिति को सुधारने की कोशिश कीं। यह ठीक है कि इस वक्त हमारा इम्पोर्ट अधिक है ग्रौर एक्सपोर्ट कम है, मगर हमारी सरकार ने फारेन ट्रेड को बढाने के लिए कदम उठाये हैं । भ्रपोजीशन के लोगों ने इस बात को देखा होगा कि किस तरीके से हमारे रास्ते में जो बाधाएं थीं उनको वाई लेजिस्लेशन हमने दूर करने की कोशिश की है। आज अगर श्री वीरेन शाह अपनी फैक्टरी में गलत ढंग से अधिक उत्पादन कर रहे हैं तो उसको भी हमने लीगेलाइज करने की कोशिश की है ताकि हमारे देश का उत्पादन बढ़ें। श्री शाह सदन से जा रहे हैं। मैं चाहता हं कि वे मेरी बात सुनें।

श्री वीरेन जे॰ शाह ∹ मैं हाजिर हूं।

श्री रामानन्द यादव : श्रापने ग्रपनी फैक्ट्री में गलत ढंग से प्रोडक्शन की कैंपेसिटी बढ़ा ली है तो उसको भी हमने बाई लेजिस्लेशन लीगेलाइज

## [ओ रामानन्द यादव]

कर दिया क्योंकि हमें फारन म्रोरि- 📼 एन्टड गइस की जरुरत है । आपने गलत ढंग से बिना परमिशन के जो कैंपेसिटी इन्कीज की है उस पर हमने कोई एतराज नहीं किया ताकि हमारे देश का उत्पादन बढ सके.... (व्यवधान) । यही नहीं, हमने फारेन टेक्नोलोजी लेने की भी इजाजत दे दी । यही नहीं, हमने यह भी कहा कि जो अपना एक्सपोर्ट अधिक वडाएंगे उनको हम इंसेंटिब्ज देंगे । हम तो चाहते हैं कि हमारा एक्सपोर्ट ग्रधिक से श्रधिक बढे ।

श्री वीरेन जे∘ शाह । झब मैं जा रहा हूं ।

**श्री श्रब्दुल रहमान शेख** (उत्तर प्रदेश) : यह तो सब आपने टाटा और बिरला के लिए किया है ।

श्री रामानन्द यादव : ग्राप कहते हैं कि हम यह टाटा ग्रौर बिरला के लिए कर रहे हैं। लेकिन मैं पूछना चाहता हं कि जनता पार्टी के राज में ग्राप लोग क्या करते रहे ? क्या आप टाटा और विरला जैसे लोगों की मदद नहीं करते रहे हैं ? ग्रापकी नीतियां किस प्रकार की थी । मैं इस सारे स्टेटिस्टिक्स में नहों जाना चाहता । मैं सिर्फ यह कहना चाहता हं कि हमारी पार्टी के सरकार में आते ही हर क्षेत्र में विकास इम्रा है । आर्थिक क्षेत्र में विकास द्वग्रा है और अन्य क्षेत्रों में भी विकास हम्रा है ।

उपसभाध्यक्ष महोदय, जहां तक ला एंड आर्डर का सवाल है, मैं श्री वीरेन शाह अ र दूसरे विरोधी दल के माननीय सदस्यों से पूछना चाहता हूं कि क्या वे इस बात को जानते हैं कि पहले भी चोरियां होतें।

रही हैं, डकैतियां होती रही हैं, मईर होते रहे हैं । इन सब में झाप यह देखेंगे कि जो इस तरह के एक्सीडेंट होते हैं, जो हमारे देश के ला एण्ड आईर को डिस्टबं करते हैं वे झाम तौर पर हो तरह के होते हैं। एक तो इकनोमिक अपराध होते हें और दूसरे पोलिटिकल अपराध होते हैं । पोलिटिकल प्रकार के अपराध तो जो हमारे मित्र अपोजीशन में बैठे हुये हैं और जो आज कल हो रहे हैं और जिनकी चर्चा हमारे मित्र श्री बीरेन शाह ग्रीर श्री कूल-कणीं जी ने की है, उन्हीं लोगों की तरफ से हम्रा करते हैं । जो पोलिटिकल एजीटेशन हो रहे हैं वे ग्रापके माध्यम से ही हो रहे हैं। हमारे देश के ला एण्ड आईर को डिस्टबं करने के लिए, कांग्रेस पार्टी को बदनाम करने के लिए आपकी तरफ से आन्दोलन किये जाते हैं। विरोधी दल के लोग विना इनके रिजल्ट को सोचे हुये इस प्रकार के आन्दोलन को चलाते हैं। दूसरे प्रकार की कठिनाइयां भी हमारे समाज में हैं । क्या कारण है कि हमारे देश में सबको आगे बढने के लिए इक्बल अपोरचनिटी नहीं मिलती है ? इक्वल नहीं है, धन का वितरण ठीक नहीं है। आर्थिक विषमताओं के कारण एक म्रादमी बाध्य होकर डकैंसी करता है, चोरी करता है, लुटता है और खाता है। वह तुरन्त चला जाता है आपकी नजरों में और इसको आप लग एंड ग्राईर कहते हैं । परन्तु ब्लेक मार्केटियर, वीरेन शह जी आपके साथ-रोज कलबों में बैठते हैं, सट्टा करने वाले जो ला एंड ग्राईर को डिस्टर्ब करते हैं. कोई उनकी तरफ क्या ध्यान देता है कि कितना पैदा होता है फैक्टरी में और कितना कागज में चढ़ाया जाता है ग्रीर कितना ब्लैक मार्केट में चला गया । ग्रापने कभी इस बात को सोचा है कि ग्रेटेस्ट का वाईलेशन आफ दिस ला एण्ड आर्डर जिनके द्वारा इंजीनियर्ड होता है, वे हैं इस देश के पंजीपति । जब तक इनके ऊपर अंकुश नहीं लगाया जाएगा तब तक ला एंड आर्डर ठीक नहीं होगा। आर्थिक विप-मता इसका प्रधान लारण है, सामाजिक विपमता इसक प्रधान कारण है, और राजनैतिक विषमता इसका प्रधान कारण है।हर आदमी चाहता है कि उसको रोजी मिले, रोटी मिले चाहे वह छोटी जाति का हो चाहे वड़ी जाति का हो। जो भूखा है वह निश्चित रूप से चाहेगा कि उसे रोटी मिले । जिसके पास जमीन नहीं है वह जमीन के लिए लड़ाई लड़ेगा । जब तक आप ठीक ढंग से धन का बंटवारा न करेंगे ला ए॰ड आर्डर आप ठीक नहीं कर सर्केंगे ।

उपसभाध्यक्ष जी, राष्ट्रपति जी ने अपने अभिभाषण में देश की रक्षा के सम्बन्ध में भी चिन्तन किया है । आज स्थिति यह है कि हमारा देश चारों तरफ से घर गया है। अमेरिका ने दियागो-गासिया में ग्रहडा बना लिया है। ग्रमे-रिका, वेस्ट जर्मनी, इंग्लैण्ड, फ़्रांस ग्रौर इनके मित्र देश जो हैं---ग्रास्ट्रेलिया ग्रीर जापान, अप्रब तो जापान का नेवी का बेड़ा भी हिन्द महासागर में और दूसरी जगहों में घुमेगा ग्रौर घुम रहा है । ग्रमेरिका ग्राज दियागो - गासिया में, सिंगापुर में, चिटगांव में, कोलम्बो में, कोरिया में, सोमालिया में, केन्या में ग्रीर गल्फ रीजन में झपने नेवल वेस बना रहा है। करांची में उसका नेवल बेस बन गया है। हम चारों तरफ से घिरे हये हैं । यही नहीं आज चीन के पास 10 हजार एटम बम हैं। एक एटम बम इतना शक्तिशाली है जितनी शक्ति वाले बम से हिरोशिमा को बरबाद किया गया था। इतनी ताकत के 60 हजार वम आज चीन के पास हैं। न्यविलयर हेडस भेजने वाले राकेट उसने तिब्बत में लगा रखे हैं । उसके पास ऐसे राकेट हैं गिनके माध्यम से वह न्युक्तियर हैड्स से ग्रमरीकन सिटीज को बरबाद कर सकता है, रूस की सिटीज को वरबाद कर सकता है। लेकिन हम रक्षा के मामले में 🕓 बहत ही पीछे हैं । ग्रमरीका, चीन और पाकिस्तान तीनों मिले हये हैं और चीन ग्राज हमारे खिलाफ साजिश किये हुये है । ऐसी हालत में हम चाहते थे कि यहां पर निश्चित रूप से इस बात पर चर्चा होती कि देश की सरक्षा किस तरह से की जाये, इसके लिए हमें क्या करना चाहिये । एटम बम बनाने के लिए भी राष्ट्रपति ने कभी चर्चा नहीं की । देश की रक्षा को दुष्टि में रखते हुये हमें एटम वम वनाना चाहिये या नहीं इसकी कोई चर्चा नहीं है । आज हम देखते है कि दुनियां के सारे मुल्क एटम बम ा निर्माण कर रहे हैं, और न्यूक्लियर हैड्स बना रहे हैं।

उपसभाध्यक्ष जी, यह बड़ी खुशी की बात है कि हमारी सुरकार ने साइंस के विकास में काफी प्रगति की है। खुशी की। बात है कि आज हम हैवी वाटर की निर्माण करने लगे हैं। यह भी बड़ी खुश की वात है कि हमने न्यूक्लियर पावर हाउस बनाना शरू कर दिया है। यह भी खुणी की बात है कि आज हमारे पायलेट स्पूतनिक पर उड़कर रूस से टेनिंग लेने में लगे हये हैं । यह बडी खशी की गात है कि हमारा एक दूसरा उपग्रह, जो भास्कर उपग्रह के अतिरिक्त दूसरा उपग्रह बनेगा, वह थोड़े ही दिनों मैं छुटने वाला है, जो ऊपर जा करके नीचे धरती के अन्दर इस वात की छानबीन करेगा कि धरती के ऊपर क्या होता है। यह ठीक है कि हमने इस क्षेंत्र में काफी उन्नति को है एस० एल० बा०-3 बना कर उसके 6 P. M. माध्यम से रक्षा के प्रयत्नों में भी हम काफो झागे बड़े हैं। लेकिन इतना ही काफी नहीं है। स्राज जरूरत इस बात की है कि इस देश में लोगों को मिलिंटरी टेनिंग दी जाये । इस लिए देश की सुरक्ष्या को काफी झच्छे ढंग से सजग किया जाये ।

श्री रामानन्द यादव]

फोरन अफीयर्स के मामले में हमारी उपलब्हियां बढी है, इस से कोई इंकार नहीं नहीं कर सकता । जब कभी विरोधी पक्ष के लोग कुछ कहते है तो उनकी आंत काम्पने लगती है । अभी नान अलाइंड नेशंस की फोरन मिनिस्टर की कांफ्रेंस हई । इसमें हमें सफलता मिली है, वह कहने में विरोध पक्ष के लोग हिचकते हैं। लेकिन वे साफ नहीं कहते। आप जरा सोचिये । यह जो वैस्ट्रन कन्ट्रीज के लोग है यह बहुत दिनों से प्रयास कर रहे थे कि इस नान आलाइन नेशंस के आन्दो-लन की मुबमेंन्ट को खत्म कर दिया जाये। एक हिन्द्रस्तान ने ही स्पिलिट को बचाया। यह हिन्दुस्तान की प्रथम उपलब्धि है । दूसरी उपलब्धि यह है कि आज से 10 वर्ष पहले हिन्द महासागर को पीस जोन डिक्लेयर करने का जो प्रस्ताव कैरों में दिया था और फिर यु० एन० ओ० में दोहराया गया उस प्रस्ताव के वावजुद अमरीका के नान अलाइन नेशेंस चाहते थे कि यह प्रस्ताव पास न हो । आपने देखा कि पीछे झफगानिस्तान के मामले में हिन्दस्तान का जो रूख था जिस ढंग से हम हल करना चाहते थे सारे विश्व के राष्ट्रों ने स्वीकार किया कि यह रास्ता अच्छा है। इरान-इराक की लड़ाई के संबंध में हमारा रोल सराहनीय है। यहीं नहीं हमने कम्पूचिया को रिकाग्नी शन दिया । यह भी हमारी सरकार के लिए सराहनीय हैं। तो फोरन अफ्फेयर्स में हमारी प्रगति हो रही है और अच्छी त्रगति हो रही है ।

हमारे राष्ट्रपति जी ने दो एक वातों की चर्चा छोड दी हैं जिस की तरफ मैं आपका ध्यान दिलाना चाहता हूं। (समय की घंटी) आज इस देश में लगभग 600---700 व्यक्ति फांसी के

तख्ते पर चढने के लिए विभिन्न राज्यों में हैं। यु० एन० झो०ने एक रेजुलु झन पास किया कि किसी व्यक्ति की जान लेना श्रच्छा नहीं है। हम चाहते थे कि राष्ट्रपति जी इस बात की चर्चा करते कि डैथ सेंटेंस को उठा लिया जायेगा । यह भगवान बद का देश है। महावीर का देश है। गांधी का देश है। इस में भारत सरकार को पहल करनी चाहिए कि डैथ सेंटेंस को हटा दिया जाये। हम इस दिशा में पहल करें इससे गांधी जी के प्रति बहत अच्छा ट्रिब्यट पैदा कर सकते हैं। भगवान बद्ध के प्रति कर सकते हैं। महावोर के प्रति कर सकते है । इसका जिक राष्ट्रपति जो को करना चाहिए था। अभी, कुलकणीं साहब ने बेलछी की चर्चा की। लेकिन कूलकणीं साहब भूल जाते हैं कि जब से कांग्रेस सत्ता में आई है तब से यही लोग जो बडे लोग हैं तयाकथित बडी जाति या अपने को धनवान समझते हैं इन लोगों ने कांग्रेस पार्टी को बदनाम करने के लिए हरिजनों पर अत्याचार किये, दंगे करना गुरू किया है और हिन्दू-मस्लिम दंगे कराये, हरिजनों पर अत्याचार कराये। आज क्या हो रहा है? गुजरात में क्या हो रहा है, यह बात किसी से छिपी नहीं है कि गजरात का जो आन्दोलन है, मेडिकल छात्र कर रहे हैं उनके पीछे कौन सी ताकतें हैं। में तो कहंगा, आडवाणी जी से चाहंगा कि वे इसकी घोर निन्दा करें। जो भी आन्दोलन करते हैं वे निन्दा के पाल हैं। क्योंकि लोग कहते हैं कि भारतीय जनता पार्टी का इसमें हाथ है. उस के नेता इसमें हैं। लोग यह भी कहते हैं, अखवार भी छापते हैं कि अपोजीशन के लोगों ने जिस तरह से नव निर्माण समिति का आन्दोलन हुआ था गुजरात की सरकार को गि-राने के लिए, ठीक उसी तरह का म्रान्दोलन यह लोग कर रहे हैं ताकि सरकार को गिराया जाए और बदनाम किया जाए। तो मैं आपसे चाहता हूं कि हर पोलिटिकल पार्टी के लोगों को चाहिये, चाहे व किसी भी दल के हों ऐसे

आन्दोलन की घोर निन्दा की जाए, करनी चाहिए। हम अपोजीशन के लोगों से कहेंगे आडवाणी जी भी यहां बैठे हुए हैं सब दल इस बात का एलान करें कि जो लोग इस तरह से हरिजनों का विरोध करते हैं कि सदियों से सताये हुए हरिजनों से उनके इकोनोमिक और सोशल राइट्स ले लें आज वे गृहविहीन, और शिक्षा विहीन पड़े हुए हैं। थोड़े रिजर-बेशन मिल गये तो हार्ट बर्निंग होती है और द्रोह करते हैं। आपकी हिम्मत नहीं है क्या आपने कभी स्टेटमेंट दिया, आपकी पार्टी ने स्टेटमेंट दिया कि यह आन्दोलन गलत है।

भी लाल कृष्ण अडवाणी (गुजरात): शायद हमारी पार्टी ने...(ब्ध वधान) वाकी मकवाणा सोलंकी जी की लडाई चलने दो ।

श्री रामानन्द यादव : नहीं ऐसी वात नहीं है। आप अपनी स्पीच में कहिए। किसी पोलिटिकल पार्टी ने उस ग्रान्दोलन की निन्दा नहीं की। झभी जो झाप स्पीच कर रहे थे, मनुभाई बोल रहे थे, मनुभाई जी के बोलने से साफ जाहिर होता था कि वे आन्दोलन को बढाना चाहते हैं, वे चाहते हैं कि काऊंसिल बैठकर के फैसला कर दे कि जो रिजरवेशन हैं वे खत्म किये जायें इससे समस्या का हल होगा। ग्रापने इन्हीं संकीर्ण विचारों की वजह से महा राष्ट्र के हरिजनों को बद्धिघण्ट बनाया। मैं ग्रापको बताना चाहता हं कि म्राज पिछडी जातियां हरिजन मादि उत्तने अबोध नहीं हैं। वे समझते हैं कि कौन उनका रक्षक है। कांग्रेस पार्टी ने हरिजनों के लिए, मसलमानों के लिए जो किया वह किसी पार्टी ने नहीं किया। आज हमारे साथी कुलकणीं जी ने किसान रैली हुई तो चर्चा की कि किसान आये, मैं अधिक वात नहीं कहना चाहता ह शायद एक एडवर्टाइजमेंट के सम्बन्ध में उन्होंने चर्चा की कि कांग्रेस कमेटी पैसा देगी टिकट खरीदेगी और सभी लोग बैठेगें। उनको शायद मालुम नहीं है कि हम लोगों ने

निश्चय किया था कि जितने लोगों को लाना है वे सब लोग ग्रपना ग्रपना पैसा कांग्रेस कमेटी के पास आकर जमा कर देंगे क्योंकि रिजरवेशन कराना पडता है डिवीजनल मैनेजर को लिखकर बोगियों का रिजर्वेशन कराना पडता है। ट्रेन रिजर्व करानी पड़ते हैं ग्रौर एक-एक ट्रेन के रिजरवेशन में समय लगता है तो इस ढंग से हम लोगों ने लोगों को कहा था कि साप पैसा जमा करिये। जिस तरीके से कांग्रेस कमेटी में पैसा जमा हम्रा और हमने रिजरवेशन कराये आपको अगर हिम्मत है तो जहां से स्पेशल चली हैं आप वहां जाईये और देखिये कि वहां कितना पेमेंट हुन्ना है, पैसा पेमेंट हम्रा है कि नहीं ? किसान यहां ग्राये, कितने आईरली ढंग से आये। आपके यहां रहे। ग्राप विरोधी पार्टी के थे ग्रापके घरों में रहे, में जानता हं आपने स्थान दिया हमारे कांग्रेंस जनों के पास उतना स्थान नहीं था लेकिन आपने भी स्थान दिया। आगर आपके यहां के लोग थे तो म्रापने दिया, खिलाया म्रीर मच्छे ढंग से रखा में इसके लिए दाद देता हं। क्या उन्होंने ग्रापके घरों में उत्पात किया, वे लोग ऐसे ढंग से इस शहर में आये जिस आडरली ढंग से घुमे घामे क्या एक भी गमला कहीं फुल का ट्टा है। किसी का नुक्सान हुआ, किसी दिल्ली वासी ने शिकायत की कि किसान रैली के लोग आये थे नक्सान कर गये, किसी होटल वाले ने शिकायत की, नहीं की। लेकिन ग्राप यहां पर बैठ हए हैं रामेण्वर सिंह जी, मनभाई जी ग्रौर कुलकर्णी जी, जी बराबर इसकी निन्दा करते हैं ग्रीर वहीं काम आप करते हैं। मैं आपसे प्रछना चाहता हं कि कम्युनिस्ट पार्टी के लोग भूपेश गुप्त जी अब अपना जलस लाते हैं, कभी मजदरों का लाये कभी किसानों का लाये ग्रीर लाते हैं तो क्या करेंगे कभी टिकट कटाकर नहीं लाते. आपके लोग फी ट्रैवल करते हैं। हम अपना पैसा देकर किसानों को लाये लोगों को पैसा दिया। ग्रपना पैसा कटा-कटा कर लोग जा रहे हैं। अभी मैंने कल पांच आदमियों को अपनी पाकेट से टिकट काटकर दिया, कहते थे कि

[त्रीं रामानन्द यादव]

बट गया खिला रहे थे क्रव कैसे जांगे, दिल्ली देखना चाहते हैं। (समय की घंटी) ः

उपसभाष्यक (श्री विज्ञम्बर नाथ धाण्डे) : समाप्त करें ।

श्री रामानन्द यादव : अच्छा जी । हम पोलिटिकल मोरेलिटी अपनाते हैं (स्वत्रधान) आप पोलिटिकल मोरेलिटी नहीं स्रपनाते हैं थाप किसी न किसी तरह से कांग्रेस पार्टी की निन्दा करते हैं । परन्तु करेक्टर सरेसिनेणन और निन्दा कर आप नहीं जिन्दा रह सकते हैं । पोलिटिकल पार्टी के लिए आइडियालोजी, प्रोग्राम और पालिसी अगर दृइ रहेगी तो आपकी पार्टी पनपेगी । किसी को गाली देकर किसी पार्टी की निन्दा करके चाहेंगे पनप जार्येगे तो यह नहीं होगा ..... (स: य की घंटी)

उपसभाष्यक्ष (**श्री विशम्बर नाथ पांडे**): ब्रब समाप्त करें ।

श्वी राभानन्द यादव : अच्छी बात है। मैं अंत में एक और वात की चर्चा कर देना चाहता हूं कि श्री बीरेन जे शाह ने एक बड़ी अच्छी बात कही, चाहिए था उस बात को रखना लेकिन ... राष्ट्रपति जी ने अपने भाषण में इस बात की चर्चा नहों की कि यह अण्डरट्रायल्स जो इतने दिनों पड़े हुए हैं, छह-छह वर्षों से पड़े हुए हैं ... (ध्यवधान) तीन वर्ष आपने शासन किया, आपने क्या किया ?

आपको याद होगा आडवाणी जी, मैंने प्रक्ष्त पूछा था कि बिहार की जेलों में कितने घण्डरट्रायल प्रिजनर्ज हैं और कितने वर्षों से हैं? क्यों उन पर ट्रायल नहीं चलाया गया, हम लोग बहुत दिन से इस बात को पूछ रहे हैं? इसके लिए. दो जिम्मेदार हैं, एक तो प्रशासन श्रीर दूसरे स्रापकी ज्युडिशरी। जज साहव बैठेंगे ग्रौर एक घंटा इसके बाद घर चले जायेंगे ... (ब्यववान) ज्यूडिशल मैजिस्ट्रेंट जिसको केस देखना है वह तो स्राफिस में बैठेगा एक घंटा श्रौर हम बैठेंगे दिन-दिन भर, बारह-बारह घंटे। वे दो घंटे से ज्यादा नहीं बैठेंगे श्रौर फिर चले जायेंगे। (सनय की घंटी)

ग्रंब मैं एडमिनिस्ट्रेटिव रिकार्म्स पर चर्चा करना चाहता हुं।

श्री लाल हृध्य आाः वागी : स्रंत में पहले था, अत्रव लास्ट है।

श्री रामानन्द यादव : हां लास्ट-मैं यह कहना चाहता हूं कि जो एडमिनिस्ट्रेशन है, चाहे वह प्रांत का है, यह भारतीय सरकार का, वह ग्राऊटडेटिड है । यह ठीक फोर्ड गाड़ी जैसा हो गया है । यह प्यूल बहुत खाता है ग्रीर माइलेज कम देता है । ग्रब जरूरत इस बात की है कि यह जो एडमिनिस्ट्रेशन है, इसको कार्यरत बनाने के लिए ग्राजका जो माडल है, वह होना चाहिए । यह फोर्ड माडल जो हमारा पुराना एडमिनिस्ट्रेटिव ढांचा है, इसमें परिवर्तन करने की जरूरत है ।

उसी तरह से ज्युडिंश री के सिस्टम में भी स्पीडी जजमैंट हो न कि एक-एक जजमैंट मर जाने के बाद जो सिविल जजमैंट का होता है, वह हो, ग्रौर एक-एक फ़ौजदारी के जजमैंट को दो-दो, तीन-तीन वर्ष लग जाएं ग्रौर लिटिगैंट मर जाए ग्रौर जज साहब कोर्ट में बैठें एक घंटा ग्रौर उसके बाद घर चले जाएं ग्रौर वकील साहब को भी पैसे मिलते रहें ग्रौर कहे कि ग्रण्डरट्रायल प्रिजनर बना रहे ।

इसी तरह एडमिनिस्ट्रेशन में--एक फाइल जिसका एक दिन में काफी विस्तार हो जाना चाहिए, छह-छह महीने में एक-एक फाइल एक टेबल से दूसरे टेबल पर जाती है। इसके लिए एडमिनिस्ट्रेटिव रिफार्म्स की जरूरत है। मैं चाहंगा कि आडवाणी जी भी इस वात का समर्थंन करें क्रौर क्राज इस वात की जरूरत है कि देश में एडमिनिस्ट्रेटिव रिफार्म्स कमीशन बनाया जाए ।

इन्हीं शब्दों के साथ मैं श्री श्रीकान्त जी के प्रस्ताव का समर्थन करता हूं।

भी ग्र**अदुल र**हमात लेख : सरकार आपकी है और समर्थन ग्राडवाणी जी करें?

SHRI G. C. BHATTACHARYA: (Uttar Pradesh): Sir, it should be the turn of Independent Members.

# अपसभाष्यल (श्रो विइडम्भर नाथ पाण्डेय) : इतनी देर में तो वे ग्राधा कोल लेते ।

SHRI G, C. BHATTACHARYA: Sir, I am only pointing out the procedure which has been followed. On this basis, it should be the turn of Independent Members. Shri Sitaram Kesri ha<sub>g</sub> said that two persons have spoken. We have one hours. Only half-an-hour ha<sub>s</sub> been spent. Another haW-anhour is there.

🖁 औपनी विजया राजे सिंधिया (मध्य त्रदेश) : उपसभ;व्यक्ष जी, च्नाव में श्रीमती गांधी ने देश की जनता से समर्थन मांगते हए कहा था कि एक काम करने वाली सरकार को मौका दें जोकि कानून और व्यवस्था का सुधार कर सके और महंगाई को कम कर सके । और जनता ने भी उन्हें भरपर दिया, यूं कहना चाहिए कि छप्पर फाड के दिया। किंतु हम क्या देख रहे हैं कि प्रधान मंत्री की चनाव-कालीन जो कथनी है और गत 14 मास की जो उनकी करनी हैं, उसमें हम दिन और रात का फर्क पाते हैं, यानी जमीन और ग्रासमान का फर्क देखते हैं । शासन का कहना है कि ग्रर्थ व्यवस्था उभार पर है और शांति-व्यवस्था सुधार पर है। वह सत्य से, यूं कहना चाहिए, कोसों दर है। ग्राम ग्रादमी ग्राज ग्रसूरक्षा ग्रौर महंगाई रूपी जो चक्की है उसके दोनों पाटों के बीच बुरी तरह पिसाजारहा है। उसे

अपनी मुसीवत में, जब वह चारों घोर दूर-दूर तक नजर दौड़ता है, तो उसे शासन के नाम पर उसका नामोनियान दिखायी नहीं देता। आज उसे स्वयं अपने जान और माल की रक्षा करनी पड़ती हैं।

उपसभाव्यक्ष महोदय, ब्राज की इस विस्फोटक स्थिति में जब कि देश एक ग्रलाव सा सुलग रहा हैं, हमें दलों के दलदल से ऊपर उठ कर देश के हित की दुष्टि से विचार करना ही होगा। दलों को भले ही देश और समाज के लिए हम कुर्बान कर सकते हैं। परन्तु दलीय हित या स्वार्थ, व्यक्तिगत स्वार्थ के लिए हम देश और समाज की बलि नहीं दे सकते हैं। किन्तु शासक दल ग्राज ऐसा ही कर रहा है ----दलीय और व्यक्तिगत तुच्छ स्वार्थ के पीछे सत्य को सर्वथा कहना चाहिए, कि तिलांजलि देकर झुठ और फरेब ग्रीर धोकाघडी को मानो वह श्रद्धांजली दे रहे हैं। छल, कपट और बहकाबे पर ही भ्रष्ट लोग ग्राज देश को धन-संपदा को लटा रहे हैं। जनता पार्टी राज के समय यह कहा जाता था कि रंगे-बिल्ले पैदा हो गए हैं। उपसभाध्यक्ष महोदय, मैं पूछना चाहती हं कि क्या रंगा-बिल्ला ढाई साल के थे, क्योंकि जनता पार्टी का राज तो केवल ढाई साल का ही रहा? यह बात सिद्ध है कि या तो वह श्रीमती गांधी के राज में ही पैदा हुए होंगे या उनके पूरखों के राज में पैदा हुए होंगे । जनता सरकार ने तो उन्हें पकड़ कर जेल में भेजा ग्रीर उन्हें सजा दी ... (द्यवयान) ... ग्रीर ग्रव ग्राजकल यह देखा जाता है कि चाहे शहरों में हों चाहे गांवों में हों, सभी श्रोर एँसा प्रतीत होता हैं कि रंगा-बिल्ला पैदा हो रहे हैं। म्राजकल समाचारपतों की ग्राप उलट कर देखिए, तो प्रतिदिन सुखियों में छपता है ग्रीर लोग पढ़ते हैं कि .... (डप्रवधान) ... मुसाफिरों की हत्या की गई, रेलगाडियां लुटी गई .. (ब्यववात) उरासभाव्यक्ष (श्री विश्वम्भर नाथ संडे): कुपया उनको विचार प्रकट करने दीजिए ।

श्रीवती विजया राजे सिंबियाः तुफानमेल जैसी ट्रेनें लुटी जा रही हैं... (व्यवधान)... शहर के ग्रंदर दिन-दहाड़े लुटेरे लुट रहे हैं । गांवों में तो ग्रव दिन-दहाडे कतलें-आम हो रहा है, वह भी महिला के द्वारा, वह भी एक महिला डाकु के द्वारा । यानी, एक नहीं बीस-बीस लोगों को गोलियों का शिकार बना कर मौत के घाट उतारा गया। ग्रभी ग्रभी मझे एक विश्वस्त सूत्र के हवाले से यह समाचार प्राप्त हन्ना है कि जिला जालौन में एक एस० पी० को डाकु उठा ले गए और तीन दिन तक उन्हें बंदी वना कर रखा ग्रीर वाद में छोडा पया। इस प्रकार आज लोगों की जान-ाल की सुरक्षा नहीं है और खद लेस, जो हमारी रक्षक कहलाती है, . लके अधिकारी तक पकड़े जा रहे हैं। ग्रौर तो ग्रौर ,ग्राज नारी के राज में नारी की इज्जत तो कौडी की नहीं रह गई है ग्रीर हम यह देख रहे हैं ... (व्यवधान) . . .

श्रीमती सरोज खापर्डेः आप के राज में क्या हो रहा था ?

उपसभाष्यक्ष (श्री विश्वम्भर नाथ गाँडे) कृपया बीच में इंट्रप्ट न करें । उन को बोलने दें । वाद में ग्राप को ग्रवसर मिलेगा तो ग्राप कहिए ।

श्रीलती विजया राजे सिंधि था: . . . असुरक्षा इतनी अधिक हो गई है कि . . . (ब्यवधान) श्रीमतो सरोज बापडें: मैं उपसभाध्यक्ष महोदय, ग्रापकी मार्फत इतना ही पूछना चाहती हूं कि ग्रापके राज में क्यायह चीजें नहीं हो रही थी... (ब्यवधान)

श्री क्रब्हुल रहम न शेखः आप बीच में न बोलिए । आप अपनी तकरीर में इसका जवाब दे दीजिएगा ।

श्रीमती विजया राजे सिंधिया: यहां तक, जैसा ग्राप ने प्रखवार में पढ़ा होगा कि छोटी-छोटी नादान बच्चियां तक पाशविक प्रवृति का शिकार हो रही हैं। उपसभाध्यक्ष महोदय, निर्माण की प्रक्रिया...

श्रोमतो सरोज खापडें: हरिजनों पर अत्याचार हुए तब नहीं बोली ।

श्रीमती विजया राजे सिंधिया : निर्माण की प्रक्रिया नीचे से ऊपर की ग्रोर जाती है। घर बनाने जब हम बैठते हैं तो नींव के एक एक पत्यर को मजबती के साथ रखते हुए ऊपर की स्रोर हमें जाना होता है । संस्कार जो है ऊपर से नीच की ग्रोर ग्राता है। ग्रगर उसी घर को हमें सजाना हो तो ऊपर से पुताई ग्रौर रंग-रोगन करते हुए, घर को सजाते हुए हम नीच की स्रोर आते हैं। इस प्रकार घर में अगर थोड़ा सा ही दूध हो तो पहले गोदी के बच्चे को दूध पिलाया जाता है और अगर घर पर संकट पड़े तो घर का जो बड़ा है, शक्तिमान है वह उसका सामना करने के लिए आगे बढता है।

श्रोमती स*रोज* खापडें : तभी तो चौधरी चरण सिंह ने सामना कर लिया मोरारजी से ।

उपसमाध्यक्ष (श्री विद्वम्बर नाथ पांडे): यह मुनासिब नहीं है, खापर्डे जी, इस तरह से रर्निग कमेंटरी करना । क्यों बाधा डाल रही हैं ?

श्रोमतो विजया राजे सिंधिया : मुझे यह कहते हुए दुख होता है कि यहां उलटी गंगा बह रही है । छोटे ग्रौर कमजोर भूखे मर रहे हैं, बड़े ग्रौर शक्तिसम्पन्न केवल मौज उड़ा रहे हैं ।

श्रोमती सरोज खापडें: राजे, महाराजे...

श्रोमतो विजवा राजे सिंधिया : राजे. महराजे सब ग्राप की तरफ हैं, देख लीजिए पार्लियामेंट के अपने मेम्बरों की लिस्ट। कानून ग्रौर व्यवस्था टुटती जा रही है। इससे ग्रधिक शर्मनाक बात क्या हो सकती है कि राजधानी के ग्रन्दर प्रधान मंत्री की नाक के नीचे उन के मंत्रिमंडल के मंत्री के संतरी की भी लोगों द्वारा हत्या कर दी जाये और हत्यारे का ग्राज तक पता न लगे । सन्तरी की क्या, एक बडे ग्रच्छे संत की भी हत्या कर दी गयी और आज तक सब नाटक रचने के बाद, थोडे दिन छान-बीन, धर-पकड के बाद ग्राज फिर सब चीज बन्द हैं और ग्राज तक हमें हत्यारे का पता नहीं है । तो इस प्रकार आप देखेंगे कि देश के ग्रन्दर चारों ग्रीर संकट मंडरा रहा है ग्रीर ग्राधिक व्यवस्था, कानून की व्यवस्था, मंहगाई सब तरफ से लोग पीड़ित हैं । भले ही हम जनता सरकार से जितनी ग्रापेक्षा करते थे उतना वह नहीं कर पाये, फिर भी मुझे यह कहने में जरा भी संकोच नहीं कि जनता सरकार का राज स्वतंत्र भारत की 1789 RS-12.

सभी सरकारों में श्रेष्ठ था । यह कहने में कोई ग्रतियोक्ति नहीं होगी । ग्राप से मैं कहूं कि जनता सरकार के राज में देश की ग्रर्थव्यवस्था में सुधार हुग्रा । ग्राम ग्रादमी को सस्ते दामों में रोज के उपयोग की वस्तुएं प्राप्त होने लगी, विश्व में प्रतिष्ठा वढ़ी, पड़ोसी देशों के. साथ हमारे संबंध सुधरे, देश का कृषि एवं ग्रौद्योगिक उत्पादन वढ़ा, एक ही वर्ष के ग्रन्दर 36 लाख हैक्टयर भूमि सिचाई की व्यवस्था के ग्रन्दर लाई गई, विश्व में एक तरह से रिकार्ड हमने कायम किया, मुद्रास्फीति को शून्यांक तक पहुंचाया गया, हमने विश्व बैंक से सर्टिफिकेट, प्रमाणपत्र पाया ।

ग्रब रेल भाड़े को लीजिए । ग्रभी-अभी मौजूदा सरकार ने जनता के ऊपर, यात्नियों के ऊपर, गरीब श्रादमियों के जपर एक कूर वज्राघात किया है। जनता राज में दो रेल बजट ग्राये । दोनों में रेल-भाड़े घटाये गये । यात्ना की सविधाएं बढाई गयीं. रेलगाडियां ग्रधिक चलायी गयीं, दर्जो की विषमता घटाई गई और दूसरे दर्जे की सुबिधाग्रों को बढ़ाने के प्रयास किये गये। हमारे उत्पर यह ग्रारोप लगाया जाता है हम ग्रापस में लड़ते थे । परन्तु लड़ते हए भी हमने काफी काम किया, जनता सरकार काफी जागरूक थी जनता की भलाई के काम करने में । ला ऐंड म्रार्डर की व्यवस्था खराव होने से जो ग्राज ग्रसुरक्षा की भावना फैल रही है ग्रौर जिस प्रकार ग्राज देश ग्राधिक संकट से पीड़ित है, ऐसी अवस्था में आम ग्रादमी को ग्राज जीना भी दभर हो रहा है ग्रीर गरीबी मिटाने के नाम पर गरीबों को ही मिटाया जा रहा है। बेचारे गरीव से तो ग्रव जीने का ग्राधार ही छीना जा रहा है और ऐसा

[श्रीमती विजया राजे सिधिया] लगता है मानो गरीब होना ही एक मात जघंस अपराध हो । इन्दिरा जी और इंदिरा सरकार कहती है कि ग्राज के शासन में जितने भी दोष हैं वे सब जनता सरकार के शासन की देन हैं और सारे दोषों को जनता सरकार पर थोपा जाता है। परन्तु जनता सरकार का रिकाई है कि उस के समय में जीवनोपयोगी वस्तुओं में मंहगाई काफी कम थी। मैं पूछना चाहती हं कि पुंजीपतियों से ग्रौर बड़े कारखानेदारों से चुनाव के लिये चन्दे की धस ले कर जन-जन को लुटने की खुली छट उन्हें किसने दी है ग्रीर जासन के कंधों पर बैठै जो लोग को को डाइल टियर्स बहाते हैं किसानों के लिये उन किसानों को ही ग्राज न तो गन्ने का पूरा दाम ही मिला और न सस्ती शक्कर । (व्यवधान) सत्य और ईमानदारी के ग्रभाव ने सामान्य जन का विश्वास खो दिया है ग्रौर वह जीर्ण शीर्ण रोगी की तरह वरावर डाक्टर ग्रौर वैद्य की ग्रोर ग्राशा भरी नजर से देख रहा है किन्तु बराबर उसके विश्वास को गहरा वक्का ही लगता रहा है। कहां गई वड सारी ईमानदारी और सत्य की प्रतिष्ठा ? आज तो गहरे छल कपट दाव पेंच और भ्रष्टाचार का चारों ओर बोलबाला है । सरकार को दूसरों को दोष देने के बजाय अपने अंदर झांक कर देखना चाहिये । दूसरों में विकृति ढूंडने के बजायें मन और मस्तिष्क से अपने दोषों को दूर करके ईमानदारी से शासन चलाने की कोशिश करनी चाहिए ।

श्रीमतो सरोज खावडें: आप इंदिराजी के शासन पर वोल रहीं हैं या इंदिराजी पर बोल रही हैं ?

श्रीमती विजया राजे सिंथिया : ग्राप विदेशी गीति को ही ले लीजिए । ग्रमी-ग्रभी तटस्थ देशों के सम्मेलन में हमारे ऊपर चपत लगी हमारे ही घर के अंदर और अफगानिस्तान में विदेशी सैनिकों की जो उपस्थिति है उस के विषय में उल्लेख करने में हमें शर्म आयी और इस प्रकार से अपनी तटस्थ नीति का हमने मजाक उड़वाया और हम एक प्रकार से उस मामले में आइसोलेट हो गये ।

ग्रंत में में यह कहना चाहती हं कि जनता सरकार ने जो काम भी देश हि में किये थे हम देख रहे हैं कि आज उस का बिल्कूल उलटा ही हो रहा है श्रीमती इंदिरा गांधी जी कहती हैं कि उन को चारों ओर से खतरा दिखाई दे रहा है । उन की इस चेतावनी का मैं स्वागत करती हं में मानती हं कि हमको अपनी सीमाओं के बारे में सदैव सतर्क रहना चाहिए, परन्तु क्या आसाम हमारे देश का एक महत्वपुर्ण सीमावर्ती प्रान्त नहीं ? हम यह देख रहे हैं कि गत 16 मास से वहां पर एक इतना जोरदार आन्दोलन चल रहा है। देश की एकता और सुरक्षा के लिये वहां के बीरों ने अपने ग्राप को झौंक दिया है, लेकिन ग्राज तक वहां की समस्या का कोई समाधान-कारक हल नहीं निकला । मैं आग्रह करती हुं आप की मार्फत अपने गृह मंस्री जी से कि जब वें लोग तैयार हैं वार्ता करने के लिये ग्रीर विना किसी कंडीशन के तो क्यों नहीं उन को बुलाया जाता है कि ताकि जल्दी से जल्दी कोई समाधानकारक हल उस समस्या का निकाला जाये।

## SHRI G. C. BHATTACHARYA: Mr.

Vice-Chairman, Sir, I oppose the Motion of Thanks because the Address does not reflect the reality of the situation. Sir, We all boycotted the Address because the Government which prepared the Address is anti-labour, anti-working class and also antifarmer. Sir, there is failure on all fronts. While dealing with some specific questions, I lik<sub>e</sub> to join issue with Mr. Pranab Mukherjee, the Leader of the House, saying that the economic situation is really serious. I agree that the economic situation is really serious. But T would like to question whether they wire serious enough to realise it, to thr-'k of ways and means for solving those economic problems which are eally serious?

Sir, the accepted economic policies of this country were planned development, felfreliance and all efforts again: t the concentration of power in a few hands. If these policies are time-tested, let us see whether these time-tested policies are being followed by the present Government. Sir, the July, 1980. Industrial Policy Resolution has struck at the roots of these accepted economic policies. This Resolution has caused all these problems which we are facing, which, they also say, are serious. What is that resolution? In their Resolution, Sir. they have automatic expansion, also allowed regularisation of excess capacity and hundred per cent export. With these policies of automatic expansion, excess capacity regularisation and hundred per cent export, how can you plan? No plan. You have put the Sixth fire Five-Year Plan. In the National Development Council, Mr. Mukherjee rather blamed the three Left Front Governments because they did not agree. This is the Plan which has been accepted, and if the three Left Front Government have opposed it, they have done a right thing. Sir, because with excess capacity regularisation and automatic expansion no Plan target can be achieved. You cannot fix any target. If you fix some target, the target will either not be achieved in some specific areas or will go up. So, how can you have both together, the planned economy and the excess capacity regularisation and also the automatic expansion. It strikes at the very root of planning. I do not know what pride he was taking in this sort of planning

with this ecoomic policy. You are challenging, "Is there any economist?" But if this is his economics, I would say he is not aware of the A B C D of Economics.

Sir, he was challenging on another ground, the ground of self-reliance ana concentration of monopoly power. You are seeing the Economic Survey. In that Economic Survey, speaking of hundred per cent export, they have diluted the MRTPA, the FERA etc. The MRTP Act which governs the monopoly houses, will not apply to them. What will happen? There will be more concentration of the economic power. You will say that export is necessary to meet the import Bill. But I find that if that is necessary,, this evil is coming. But is this the way? Do you allow hundred per cent export with the dilution  $_0$ f the MRTP Act?

Then. Sir, self-reliance. After striking at the very root of planning, if you have allowed a free market economy, how can you have an independent economy? This development, this industrial policy, will lead to a dependent economy. If the economy is dependent, how can you have self-reliance? Therefore, with this Industrial Policy Resolution they have wiped off these important accepted policies of planned development, self-reliance and prevention of concentration of power. If this has been done, then as I have said, it has struck at the very root of planning. Then planning also goes. Therefore, whatever you say must be backed by action. But what action have you taken? It is only offsetting the whole thing. But you will not say that.

Then, Sir,  $h_e$  was making another challenge. He asked, "If you pay remunerative prices for the farmers and if you pay more DA and wages to the workers, how can you have cheap consumer goods?" Sir, you are a very experienced political and social worker and you are acquainted with realities of life. How many middle-

[Shri G. C. Bhattacharya] men are there between the producer and the consumer? If you take any single consumer item, you will find not less than five or six middlemen. So, are remunerative prices for the farmers or more wages for the workers coming in the way of the consumer. Or are the middlemen coming in the way? if Mr. Mukherjee knows the ABC of economics and if he is in touch with the realities, he would not have challenged us like this. Rather it was most childish. It is the middlemen who are taking away and nobody can tackle that because the middlemen's money is required. Therefore, what is important is to tackle these middlemen. Sir, till today the distribution system Is not streamlined. That will at least curb the middlemen. So- that policy they will not follow. Even in the Kisan Rally, the Prime "We cannot give you Minister said: remunerative prices. Why? Because if the output price goes up, the consumer price index goes up and then workers will ask for more." Sir, do you know what is with the amount of happening? Sir. money that you used to spend about even six or seven months back for your monthly needs, you will not be able to meet half your requirements today. This is the reality Let us not talk big or talk in political and other terms. Suppose a person was spending Rs. 500 per month. Today with that amount of Rs. 500 he is not In a position to meet his requirements for the family for even 15 days. This is the reality. Blaming the others is, of course, a political game. But if they really want those problems to be solved, they will have to make sincere efforts  $t_0$  solve those problems. My friend Yadavji is not here. Just now he said—sometimes he says the right things—that the law and order situation, whatever be the other social maladies, is due to the dominance of the capitalists, disparities and other things. He said that due to disparities, all these things have come. It is right. But may I know what you are doing? Your policies are increasing regional disparities, inter-communal disparities, even inter-family disparities in the

same mohalla, in the same villages, because they are leading to concentration of economic power. As I have said, whatever safety valves were there in the First and Second Plans, are being taken away now. Those safety valves-FERA and MRTP-you are now diluting in the name of 100 per cent export and regularisation of illegal capacity and automatic expansion. Then I come to the political aspect of his argument. He talked about authoritarianism. The question The Law Minister said here here is this. that it is not even in their thinking—the idea of presidential system. When we asked when, if it was not in your thinking, if you were not anywhere near it, why you did not stop the debate which you yourself had started. what is their reply? The debate was not started by any of us on this side. You have started it, you have called a conference. You did all that. So, when we asked: Will you, therefore, stop this debate? he said. "No, the debate should go on". Now, whom is he trying to befool? Debate for what? He asks: Is this system perfect? If the system is not pe<sup>-</sup>" then, tell us where it is not perfect. Tell us where due to some defect in the are unable to solve any system, you poblem. Show us some defect in the system, how it is coming in your way. Therefore, Sir, you can kindly see the hollowness of this argument of theirs. If you are not going to stop this debate, then naturally it creates suspicion. If I am not wrong if my information is not wrong. Mr. Bahadur, a Joint iSeclretary in the Law Ministry, has been attached to one Mr. Mridul. an advocate. and they are working really on details of some form of a presidential system. Is it not true? You may deny it or you may not den<sub>v</sub> it. But they are doing it. An important Chief Minister, the Chief Minister of Maharashtra, a very important State of the Union, is saying that by December the presidential system will come. Then what will the people think? He is saying this not only outside, he is saying it in the AICC. On the one hand you say you are far away, this is far away from

you, not near you anywhere, it is not in  $you_r$  mind, and on the other hand, you go on issuing statements like this. Naturally it creates doubts; it does not satisfy the people...

SHRIMATI SAROJ KHAPARDE: The Chief Minister of Maharashtra did not mention any specific month at the AICC.

SHRI G. C. BHATTACHARYA: He did not say it before the AICC. But he mentioned\_\_\_\_\_ it only a few days ago elsewhere. I am only saying...

SHRIMATI SAROJ KHAPARDE: You are saying that the Chief Minister mentioned a specific month in AICC.

SHRI G. C. BHATTACHARYA: You may see the record. I said he has given a spcific month; thereafter he spoke about the presidential system at the AICC. He announced the month of December somewhere, not in AICC itself. I did not say he said it in AICC. But he did say the month, wherever it is. If that, is the position, then, what is the truth in the position taken by the Leader of the House? Thereafter, what is the political situation today? Was there such an unstable situation in this country since independence as it is there now? Take any section. My friend, Saroj Khaparde, will excuse me. I am not justifying any oppression of minorities or Harijans, wherever it takes place. I condemn such atrocities wherever they take place. But you should also realise what has happened in Moradabad, Kafalta or Gua. You cannot ignore it. I do not want to blam. anybody. I am not here for criticism sake. I am only appealing to you. I am only asking whether these things add  $t_0$  the stability. What is happening in Gujarat? The Gujarat situation is very dangerous; it is fraught with great dangers. Some Special Mention has been made that there axe countries, there are outside forces, which are trying; some Members said Maharashtra Harijans are becoming Muslims, there are attempts to convert Buddhists into Muslims. ...

# अोमती सरोज खापड़ें : किसने आपसे यह बात कही . . . . (ब्यवधान) । यह आप क्या कह रहे हैं ?

SHRI G. C. BHATTACHARYA: Please try to unaerstand. There has been a Special Mention here. 1 am only saying there has been a special Mention. Somewhere it appeared. Whatever protest you may make ... (Interruption) Even Congress-I MPs say that there is nobody to hear us. Harijans' property will be looted. Harijans' houses will be burnt. Harijans will be killed. They will have no place to go. They will have no protection. There is nothing to protect their life and property. Where will they go in such a situation.., (Interruption). I am not criticising anybody. I know you have fought for them. Shrimati Kapadia you have a'so suffered. Now it is spreading to your State also ...

SHRIMATI SAROJ KHAPARDE: I am not Kapadia. Are you addressing me? I thought you were addressing somebody else.

SHRI G. C. BHATTACHARYA: You are Khaparde, not Kapadia. What I am saving is that some Special Mention has been made on the subject. Is it very impossible that what I said will not be followed? Then the v/hole society will disintegrate. The country's stability will be disturbed, if these thing, are allowed. Political stability was never so weak as it is today. Political instability was never so deep as it is today. If authoritarianism comes in its ultimate form, nobody will be able to say anything. Before that, symptoms have to be fought. Otherwise, authoritarianism will take over the whole country. What are the symptoms? One symptom is suppression of opposition parties. And there is threat against those who are supporting opposition Parties. The other symptom i's that the entire media — AIRI and TV-are gaggeds. I do not demand any special favour from these

#### [Shri G. C. Bhattacharya]

media. But the official media should reflect the reality. If opposition parties do wrong things they should be criticised. If they do something good, that should be said so. Even parliamentary procedures are diluted. All these symptoms have to be fought even now.

What about our moral values? We have inherited some moral values from ancient times and even during our freedom struggle. Later even during the days of Pandit Jawaharlal Nehru these moral values had some place in our society. Now we see a total erosion of those moral values. Again 1 am not blaming anybody for that. If the moral values which had been built up in the Indian context and which have a history of thousands of years are completely eroded, how can there be stability for our society?

We talk of credibility of the Government. I do not know. You can And out what this credibility is in cities like Bombay. There they will tell you that this Government is a Government of the brief case. Who is responsible for this?

With these words, I oppose all the disastrous policies followed by the present Government. I say all these policies should be halted. And<sub>t</sub> Sir, they should go back to their earlier moorings which are the Gandhi-Nehru framework and that is the only framework by which this country can be saved.

SHRI P. N. SUKUL (Uttar Pradesh): Mr. Vice-Chairman, sir, I rise to support the Motion of thanks on the President's Address.

श्री **कल्पनाथ रा**ख (उत्तर प्रदेश) : हिन्दी में बोलिये ।

श्री हुक्मदेव नाराथण यादव (विहार) : हिन्दी में बोलिए ।

श्री पी० एम० सुंकलः : उपसभाघ्यक्ष महोदय, मैं श्री श्रीकान्त वर्माजी का जो राष्ट्रपति के अभिभाषण पर मोशन आफ थैंक्स का प्रस्ताव है उसके समर्थन में बोलने के लिए खड़ा हुआ हूं। मैंने पिछले पांच-छः वर्षों के राष्ट्रपति के अभिभाषणों को आज पढा और मैंने यह देखा कि पिछले पांच-छ-वर्षों में जो राष्ट्रपतियों ने विभिन्न सरकारों के समय में झभिभाषण दिए हैं उनमें यह सब से अच्छा हमको लगा । जनता पार्टी के समय में, लोक-दल की सरकार के समय में राष्ट्रपति के अभिभाषण मैंने पढे लेकिन हमने देखा कि वहां केवल लफ्फाजों के इलावा, बारोंड, फजज के इलावा, हालो प्रोमिसेज के इलावा, टाल टाक्स के इलावा हमें कुछ नहीं मिला । जनता पार्टी का इकोनोमिक पालिसी स्टेटमेंट नवम्बर, 1977 का जो था उसमें उन्होंने कहा था कि हम गरीबी ग्रनइम्पलायमेंट (वरोजगारी) मिटायेंगे, मिटायेंगे, एक्सप्लायटेशन को दर करेंगे । एक्सप्लायटेशन दुर करने के मायने यह है कि केपिटलिज्म की जो बराइयां हैं व दुर करेंगे । दसरी ओर उन्होंने कहा था कि रेजीमेंटशन को मिटायेंगे या कम्युनिज्म से भी हम देश की रक्षा करेंगे, गरीवी मिटायेंगे ग्रौर गरीबी मिटाए बिना ही व चले गए । उनका भ्रपना अर्न्तविरोध था जिसके कारण वे कुछ न कर सके और साथ ही देश की स्थिति को छोर गम्भीर बना दिया । चौधरी चरण सिंह जी का जो बजट 1979 में ग्राया उससे ग्रावण्यक वस्तुओं की कीमतें 25% से 50% तक बढ़ गईं। ग्राज तक 33 वर्षों में इससे खराब बजट नहीं झाया। जो हमारे लोग... (कावधान)

Mr. Mallick, I will never a low you to speak. I have not disturbed anyone and if you are going to do it, I challenge you.

SHRIMATI SAROJ KHAPARDE: Very good.

SHRI P. N. SUKUL: You must hear me very very patiently. I have switched over to Hindi only for your convenience, ^ swjrpnrsr STftetf,

पार्टी नग जो समय ចា সন্না ही खराव समय था बहत हमने देखा वह कैंसा गठवन्धन था। कैंसे कैसे खोग थे। एक से एक समाजवादी विचारधारा के लोग थे। जाजें फर्नेक्वीज जैसे लोग थे। जार्ज फर्नेल्वीज हमेशा यह भाषण करते रहे कि बोनस सब को मिलना चाहिएं। लेकिन जब वे मंत्री हो गए तो उनके मुंह से कभी बोनस णब्द नहीं निकला नेकिन जितने दिन वे मंत्री न रहे ग्राच्यापक, णिलक, कर्मचारी सब को वोनस मिलना चाहिए, वे यह कहते रहे । सेकिन S<sub>0</sub> long as Mr. George Fernanaes was in the Cabinet, he never said that bonus should be given to all.

सो मझे व्यक्तिगत रूप से तमाम जनता पार्टी के लोगों के बारे में जानकारी है कि ये कैसे रहे । उपसभाष्यक्ष महोदय, संयोग से मैं टेजरी बेंचेज में उन लोगों में से हं जो इमरजेंसी में जेल में थे ग्रीर संयोग से जनता पार्टी के साथ थे। क्योंकि हमारा विश्वास था कि जयप्रकाश नारायण जी को जो समग्र कान्ति की बात हो रही थीं वह बच्छी थीं । लखनऊ में जब 1974 में वे आए थे तो conducted the JP meeting in Ι ुतना मुझ गर्वं था । लेकिन जव Lucknow. जनता पार्टी की सरकार बनी तो हम ने देखा कि जनता सरकार के मंत्री 100 रुपए, 200 रुपए ले कर ट्रांसफर कराने लगे, सारी वही बराइयां, कुनवापरस्ती, जातिवाद,

जब हमने इसमें देखा तो हम को लगा कि यह जनता पार्टी की सरकार किसी काम की नहीं है । इमरजेंसी में जैल में रहना बिलकुल नाथ हो गया । मैं ग्रापको सही बता रहा हूं कि जनता पार्टी का, लोकदल का जब बजट आया तो 25 से 50% तक कीमतें बढ़ गई तो मुझे यह विक्र्वास हो गया कि यह सरकार हमारी सरकार नहीं है, गरीवीं की सरकार नहीं है । ग्रगस्त, 1978 और दिसम्बर, 1979 के बीच में पांच बार शुगर पालिसी बदली । इससे पता चलता है कि जनता पार्टी की सरकार पर शुगर लाबी कितनी हावी थी ।

हमारी जनता सरकार के उत्पर चौधरी चरण सिंह, के ऊपर बहगणा के ऊपर उस लाबी के प्रभाव से 16 महीनों के ग्रंदर शुगर की पालिसी पांच बार बदली गयी सौर 77-78 में जो उन्होंने दिखलाई ग्रदुरदर्शिता कि चुंकि 77-78 में हमारी चीनी काफी बन गयी थी इसलिए उन्होंने एक चीप पापुलेरिटी ग्रजित करने के लिए क्या किया कि ग्रगस्त. 78 में उसको डी-कन्ट्रोल किया और जनवरी, 79 में 305 से लेकर 215 विवंटल का दाम हो गया यानी दो रुपए पन्द्रह पैसे पर किलो । लेकिन चूंकि वह झदूरदर्शिता की पालिसी थी इसलिए 12 महीनों के घंदर जब दिसम्बर. 79 आया तो वही 2.15 का 4.30 हो गया एवजवटली बन हन्ड्रेंड परसेंट बढ़ गया । यह चौधरी चरण सिंह जी के टर्म में इन्क्रीज हुआ था। यह हमारे विरोधी दल के लोग स्वीकार नहीं करेंगे। लेकिन में ग्रांकड हैं। सारी णुगर हमारी चली गयी व्यापारी वर्ग हड़प कर, दवा कर बैठ गया, होई करके बैठ गया और शूगर का जो पार साल हमारा उत्पादन कम हुआ तो उसका नतीजा यह हुया कि विरोधी लोग हमको गालियां देने लगे। अव्यवस्था इन की बी लेकिन गालियां हमको, कांग्रेस सरकार को देने लगे परन्त ग्राज उपसभाष्यक्ष महोदय हमें कहते हुए हुई है कि हम ग्राज ग्रनाज में इस साल जैसा आपने सुना, जैसा राष्ट्रपति जी के ग्रमिभाषण में दिया हुआ है, सेल्फ सफीणियेंट, प्रात्म-निर्भर होने जा रहे हैं। सुगर का प्रोडक्शन इतना होने जा रहा है कि हम आत्मनिर्भर होने जा रहे हैं और आज कल के प्रखवारों में था कि हम एक्सपोर्ट नहीं करेंगे । चौधरी साहब एक्सपोर्ट नहीं रोक पाए लेकिन हमारी

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# [श्री पी० एन० सुकुल]

सरकार इंदिरा सरकार ने निर्णंव दिया कि हम एक्सपोर्ट नहीं करेंगे । अभी दो तीन दिन के ग्रंदर ग्रापने देखा होगा कि एडिबिल ग्रायल, खाने वाले तेल के दामों में तीन सौ से पांच सौ प्रति क्विंटल तक की कमी झायी है, यह कैसे आयी । अगर हमारा आसनतंत्र, अगर हमारी प्रणाली, अगर हमारा प्रबंध नियंत्रण ठीक नहीं है तो कैसे दाम घट रहे हैं ? सोने का दाम घट रहा है, हर चीज का वाम घट रहा है, लेकिन विरोधी दलों के लोगों की आंखों के ऊपर जो चश्मा लगा है उसने उन्हें कुछ दिखाई नहीं पड रहा है । 23 परमेंट का जो इन्फ्लेजन का रेट था जैसा बताया गया है इस अभिभाषण में पिछले साल 79-80 में और आज 15 परसेंट यानी 33 परसेंट की कमी हुई । रेट ग्राफ इन्फलेशन के श्रंदर एक साल के ग्रंदर बन थई कमी हो गयी।

# It is **not** a mean achievement; **it** is **not** a **minor** achievement.

णुगर में जैसा मैंने कहा कि 34 परसेंट में ज्यादा हमारी बढ़ोत्तरी हुई है और यह मही है कि एक हमारे मिन्न थे दो एक दिन पहले सुना वह चाईना की बात कर रहे थे । पयू वीक्स बैंक हमने पढ़ा था कि जापान का एक डैलीमेशन चाईना में गया और चाईनीज प्रीमियर ने बताया कि हमने ध्रपने ग्राल मेजर वर्कस सस्पेंड कर दिए हैं All major works were suspended to fleht out this inflation.

में इन्पलेशन का रेट यह है कि उनके यहां सारे मेजर वक्स सर्स्पेंड कर दिए गए हैं और उनके प्रीमियर का कहना है कि एक साल के ग्रंदर हम आशा करते हैं कि समस्या हल कर लेंगे और उसके बाद हम मेजर वक्स को रिज्यूम करेंगे । लेकिन जो जापानी लोग गए थे उन्होंने बताया कि औरों का कहना है कि कम से कम आंच वर्ष चाईना को लगेंगे रिकवर करने में इक्नामी को । यह हालत चाईना की है और हम आज सेल्फ सफीणियेंट होने जा रह है।

यह जरूर है कि तेल के मामले में हमारा यह दूर्भाग्यं है कि हमारे पास उतना तेल नहीं है। तेल के दाम बढते रहते हें ग्रौर बड़ रहे हैं ग्रौर दाम बढने से हमें इम्पोर्ट करना पड़ रहा है। तीन डजार करोड़ रुपये का तेल का इम्पोर्ट हमने किया 78 में, 4,150 करोड का हमने इम्पोर्ट किया 79 में झौर प्रजेन्ट इयर टारगेट पांच र तार करोड़ का हैं लेकिन 6,500 करोड तक ग्रद जा सकते हैं चुकि झोपेक ने दाम बढ़ा दिए हैं। तो इस तेल के माध्यम से जितना हम इम्पोर्ट कर रहे हें उससे परसेंट 80-82 हमारा एक्सपोर्ट से जो रिटर्न हो रहा है वह नल्लीफाई हो रहा है इसलिए कुछ नहीं दिखाई देरहा है लेकिन हमें आणा है कि हमारे जो बैज्ञानिक हैं या हमारी जो सरकार है वह तेल के मामले में कूछ करेगी इसके एक्सप्लोर करने मे. जल्दी से जल्दी निकालने में साफ करने में । हमारे यहां टेलेंट को कमी नहीं है जैसा बताया गया है की हम उपग्रह छोड़ रोहिणी कर न्यक्लियर इरा में पहुंच गये हैं, स्वयं राकेट भेजने लगे हैं तो ऐसी बात नहीं कि तेल को पैदा नहीं कर सकते या कोई और मीडिया नहीं ढ्ढ सकते। तो हमें ग्राशा है कि जल्दी ही हमारी सरकार इस तेल के मामले पर भी काब पालेगी और हमारी जो श्रीमती इन्दिरा जीकी लोक प्रिय सरकार है, वह ही एकमाल ऐसी सरकार है जो हमारी जनता की समस्याओं का निराकरण बन सकती है।

7.30 P.M.

हमारे भारतवर्ष की जनता मुखे नहीं है कि जिन्होंने तीस महीने के ग्रंदर ही इन नौसिखियों को, या झठ बोलने वालों को या केवल कोरी बकवास करने वालों को हटा दिया ग्रौर श्रीमती इन्दिरा जी को लाकर के ग्राज स्थापित किया है। हमारी जनता ने तो उनको कुछ विश्वास के साथ स्थापित किया है ग्रौर एक साल के ग्नंदर हमारी इन्दिरा जीकी सरकार ने सिद्ध कर दिया है कि तुम से हम लाखों दर्जे बेटर हैं, हंडरड-फोल्ड हमारी इंडस्ट्रियल ग्रौर फूड प्रोडक्शन बढ़ गई है, हमारे जो इनफॉ-स्ट्रक्चर की चीज है, कोयला, स्टील है और पावर है इनका प्रोडक्शन भी बढ़ गया है । जनता सरकार के ग्रढ़ाई वर्ष के जमाने में जो दुर्व्यवस्था थी, उसका ग्रव कहीं पतानहीं है।

यह जरूर है कि हमारे यहां जनसंख्या का विस्फोट बहुत बड़ा है। समय लगेगा। 2.2 प्रतिशत के रंट से हमारी जनसंख्या बढ़ रही है। लेकिन हमें विश्वास है, कि ग्रगर कोई भी सरकार दूरदशिता के साथ इस समस्या को हल कर सकती है तो वह केवल एक मात्र श्रीमती इन्दिरा गांधी की जो डाइनैमिक सरकार है, वहीं कर सकती है।

ग्रनाज का, गन्ने का, दालों के दाम उनके प्राइसेंज बढ़ा करके, किसानों से वसूली के दाम बढ़ा कर के इस सरकार ने किसानों को राहत पहुंचाई है। हमारे चौधरी साहब ने जितना गन्ने के लिये पैसा नहीं दिया, इन्दिरा जी देरही हैं। ग्राज चौधरी साहव की, लोक दल की वह नीति थी जिसके कारण चीनी इतनी कम हुई । लोगों ने गन्ना बोना वंद कर दिया जब उन्होंने

देखा कि हमको उसकी रेम्यनरेटिव प्राइसेज नहीं मिल रही हैं । आज इन्दिरा जी द्वारा फार्मर्ज को फर्टि-लाइजर या दूसरी चीजों के अलावा, जहीं तक फसलों का दाम है, रैम्युनरे-टिव प्राइसेज उनको दिये जा रहे हैं। उसी का नतीजा था कि हमारी जो 16 फरवरी की रैली हुई, इतनी बड़ी संख्या में. पच्चीस लाख फार्मर्ज ने दिल्ली में ग्राकर के, इतनी शालीनता के साथ, इतने नियन्त्रण के साथ, इतने म्रनुशासन के साथ प्रदर्शन किया, ग्रपना समर्थन दिखाया ग्रौर उसके बाद चले गये । और उसके बाद एक दूसरी रैली का नाटक देखा बाब जगजीवन राम का, जिसकी ग्रभी बात हो रही थी, या और भी देखा पर कोई भी उसका मुकावला नहीं कर सकता।

मैंने सूना है कि सब से बड़ी रैली पींकिंग में हुई थी ग्रीर उसमें भी पन्द्रह लाख से ज्यादा आदमी नहीं थे। यह वर्ल्ड रिकार्ड है, पच्चीस लाख की रैली, जो हिन्दुस्तान में दिल्ली के अंदर श्रीमती इन्दिरा गांधी की सरकार के समय में हुई। आपने देखा होगा कि इतनी बड़ी संख्या में किसान किस उत्साह केसाथ मार्च कर रहे थे । ऐसा नहीं लग रहा था कि कोई उनको खिला पिला कर के लाया है। अपने ऊपर कम्चल आहे हुए या लादे हए चबैना बांधे हुए वे चले आ रहे थे और सिर्फ इसलिए कि इन्दिरा जी ने बुलाया है और हमको उन्हें जाकर अपनी एकता प्रदर्शित करनी है, अपना विश्वास प्रदर्शित करना है ग्रौर इतनी शालीनता के साथ, भद्रता के साथ, इतने ग्रनशासन के साथ ग्रीर सम्पूर्ण एकता के साथ ग्राकर----कझ्मीर से कन्या कुमारी तक के किसान ग्राए और उन्होंने आकर के एकता दिखा दी और अगर अब भी हमारे विरोधी श्री पी० एन० सुकुल]

दल की आंख इससे नहीं खुलती है तो हम समझते हैं कि कुछ ब्लाइडेजी देखने वाली बात है या खुद प्रेपने को ब्लाइंड कर रखा है।

श्रीमती इन्दिरा गांधी जी ने कहा था हमको अपनी समृद्धि को कम नहीं समझना चाहिए, अपने देश को छोटा नहीं समझना चाहिए, अपने ग्रचीवमैट्स को कम नहीं समझना चाहिए । केवल एक तरफ से वन-साइडेड व्यू प्रैजेंट करके या पेंट करके हम क्या हासिल कर सकते हैं?

ग्राज हमारे ग्रखबार वाल-ठीक है कि कुछ ग्रखवार वाले भी विके हए होते हैं । मैं इंडियन एक्सप्रैस लेता हं, यह जानते हुए कि वह अखबार हमारा विरोधी है, मैं और भी ग्रखवारों को लेता हं मैं देखता हं कि उन्हें हर चीज में बुराई नजर आती है। इंडियन एक्सप्रैंस में जयप्रकाश की समग्र कान्ति के जो हमारे रखवाले थे गोइंका जी, झाज कहें कि जयप्रकाश जी की समग्र कांति को नष्ट किसने किया---इंन्दिरा जीने नष्ट कियाया जयप्रकाश जी के ऐसे लैफटिनैट्स ने नष्ट किया जो ग्रपनी स्वार्थपरता के कारण – और माफ कीजिए बीस वर्ष इमरजैन्सी में जेल में रहने के बाद मैं इसी नतीजे पर ..... (ब्यवधान).... पहुंचा

**एक माननीय स**दस्य : बीस महीने, वर्ष नहीं ।

श्री पी० एन० सुकुल : हां, बीस महीने नजरबंदी की बात में कह रहा हूं । मैंने देखा कि कभी एकता होती नहीं, चौधरी बरण सिंह, मोरारजी देसाई ग्रौर बहगुणा जी में कभी एकता नहीं होती । उसके पहले भी कभी नहीं हुई । They were driven to unity under the compulsions of emergency. Left to themselves, they were like the proverbial nine-pins and the, fell apart, and all their tall promises and tall talk went into thin air. **मिसो मैं म्रपने** विरोधी दल के जो लोग है...

उपसभाव्यक्ष (श्री विद्वम्भर नाथ पडि) : सिलों नहीं, चेयर को एड्रेस कीजिए ।

श्री पी० एन० सुकुल : मैं ग्रापके माध्यम से उन मिन्नों से जो यहां बैठे हुए हैं कहना चाहता हूं कि ग्राप ग्रपने इस चश्में को उतारिए एवं यंतवत् व्यवहार कीजिए । ग्रगर ग्रपोजिशन मत मैकनिकली बिहेव्ह करने लगेगा तो जान निकल जाएगी। उसकी भी जान तो निकल चुकी है ग्राघी से ज्यादा । अपनी जान क्यों निकाल रहे हैं मेकेनिकली बिहेव्ह करके । आप सरकार के साथ कोग्रापरेट कीजिए उत्पादन को बढाने में. शांति झौर व्यवस्था बनाने में, अनुशासन बनाने में । पिछले सल में मैं बोल रहा था तो मैं कह रहा था एक समय निर्धारित कीजिए ग्रौर कहिए कि कोग्रापरेशन देंगे साल दो साल तक। उस दो साल के झरसे में ग्राप झगड़े-फिसाद मत कीजिए ग्रीर उस दो साल के संदर आप नहीं पाते हैं कि इन्दिरा सरकार लक्ष्य की तरफ प्रगति कर रही है तो आप को आजादी होगी विरोध करने की और आप का बहुत से यहां के लोग साथ दें यह भी हो सकता है। यदि स्राप म इतनी सहिष्णुता और विवेक जाग्रत हो जाएगा---उपसभाध्यक्ष महोदय, ग्रापके मेरा माध्यम से अनुरोध है, प्रार्थना है विरोधी

दल के लोगों से कि झाज जो हमारे राष्ट्र-हित के कार्यक्रम हैं उनको पूरा कराने में स्राप सरकार के सहयोगी वनें।

उपसभाष्यक्ष महोदय , जहां तक हमारे राष्ट्रपति एड्रेस का सवाल है, में अंत में इतना जरूर कहना चाहंगा कि एक कमी मुझे भी खली है श्रौर वह हमारे उस वर्ग से संबंधित है जिस वर्ग से मैं यहां आया हूं , यानी वर्किंग क्लास । एड्रेस में उल्लेख है कि हम जो इनकम बढ़ाने की बात करते हैं, उसमें हम रेस्ट्रेन करें। उपसभाध्यक्ष महोदय, मे जानता हं कि आज अगर वकिंग क्लास ध्रपना इनिणियेटिव खो दे या ग्रथना ग्रादर्श खो दे तो देश की प्रगति रुक जाएगी । चाज जो हम इस देश को लोक सभा में या राज्य सभा में बैठ कर चलारहे हैं उससे भी ज्यादा वे चला रहे हैं जो फैविट्यों में, दफतरों में, शिक्षण संस्थाओं में या सड़क के किनारे काम कर रहे हैं। उनके लिए अवश्य कुछ होना चाहिए । अगर हम प्राइसेज को बढने से नहीं रोक पारहे हैं तो हमारे कर्मचारी हों, मजदूर हों, शिक्षक हों, वे अपनी इनकम बढ़ाने के लिए बात नहीं उठाएंगे यह संभव नहीं है । ग्रगर एक तरफ प्राइस उंकीज हो जाए और वेज फीज हो जाए, अगर कीमतें बढती जाएं ग्रौर फिर कहा जाए कि हम इनकम नहीं बढाएंगे, उसके लिए अपने को रेस्ट्रेन करें, तो मैं समझता हं यह संभव नहीं है। फिर भीजो हमारे मजदूर साथी हैं उन से मैं यह ब्रनरोध करूंगा कि वे भी, जैसा मैने कहा राजनैतिक दलों से कि एक लड़ने वाली प्रवृत्ति, संघर्षकी जो प्रवृत्ति है बनर थोड़े समय के लिए उस को स्थगित करके हम एकता स्थापित करें. ग्रागर हम एक दूसरे को मदद करके ग्रधिक उत्पादन कर सर्के ग्रौर अपने राष्ट्र की पूंजी को स्रधिक बढा सर्के, तो वह ज्यादा ग्रच्छा होगा, कुछ समय के लिए उसका भार हम ले सकेंगे । लेकिन सरकार के लिए जरूरी है कि उन मजदूरों के लिए कुछ काम करे। जैंसा कि नेभनल येज पालिसी हैजो डी०ए० है,उसके लिए एक राष्ट्रीय फारमूला हो, वह झाज तक नहीं हो गाया है। वह होना चाहिए । इस लिए में आपके माध्यम से जो हमारा यह एकमाल शासन है, जिससे में ग्राणा करता हूं देश की प्रगति सुनिश्चित कर सकता है चाहे अर्थ-व्यवस्था के क्षेत्र में हो, चाहे राजनीति के क्षेत्र में हो, चाहे नेजनल इंटीग्रेशन के क्षेत्र में हो, मैं प्रार्थना करता है कि वह इस धोर ध्यान दें।

उपसभाध्यक्ष महोदय, मैं स्वयं असम गया था, वहां मैंने कई दिन तक स्थिति का ग्रध्ययन किया प्रौर मैंने देखा बहां के लोग विरोधी दलों के कारण भी थोड़ा सार्कफुयुज्ड हैं सही लाइन में नहीं जा रहे हैं। कोई वहां जाकर कभी कुछ कहते हैं कभी कुछ ग्रौर कहते हैं। हमें ऐसा लगाकि ऐसे मामलों में कभी भी जन-मानस को उत्तेजित नहीं करना चाहिए चाहे गुजरात का मसला हो, चाहे स्रसम का मसला हो । जो जादीय धरोहर होती है वह अपने आदलों की वजह से पहिचानी जाती है और उसकों हमें महज एक छोटे से सियासी लक्ष्य के खातिर नहीं खो देना चाहिए । अपनी राजनैतिक उपलब्धि के लिए कुछ मेम्बरों को यहां बैठाने के लिए या कुछ मेम्बरों को हटाने के लिए, कुछ पार्टियों अपना भला करने के लिए जो काम कर रही है मैं समझता हं उससे बह देश का भला नहीं कर रही हैं। इसलिए उपाध्यक्ष महोदय इन शब्दों के साथ में अपनी सरकार को, इन्दिरा जी की सरकार को स्रीर राष्ट्रपति महोदय [श्री गी० एन० सुकुल]

को ऐसा अभिभाषण देने के लिए बधाई देता हूं। सब से बड़ी बात जो इ.स.ग्रभिभाषण की है वह यह है कि इस में केवल आणावाद नहीं है, केवल आप्टिमिज्म नहीं है,

IIJMir. **Deputy Chairman** in »the Chair.]

जो की नोट है इस का वह सैल्फ कान-फीडेंन्स है। वह सेल्फ कानफीडेन्स यह है

the **country**  $i_{s}$  now over the hump soci'a'ly and economically.

यह कहने के लिए भो बड़ा सेल्स कानफीडेंस चाहिए । ग्राज रेट ग्राफ इनफ्लेशन 33 परसेंट कम हो गया है फूड प्रोडक्शन बढ़ गया है, शुगर प्रोडक्शन बढ़ गया है, फार्मर्स के प्राबलम्स साल्व हो रहे हैं, काफी रचना-त्मक फार्य चालू कर रहे हैं । इसलिए प्रभने राष्ट्रपति जी का जो ग्राभिभाषण है असका मैं समर्थन करता हूं ग्रीर इस हाउस से ग्रनुरोध करता हूं कि बह मुक्त कंठ से इस की सराहना करे, समर्थन करे ।

श्री ा.ब्दुल रहमानकोख : डिपुटी चेयरमेन साहब, राष्ट्रपति साहब के एड्रेस पर बहस हो रही है। राष्ट्रपतिंका एड्रेस एक रवायती किस्म का गवर्नमेंट का स्टेटमेंट है। इस में कोई इम्पाशियल ग्राबजरवेशन नहीं है ग्रौर न इस में कोई गाइडलाइन है। यह तो रवायती किस्म का एक रस्म पूरी करने वाला एड़ेस है। ग्रगर यह रवायती रस्म होती तो भी कोई एतराज नहीं था, लेकिन रवायत को तोड कर पिछली गवर्नमेंट की नकताचीनी करने का इस को जरिया बनाया गया है जो इतने बड़े स्रोहदे पर रहते हुए राष्ट्रपति के लिए मुनासिब नहीं है। दो साल पहले राष्ट्रपति ने जिस गवर्नमॅन्ट की प्रशंसा की हों

दो साल के बाद उसी के मुंह से ] उस को किटिसाइज करवाना, हर्ललग पार्टी की सफाई की वकालत करवाना यह न तो रूलिग पार्टी की गवर्नमेंट जिस ने यह एड्रेस तैयार किया उस के लिए वाजिव है और न राष्ट्रपति जैसे ऊंचे ओहदे पर बैठने वाले के लिए वाजिव है।

मौजूदा हकूमत की बहुत ताररीफें की गयी हैं, इनफलेशन को कम किया, 23 परसेंट से 17 परसेंट पर लाये। चीजों की कोमतें कम हो गयी । पैदावार बढगयी — इस में बहत से म्रांकडें श्रादादोणमार दिये गये हैं। ग्रगर चीजों को सच माने सत्र इन तो फिर किसी चीज की कमी नहीं होनी चाहिए, तो फिर किसी चीज की कीमतें नहीं बढनी चाहिए थी, फिर हर चीज मार्केंट में खलेग्राम मिल जानी चाहिए थीं। ग्रगर यह <del>ग्रांकडे</del> दुरुस्त हैं और इस के बावजद शार्टेंज है, इसके वावजूद चीजों की मंहगाई बढती जा रही है तो जाहिर हैकि यातो ग्राप के आंकड़े गलत हैं, ग्राप ने जगलरी श्रांफ फिगर्स से परानी रवायत को बरकरार रखा है। स्राप की परदाबार ग्रगर ठीक है तो कहीं ग्राप के जो बिग विजनेस के घराने हैं वह मिल-मिला कर पैदावार को बीच में हड़प कर रहे हैं, कन्ज्युमर तक चीज नहीं पहुंचती ठीक कीमत पर नहीं पहुंचती उस को उपलब्ध नहीं होती। फिर ग्रापके इन दावों, ग्रांकड़ों को कौन यकीन करेगा कि ये ग्रांकडे दूरुस्त हैं। हाउस में वहस के लिए मान लेंगे, ग्रखवारों में भी यह बातें छप जायेंगी, लेकिन जो लोग रोज मार्केंट को फेस करते हैं. जो लोग खरीदने जाते हैं वह कैसे ग्राप के एड्रेस पर यकीन करेंगे कि वाकई ग्राप ने इस तरह के कदम उठाये हैं उत्पादन बढ़ गया है। तो फिर चीजें

गयीं कहां ? इस का कोई जवाब नहीं । उस का जवाब आप की तकरीरों ग्रौर अदादोशुमार से नहीं होगा । लोग तो इस चीज से तुलना करेंगे कि नेट रिजल्ट क्या है । अगर नेट रिजल्ट बरग्रक्स है, उलटा है तो ग्राप के स्रांकड़ों पर किसी को विख्वास आने वाला नहीं है ।

रहा सवाल ला एंड झाईर का तो उस के बारे में बडा पासिंग रिफरेंस दे दिया गया । रीजनल टेंशन की बात एसे कह दी गयी है जैसे इस मुल्क में कुछ हो ही नहीं रहा । हालत क्या है ? इस मुल्क में आजादी मिलने के बाद सब से बडा अक्लियतों का कत्लेग्राम इस गवर्नमेंट की देखरेख में---दोनों स्टेट गवर्नमेंट और सेंट्रल गवर्नमेंट एक पार्टी की होते हुए--मुरादावाद में शुरू हुआ और ग्रलीगढ़ तक पहुंचा । दिलचस्य बात यह है कि वहां फिरके नहीं लड़े, इस गवर्नमेंट की फोर्सेज ने अक्लियतों का खुन बहाया, कल्लेग्राम किया, लेकिन उस का कहीं जिक नहीं । उसी के साथ जो मास मीडिया उसे वक्त गवर्नमेंट का था उस रेडियो ने किस तरीके से उस को उभारा ? कहा गया कि अमरोहा में कर्फ्युलगा है । ग्रमरोहा के लोग कहते हैं कि कर्फ्यू नहीं, टेंगन नहीं । ग्रखवारों ने किस तरह से उस को उभारा ? वह ग्राप के प्यारे हैं । उन को कोई कुछ कहता नहीं । एक ग्रखबार ने तो लिखा कि ग्रमतसर में रिवाल्वर पकडे गये । स्मगलर से पकड़े गये, यह बात ठीक है । लेकिन जा कहां रहे थे ? मुरादावाद जा रहे थे । बाद में स्मगलर्स की इनक्वायरी करने वाले ग्रफसरों ने कहा कि उन का मरादावाद से कोई ताल्लुक नहीं । इसी तरह ग्रखबारात में लिखा गया कि लखनऊ में दो हजार बम पकड़े गये, खतरनाक बम, वही बम जो मरादावाद में चलाये गये । लेकिन बाद में तरदीद हई कि वह दीवाली के लिए बनाये हुए पटाखें थे । ग्रौर इस तरह से जैसा एग्जगरेशन किया गया और ग्रखवारों में उन फसादात के बारे में खबरों को छपने दिया गया उस से बढ कर मुजरि-माना हरकत और कोई मालम नहीं होती किसी गवर्नमेंट के लिये । जिस गवर्नमेंट का दावा हो कि उस ने ग्रक्लियतों के लिये बहुत कुछ किया है खास कर उस गवर्नमेंट के लिये । यहां हमारे हजरात, मेरे दोस्त जो जनता गवर्नमेंट में इन फसादात के लिये आंदोलन चलाते थे, मल्को मिल्लियत के लिये आन्दोलन चलाते थे वही आज खामोशी से बैठे हुए हैं । ठीक है, यहां ग्राप ने एक ग्रच्छी तकरीर की है, लेकिन वह ग्रपनी गवर्नमेंट से क्यों नहीं पूछते कि पुलिस ने जिस तरीके से ग्रकल्लियतों का कल्लेग्राम किया है उस के लिये उन की सरकार ने क्या किया ? वह कहते हैं कि जब फसादात होते हैं तो हम उन को रोकने की कोशिश करते हैं । मैं पूछना चाहता हं कि ग्रलीगढ़ में फसादात हुए थे जनता गवर्नमेंट के वक्त में और उन के बाद उन की इंक्वायरी के लिये एक बात हई थी। उस को क्यों विदड़ा कर लिया गया ? क्या इसलिये कि उस में उन के कुछ लोग फंस रहे थे ? उस में कुछ ऐसे लोग फंस रहे थे कि जो इस नयी गवर्नमेंट के प्यारे थे । ग्रगर उस इंक्वायरी को वापस न लिया जाता तो उस में कुछ लोगों को सजा मिल सकती थी । ग्रगर एक कल्ल करने वाले को फांसी की सजा या उम्र कैंद की ज मिलती है तो ग्राज दर्जनों कत्ल करने के बाद जो आप की पुलिस और दूसरे लोग हैं उन को सजा क्यों नहीं मिल रही । मैं जानना चाहता हूं कि उन में से कितने लोगों को सजा हई । यहां इस मुल्क में तीस साल ग्राप का

# [धी अब्दुल रहमान शेख]

रुल रहा ग्रीर तीन साल जनता सरकार का रुल रहा, लेकिन जो वाडी उस फसाद के वारे में इंक्वायरी कर रही थी अलीगढ़ में उस को आप ने विदड़ा कर लिया । मैं जानना चाहतां हं कि क्या यह वहां की ग्रकल्लियतों की हिफाजत के लिये किया गया था ? इसी तरह से बीकर सेक्शनज और हरिजनों के साथ हम्रा । कफलता में क्या हम्रा और दूसरे मुकामों में क्या हुन्ना । कितनी ग्रौरतों की ग्रस्मतदरी हुई ? ग्राज कल के पेपर्स देखें तो वे इन खबरों से ही भरे पडे हैं । भटिंडा में क्या हम्रा ? वागपत से ले कर इस समय तक देखिये कि जिन श्रौरतों की ग्रस्मतदरी हुई है वह ज्यादा-तर पुलिस थानों में हुई हैं ग्रीर इतने ज्यादा नम्बर में बे पिछले तीस सालों में भी नहीं हुई । ग्राप की गवर्नमेंट में यह जनून क्यों सवार हो गया पुलिस को कि ग्रगर किसी हालत में भी कोई औरत थाने में पहुंचती है तो वह वहां से रेप किये बिना छोड़ी नहीं जाती । इस के लिये झाप के पास क्या जवाब है ? लेकिन इन बातों की तरफ मेरे वोस्त ध्यान नहीं देंगे । मैं ला ऐंड बाईर की बात करूंगा । मेरा एक दोस्त है जो दिल्ली में ही रहता है । कांग्रेस आई का, युध कांग्रेस का प्रेसीडेंट है अपने गांव का । मेरा अच्छा दोस्त है । उसके घर पर और भागवत जा बाजाद के घर पर एक ही वक्त में गंडों ने हमला किया और उस के यहां लोगों को पीटा गया । बाद में उस को पकडा गया । बाद में उस को छोड़ दिया गया इस लिये कि वह कांग्रेस प्रेसीडेंट का लड़का था । तो यही वह लोग हैं कि जो सब कुछ करते कराते हैं और बाद में कोई किसी का लडका निकल आता है और किसी का कुछ और उन के लिये कुछ नहीं हो पाता । इसी तरह से

भागवत झा ग्राजाद जी के बाडीगार्ड के करल के सामले में अभी तक कुछ मालूम नहीं हुआ । अब यह ध्योरी गढ़ी जा रही है कि ग्राखिर क्या बात है कि तीन बजे होम मिनिस्टर को जाना पड़ा । अब रियूमर यह आ रही है कि बाहर से कातिल आया ही नहीं । उस का करल घर में ही हुआ है । इस हकीकत का पता लगना चाहिए । यह न हो कि चार, छः महीने तक उस को दवा कर रखा जाय और फिर बाद में उस मामले को खत्म कर दिया जाय ।

ग्रभी सारे मुल्क को इस बात पर झाश्चर्य हुन्ना कि बिहार में, वहां की जेलों में ग्रंडर ट्रायल्स की ग्रांखें निकाल दी गयीं । मुल्क इस तरह की चीजों को देख कर परेशान हुन्ना और वहां की गवर्नमेंट ने कहना शुरू कर दिया है कि हां, कुछ लोगों की ग्रांखें निकाली गयी हैं लेकिन वह क्रिमिनल्स थे । मैं पूछना चाहता हूं कि हमारे मुल्क में एक कानून का राज है । यहां एक जडिशियरी है और उस के होते हुए पुलिस को किस ने यह अख्तियार दिया कि वह किसी की श्रांखें निकाल ले ? या किसी की टांग तोड देया लोगों को घर से बाहर बला कर ले जाया जाय ग्रौर गोली मार दी जाय और कह दिया जाय कि यह लोग एल्काउन्टर में भारे गये हैं । यह गलत है । आखिर इस मुल्क में इंसान की लाइफ की कोई सेक्योरिटी है या नहीं ? पुलिस म्राज वह काम करती है कि जो डाकू किया करते हैं हालांकि उसके वाव-जूद आज कल बताया जा रहा है कि मुल्क में बहुत अमन है । ला ऐंड झाईर की हालत बहुत अच्छी है। लोगों की टांग तोड़ देना, लोगों की आंखें निकाल लेना, औरतों की अस्मतदरी करना और रोज लाठीचार्ज और गोली चलाना इस मल्क में रोज की बात है लेकिन इस के

बावजद भी कहा जा रहा है कि ला ऐंड आईर सही दिशा में जा रहा है। में कहता हं कि यह कोई मामूली बात नहीं है । यह इंसानियत से गिरी हुई बात है । हम बाहरी दुनिया को मुंह दिखाने काबिल नहीं रहे। सारी दुनियां में सब से ज्यादा ब्रुटल ग्रौर ग्रनसिविलाइज्ड गवर्नमेंट के तौर पर हमें देखा जा रहा है । जहां लोगों की आंखें निकाल ली जायें, जहां लोगों की टांगे तोड़ दी जायें वहां के लोगों के लिये क्या सोचा जा सकता है । आप आज चंकि सरकार में हैं ग्रौर यहां सब कुछ कहने की फीडम है इसलिये किसी भी जल्से में आप कुछ भी कह सकते हैं लेकिन बाहर की दुनिया में क्या कहा जायेगा । लोग वाहर यही सोच रहे हैं कि इतना इन्ह्यूमन ऐक्ट दूनिया में और कहीं नहीं हम्रा होगा। इसलिए मैं आपसे कहना चाहता हं कि आप इस मामले में सोचिये । राष्ट्रपति से सटिफिकेट लेना ही काफी नहीं है। इस ऐड्रेस में ग्रापको सटिफिकेट मिल गया । यह ग्रापके लिए वहत वडा दस्तावेज नहीं है । मैं आपसे कहना चाहता हं कि हकीकत के ग्रन्दर ग्राप देखें. हकीकत से ग्रांखें ग्रापको बन्द नहीं करनी चाहिएं । इस तरह से अगर देश में इंसानी उनुल गिरायेंगे तो ग्राप देखेंगे कि मुल्क के अन्दर क्या हालत होती हे ।

यभी फारन पालिसी का जिक हमारे दोस्त कर रहे थे। मैं श्रापसे श्वर्जं करूं कि गैर-जानिवदार पालिसी को सही ढंग से चलाना है तो हमें नेहरू जी, टीटो, सोकारनो श्रौर नासिर साहब, जिन लोगों ने इसकी फाउंडेशन डाली थी, उनके उसूलों को देखना चाहिए । क्या श्राज हमारी वहीं पालिसी चल रही है ? क्या हमको झाज दुनिया नान-श्रलाइंड समझती है ? हिन्दुस्तान में अभी नान-अलाइंड नेशंस की कांन फेंस हई, हिन्दुस्तान

की गवनंमेंट का जो ड्राफ्ट था क्या वह पास हमा ? सारा का सारा डाफ्ट वदल दिया गया । वह आपकी फारन पालिसी है ? यह ग्रापकी फारन पालिसी की कामयाबी का सबत है ? फारन पालिसी नेजनल इंटरेंस्ट को देखकर बननी चाहिए । इन दोनों चीजों को सामने रखना चाहिए । इस फारन पालिसी के ग्रन्दर कहीं नेशनल इंटरस्ट की बात दिखाई देती है ? अगर उसलों की बात थी तो कंपूचिया को मान्यता देने की क्या जल्दी थी? क्या वह ज रूरी था। लेकिन मान्यता देना ही नान-ग्रलाइनमेंट की पालिसी है जब कि वहां बाहरी फौजें थी । अफगानिस्तान में रूसी फौजों होते हए भी बाहरी मुल्कों के प्रेशर के आगे हमको झकना पडा, उसमें हमारी पालिसी क्या रही है ? डियेगो गाशिया के बारे में हम वजा तौर पर कहते हैं कि हमारे लिए खतरा पैदा न करो । एक करे तो ठीक है, दुसरा करे तो गलत । यह क्या नान-ग्रलाइनमेंट है ? अगर ग्रफगानिस्तान में रूसी फौजें होती है तो- वह हमारे दरवाजे पर हैं। अगर ग्रमरीकी फौजें पाकिस्तान में होती हैं तो वह भी हमारे दरवाजे पर हैं । जैसे लोहें की छुरी है, वैसे ही सोने की छरी है। सोने की छरी से हम गला कटवाना पसन्द करेंगे ? इसलिए कि रूस हमारा दोस्त है, उसने हमारी ग्राडे वक्त में मदद की है ? ग्रगर हमारी सावरेन्टी है वह तो माननी चाहिए । लेकिन रूस की वजह से दसरी ताकतों को भी मौका मिले ग्रीर बाहरी ताकतें भी रूस का कहना लेकर हमारे यहां दस्तक देना शरू करें, वहां हम नान-ग्रलाइनमेंट के प्रेशर से कान खींचकर चप रहें। यह हकीकत में नान-ग्रलाइनमेंट की पालिसी नही है । इसलिए इस पालिसी का दावा करना तो ठीक नहीं है। इसको हकीकत में ग्राप नान-अलाइनमेंट की पालिसी बनाइये। लेकिन अगर इस तरह की ड्यूवल पालिसी जिसने इस हिन्दुस्तान को कहीं का नहीं रहने दिया और छोटे-छोटे देण भी, सिंगापुर, जैसे देश भी माज हम पर पिल पडते हैं, ऐसी

[श्री अब्दुल रहमान गेख] पालिसी अख्तियार की गई तो वह नान-अलाइनमेंट की पालिसी नहीं है । गैर-जानिबदार पालिसी का जिस तरह से दावा किया गया है, नान-अलाइंड पालिसी का मैं समर्थक हूं, लेकिन तभी जब इसे हकीकत में गैर-जानिबदार बनाया जाए ।

इस मुल्क में जम्हरियत की चारों तरफ से जडें उखाडने की ग्राज कोशिश की जा रही है। जम्हरी इंस्टीट्यूगंस को ये फंक्शन नहीं करने देते हैं। जम्हरियत के सिस्टम को बदनाम करके डिबेट के नाम पर इसको गालियां देकर जम्ह रियत की धारा को बदलने की कोशिश की जा रही है। बल्कि जडिशियरी. मास मीडिया, सब को एक तरह से तहस-नहस करके यहां पर तानाणाही लाने का प्रयत्न किया जा रहा है। तानाशाही अगर आयेगी तो यह जरूरी नहीं है कि आपकी ही तानाशाही चलेगी, कोई भी तानाणाह बन सकता है : सवाल यह है कि झाप रहें न रहें, हम रहें न रहें, जम्ह रियत जिन्दा रहनी चाहिए । कल तक ग्राप इस तरफ थे ग्राज उस तरफ हैं लेकिन इससे फर्क नहीं पडता है। जम्हरियत जिन्दा रहनी चाहिए। लेकिन जम्ह रियत का इतिहास यहां से समाप्त हो गया तो न ग्राप होंगे, न हम होंगे, कोई ग्रीर ही यहां होगा । फिर खानदानी राज चलाने की बातें कही जा रही है। यहीं नहीं, सबों पर भी हो रहा है। एक खानदान का राज चलाने की बात चल रही है। आज भी यहां बहस चल रही है कि किसी खानदान विशेष का राज हो, राजीव को यहां झागे लाया जाए। इसी तरह से काश्मीर के चीफ मिनिस्टर के लड़के को वहां का चीफ मिनिस्टर बनाकर उनकी हौसला अफजाई की है। यह रजवाडेणाही को लाना नहीं तो ग्रौर क्या है ? यहां खानदानी, बाप-दादा, रिश्तेदारों से जम्ह रियत को जिस तरह का खतरा उत्पन्न हो गया है, इस तरफ से ग्रीर उस तरफ से अगर मिल बैठकर जम्हरियत को खत्म कर दिया जाएगा तो आगे क्या होगा। महाराष्ट्र के ची फ मिनिस्टर का कहना है कि जजों को बाहर भेजो ट्रेनिंग लेने के लिए। चीफ जस्टिस के तबादले के बारे में ऐसे ऐसे वाद-विवाद खडे किये जा रहे हैं, जडिशियरी को दबाने की कोशिण की जा रही है, मासमीडिया का, रेडियो, टेलीविजन का इस तरह से उपयोग किया जा रहा है कि इनकी कैंडिबिलिटी खत्म हो रही है। कोई सुनता ही नहीं। जैसे इमरजेंसी के अन्दर कोई रेडियो नहीं सुनता था, तब लोग सब बी० बी० सी० सुनते थे स्रौर कहते थे कि यहां का रेडियो तो झुठ बोलता है, ग्रगर ग्राप ऐसा करेंगे तो लोग ग्रापका रेडियो सूनना भी बन्द कर देंगे । ग्राप हमारा पक्ष भी दीजिए ग्रापना भी दीजिए । इम्पाशियल चीज खाने दीजिए । इसको केवल एक पार्टी का, एक व्यक्ति का मत बनाइये । इससे आप केडिबिलिटी खो देंगे। कल को ग्रापका रेडियो गपशप के लिये सूने तो सूने लेकिन झौर बात नहीं सुनेंगे । इसकी खबर पर कोई एतबार नहीं करेगा । ग्रखबारों को धमकियां दी जाती हैं। जम्हरियत में प्रेस के साथ इस तरह से डील किया जा रहा है यह ठीक नहीं है । प्रेस को अपने अंगूठे के नीचे दबाने की कोशिश की जाती है, उसका गला घोंटने की कोशिश की जाती है। में मानता हं कि कुछ ग्रखवारात गैरजिम्मे-दारान हो सकते हैं लेकिन इस तरह से धमकियां नहीं दी जानी चाहिये । (सन्य की घंटी) मझे थोड़ा सा वक्त ग्रीर दीजिए।

अगे उपसभाषति : ग्राप दो-तीन मिनट में सनाप्त करिये ।

श्री ग्रब्दुल रहमान शेख : मैं यर्ज कर रहा था कि बेसिकली जम्हूरियत को खतरा है । उसके बारे में राष्ट्रपति को उतनी ही चिंता होनी चाहिये थी जितनी ग्रापको है, हम को है ग्रौंर हमारे दूसरे दोस्तों को है । इसी तरीके से जो ग्रहम मसला है वह है गरीबी, बेकारी, मंहगाई, ऋष्यन । इन चीजों की तरफ राष्ट्रपति को विशेष तौर से घ्यान

देना चाहिये था ग्रपने ग्रहेस में, लेकिन इस बारे में कुछ भी नहीं कहा । गरीबी हटाने के बारे में कुछ भी नहीं कहा । गरीबी हटाने का नारा आप ने सन 71 में दिया और पावर में ग्राए लेकिन उसके बाद क्या हुया । गरीबी तो हटी नहीं। मैं बताना चाहता हं कि लाइसेंस पालिसी सरमायादारों के हाथ में है, इम्पोर्ट एक्स तेर्ट सरमायादारों के हाथ में है, इसी तरीके से यहां की प्रेस सरमायादारों के हाथ में है 1 सरमायादारों के लिये ब्लैक बीयरर बांड निकाल दिये जिससे वे अपनी ब्लैक मनी को व्हाइट कर सकें। उनको मर्जी से सब पालिसी बनती है। गरीबों को केवल मिलती है हमारी तकरीरें और मिलती हैं हमारी हमदर्दी क्योंकि बोट चाहते हैं। इस मल्क में जब तक यह ऋष्ट सरमायावार रहेंगे, जब तक यह ऋष्ट पालिटिशन, ऋन्ट ब्यूरोकेट्स रहेगे, जब तक तिगड़ी का महाज नहीं जोड़ा जाएगा तब तक गरीबों का भला नहीं हो सकता । अगर ग्राप चाहते हैं कुछ करना गरीबों के लिये, बेकारों के लिये, स्टडेंटस के लिये, जप्शन को दूर करने के लिये तो सियासी नामंस लाइये, नैतिकता लाइये । ग्राज सियासी लोडरों पर जितनी कीचड उछल रही है उससे अर्म आती है । बाहर के मुल्कों में हम मंह दिखाने लायक नहीं हैं अपने मुल्क में तो क्या हालत होगी । विहार के चीफ मिनिस्टर के बारे में ग्रखवारों में छपा है। उनके ऊपर दो लाख रुपये के गवन का केस है लेकिन चीफ मिनिस्टर बने इए हैं। वह दो लाख को छिपाने की कोशिश कर रहे हैं । वहां पर रेल ट्रांसपोर्ट कारपोरेशन है उसका मैनेजिंग डायरेक्टर उस ग्रादमी को बनाया जिसके ऊपर 80 लाख रुपये का गबन का मामला है।

श्री उदयसभावति : बिहार के बारे में आप मत कहिये । वहां के ठाकूर साहब हैं वह उठा लेंगे । स्राप श्रपनी बात कहिये ।

श्री ग्रब्धुल रहनान शेख: मैं नैति-कता की बात कर रहा हूं। जब तक नेता लोग नेक नहीं होंगे तब तक कुछ नहीं होगा । गांधी जी ने लंगोट पहना तो दुनिया के सब लोगों ने समझा, देश के लोगों ने समझा कि कूर्बानी देनी चाहिये । नंगे रह कर देश की ग्राजादी लेनी है और दूसरी चीज करनी हैं। लेकिन जब लीडर इतना घोटाला करें. लीहर बेइमानी करें, लीडर पर ऋष्णन के चार्जेज हों, बदचलनी के चार्जेज हों तो किस तरह से समाज में सधार ग्राएगा । युः पीः के मिनिस्टर के ऊपर रिक्शा पुल्लर की लडकी के साथ रहने का चार्जिज हों तो कैसे समाज में सुधार या सकता है । हमारा यह कहना है कि नैतिकता पर ज्यादा ध्यान देने की जरूरत है। ग्रंत में एक बात ग्रीर कहंगा कि गवर्नमेंट के पास ट-वर्ड मेज्यो-रिटी है। हम उम्मीद करते हैं कि वह ट-धर्ड मेज्योरिटी का दूरुपयोग नहीं करेगी और सही मानों में मल्क की वेह-तरी के लिये बात करेगी । लेकिन अगर वह चाहे कि हर बात को रैली से हल करें तो यह ठीक नहीं है । किसान रैली करना कोई हर्ज नहीं । आप कर सकते हैं लेकिन मैं बताना चाहता हं कि उस रैली में 10 परसैंट से ज्यादा किसान नहीं थे । स्राप को जरूरत क्यों पडी किसान रैली करने की जबकि ग्रापको ट्-थर्ड मैज्योरिटी मिली हई है । लोगों ने ग्रापको चुनकर भेजा है । ग्रापने रैली इसलिये की ताकि नाकामयाबियों पर पर्दा डाला जाए । म्रापके खिलाफ इलाहाबाद हाई कोर्ट\_ने फैसला दे दिया तो ग्रापने रिक्शा पुल्लरों से नारा लगवा दिया कि इस्तीफा नहीं दो । रिक्शा पूल्लरों ने कहा कि इन्दिरा गांधी इस्तीफा

# 387 Motion of Thanks [ RAJYA SABHA ]

श्री अब्दल रहमान शैख]

नहीं देंगी । क्या आप इसी तरह से गलियों ग्रौर सडकों में ग्राकर फैसला करना चाहते हैं ? ग्रगर सब चीज गलियों ग्रौर सड़कों पर जाएंगी तो जानते है इसका क्या होगा, ग्रापका हुन्न क्या होगा, मल्क का हअ क्या होगा ? यह झच्छा नहीं है। जडिशियरी को पालियामेंट को, डेमोकेसी में अपना-अपना काम करने दीजिए । जो किसान रैली ग्रौर दूसरी चीजें ग्राप करते हैं, पैसा देकर, भाडे पर लोग लाकर ग्राप ग्रपनी बात मनवा लेना चाहते है इससे मतासिर नहीं कर वायेंगे । हिटलर ग्रीर मुसोलिनी ने भी इससे बडी-बडी रैलियों की यी फिर भी वह बच नहीं पाये । अन्त में मैं यह कहंगा कि यह भाषण बिलकुल बेजान है । इसमें सिर्फ हलिंग पार्टी की तंगविली का इजहार है। इसमें और कुछ नहीं है। में इसकी हिमायत नहीं कर सकता हूं। रुलिंग पार्टी ने इसमें सिर्फ अपना फर्ज अदा किया है, दूसरी कोई चीज इसमें नहीं है। कोई भी इसकी हिम ायत नहीं कर सकता है । इसमें बहत सारी तरमीमों की जरूरत है। यह एक बेकार किस्म का पुलिन्दा है । इस भाषण से देश का कोई भला नहीं हो सकता है ।

श्री जे॰ के॰ जैन (मध्य प्रदेश) : उपसभापति महोदय, मैं अपने महामहिम राष्ट्रपति महोदय के अभिभाषण पर अपने साथी श्री श्रीकान्त वर्मा जी ने जो मोशन आफ थेंक्स सदन में प्रस्तुत किया है उसका समर्थन करने के लिए खड़ा हुआ हूं। साथ ही मुझे इस वात का दुख है कि विपक्ष के हमारे साथी सिर्फ गाली देने के अलावा कुछ नहीं जानते हैं। राष्ट्रपति के अभिभाषण पर भी उन्होंने अपने चरित्र का प्ररा-प्ररा प्रदर्शन कर दिया है। उनमें हमें यही अपेक्षा थी और उन्होंने वही किया है। उन्होंने ऐसा कों किया है, इसके कई कारण

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हैं। विरोधी दल के लोगों को इतनी तकलीफ क्यों हो रही है ? मैं समझता हं कि इनको तकलीफ इस बात से हो रही है कि राष्ट्रपति महोदय ने इनकी जो कारगजारियां थीं उनको ग्रपने ग्रभि-भाषण में दर्ज नहीं किया । इनकी कारगजारियां क्या थीं, इनको सब लोग जानते हैं । आप सब लोग जानते हैं. सारा देश जानता है । इनकी कार-गजारियां थी, सोने को नीलाम करना । यह लोग चाहते थे कि राष्ट्रपति महोदय ग्रपने अभिभाषण में उसकी प्रसंशा करते । जिस चीज को सारे देश के लोगों ने लानत दी उस चीज की राष्ट्रपति महोदय अपने भाषण में किस प्रकार से प्रशंसा करते ? यह एक मानी हई बात है कि देश की जनता ने इनको दूतकार दी। देशवासियों की जो भावनाएं होती हैं वही नेता की भावनाएं भी हया करती हैं। देश की जाता की भावनाओं का प्रदर्शन नेता हो करते हैं। इन लोगों को शर्म ग्रानी चाहिए थी । इन्होंने ऐसे गलत काम किये, इतने गंदे काम किये कि देश की जनता ने इनको दुतकारा । क्या ये लोग चाहते थे कि राष्ट्रपति जी अपने अभिभाषण में इन बातों को इनक्लड करते ? इनको तकलीफ है कि शाह कमीणन की बैठकों की इस अभि-भाषण में चर्चा नहीं की गई । क्या ये चाहते थे कि विदेशों के अन्दर इनके नेता श्री ग्रटल बिहारी वाजपेयी जिस प्रकार से अपनी नाक कटा आए और जिस प्रकार से उन्होंने भारत की नाक भी कटवा दी उसकी चर्चा राष्ट्रपति महोदय ग्रयने भाषण में करते ? राष्ट्रपति जी ने इन बातों की चर्चा अपने अभिभाषण में नहीं की । इसलिए इनको तकलीफ हो रही है। क्या ये चाहते थे कि राष्ट्रपति महोदय ग्रपने अभिभाषण में इस चीज का जिक करते कि जिस समय पाकिस्तान में श्री भुट्टो को फांसी लगाई जा रही थी उस समय श्री मोरारजी

देसाई ग्रपने मंह पर पट्टी बांधे हुए थे ग्रीर राष्ट्रपति महोदय उसकी प्रशंसा करते ? राष्ट्रपति महोदय ने अपने ग्रभिभाषण में उसकी प्रशंसा नहीं की । इसलिए ये लोग तकलीफ महसूस कर रहे हैं । इन लोगों ने धरती में गढ़े हुए कैपसल को निकाला । उसकी चर्चा इस ग्रभिभाषण में नहीं की गई है। इसलिए ये लोग यहां पर बैठ कर गालियां बक रहे हैं। राष्टपति महोदय हमारे देश के सर्वोच्च पद पर ग्रासीन हैं। मेरी समझ में नहीं ग्राता. ये लोग किस प्रकार से हमारे महामहिम राष्ट्रपति जी के खिलाफ इस प्रकार की बेफजुल की बातें करने का दूस्साहस कर रहे हैं ? इनको इस बात से तकलीफ है कि इन लोगों ने इन्क्वायरी कमीशनों पर जो लाखों-लाख और करोड़ों-करोड देशवासियों की मेहनत की कमाई के खर्च किये उसकी राष्ट्रपति महोदय ने अपने अभिभाषण में प्रशंसा नहीं की । इनके जमाने में देशवासियों की क्या हालत हुई, यह किसी से छिपा नहीं है । इनके जमाने में हमारे देश में डेढ करोड दिन काम के वर्बाद हुए । राष्ट्रपति महोदय ग्रपने ग्रभिभाषण में इसकी कैसे प्रशंसा कर सकते थे ? क्या ये चाहते थे कि इनका जो रोलिंग प्लान था, जिस प्रकार से कारपेट को रोल किया जाता है उस प्रकार के इनके रोलिंग प्लान की राष्ट्रपति जी प्रशंसा करते ? राष्ट्रपति जी ने ग्रपने झमि-भाषण में इसका कोई जित्र नहीं किया, इसलिये ये लोग चीख रहे हैं । क्या ये लोग चाहते थे कि इन लोगों ने देश की जनता की भावनाओं के साथ जो खिलवाड़ किया है उसका जिक राष्ट्रपति महोदय अपने अभिभाषण में करते। इन लोगों ने हमारे कालेजों, इंस्टिट्यू शन्स को ग्रौर लाइब्रेरियों को अनदान देना बन्द कर दिया । ये चाहते हैं कि राष्ट्रपति महोदय इन बातों की

प्रशसां करते ? जिस प्रकार से इनके जमाने में विदेशों में भारतीयों के साथ खिलवाड़ हुआ है उसकी तरफ इनकी सरकार ने कोई ध्यान नहीं दिया । ये चाहते हैं कि राष्ट्रपति महोदय इन बातों की अपने अभिभाषण में प्रशंसा करते ? मैं कहना चाहता हं कि जब ब्रिटिश नेशनेलिटि बिल ब्रिटिश पालियामेंट में ग्राया तो हमारी वर्तमान बहादर प्रधान मंत्री ने उसके बारे में खतो-खितावत की । वे खामोश बैठी नहीं रहीं। हमारे देशवासियों के साथ देश या विदेश में जहां भी अगर कोई खिलवाड होता है तो वे अपनी धावाज बुलन्द करती है । ये लोग उनका किस प्रकार से विरोध कर सकते हैं ? श्रीमती इंदिरा गांधी है जो सिर्फ सत्ताधारी पार्टी के लोगों के साथ ही नहीं हैं। हमारे देश के बगल में देखिये, श्रीलंका में श्रीमती भंडारनायक को देखिये, वही राष्ट्रीय नेता इंदिरा गांधी थी जिन्होंने इस देश की प्रधान मंत्री होते हुए भी परवाह नहीं की और वहां के नेताओं को यह कहा कि ग्राप क्या कर रहे हैं, भंडारनायके के साथ 🖏 इस तरह का जुल्म करना ठीक नहीं है। पर इनके मुंह नहीं खुले । लगता है कि ये उनके पे-रोल पर हैं . . .

श्री कल्पनाथ राजः भुट्टो की फांसी पर भी इन्होंने कुछ नहीं कहा ।

श्री जे के जन : किस वात की प्रशंसा करवाना चाहते थे ये लोग ? ये चाहते थे कि मोरारजी देसाई के खान-पान के तरीकों की प्रशंसा की जाये । उपसभापति महोदय, बच्चा भी सुन कर थू-थू कर लेता था । राष्ट्रपति महोदय ने उस व्यक्ति के व्यक्तिगत खान-पान की प्रशंसा अपने वयान में, अपने अभि-भाषण में नहीं की, इसलिए इनको तकलीफ हो रही है । विदेशी मुद्रा को

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## 391 *Motion of Thanks*

# [बी जे० के० जैन]

दीनों हाथों से इन्होंने लुटाया, इस बात की प्रशंसा राष्ट्रपति महोदय ने नहीं की, इसलिए इनको तकलीफ हो रही है। प्रशासन की मशीनरी को तोड़-मरोड़ करके इन्होंने फैंक कर रख दिया, इस वात की प्रशंसा ये राष्टपति महोदय से करवाना चाहते थे । गुंडागर्दी की ये प्रशंसा करवाना चाहते थे जो उनके शासन काल में हई । सुन्दर डाक् जैसे डाकु लोगों की ये प्रशंसा करवाना चाहते थे। सुन्दर डाक जैसे लोगों ने सैकड़ों ग्रीर हजारों अवलाओं के चरित्न के साथ खिलवार किया और उनको करल करके फेक दिया ग्रौर इनकी सरकार ने ऐसे डाकुग्रों को संरक्षण दिया, वे ऐसे लोगों की प्रशंसा राष्ट्रपति महोदय के ग्रभि-भाषण में करवाना चाहते थे । उपसभा-पति महोदय, इन्होंने देश को डुबो दिया, खद तो डबे हए थे। वह एक कहावत है कि हम तो इबे हैं सनम, इसकी दूसरी पंक्ति इन्होंने बदल दी । इनका श्रव यह ध्येय है कि 'हम तो ड्वे हैं सनम, 🥟 देश को भी ते ड्वेंगे'। लेकिन धन्यवाद है इस देश की जनता को जिसने समय रहते इस चीज के ऊपर श्रंकुश लगा दिया । इस प्यारे भारत देश की स्वतंत्रता के लिए हमारे देश की हजारों लाखों नर-नारियों ने खन बहाया है, उस स्वतंवता को उन्होंने वरकरार रखा ग्रीर देश की बागडोर श्रीमती इंदिरा गांधी के हावों में दे दी । उपसभापति महोदय, ये कहते हैं कि सरकार नहीं चल रही है । हमारी सरकार अगर नहीं चल रही है तो क्या चौधरी चरण सिंह की सरकार चल रही है जो कि यहां पर उत्पादन बढा है और बढ़ रहा है । ग्रगर सरकार नहीं चल रही तो उद्योगों में जो इतना जबर्दस्त उत्पादन हो रहा है यह कहां से हो रहा है। क्या ग्रटल विहारी वाजपेयी

या श्री ग्रडवाणी जी के यहां से यह हो रहा है ? अभी आप सब ने पढा होगा कि 19 प्रतिशत पैदावार बढ़ने जा रही है और शोध ही हम ऐसी स्थिति में हो जायेंगे कि हम अपने देश का अनाज एक्सपोर्ट करने लग जायेंगे । यह कौन कर रहा है ? अगर हमारी सरकार नहीं चल रही है तो क्या ये चला रहे हैं जो कि कभी चली हीं नहीं थी। चलने से पहले ही उनके घटने टट गये झौर घुटने ही नहीं टूट सर के बल ऐसे गिरे कि इनकी नाक भी टट गई । उपसभापति महोदय, आज जो देश इतनी तरक्ती पर है यह इस कारण है कि देश को एक मजबत नेतत्व मिला है।... (रावधान)...

श्रो उदस्त्रभाषति : ग्राप ग्रपनी वात समाप्त कीजिये । 2-3 मिनट का समय ग्रापका बाकी है ।

श्री जे० के० जैन : उपसमापति महोदय, तस्कर, जमाखोर ग्रौर गंडे जिनको ये लोग पाला करते थे ग्रौर मैं तो कहंगा कि पालते नहीं थे, ये लोग उनकी कमाई पर पलते थे ग्रीर जिन जमाखोरों, गंडों ग्रौर तस्करों का ये हलवा और मांड खाते रहे थे, आज इंदिरा गांधी के शासन में उन लोगों को सीखचों के ग्रन्दर डाल दिया गया है । उप-सभापति महोदय, ये कहते हैं कि काइम बढ रहे हैं। मैं कहता हं कि काइम नहीं बढ़े हैं, काइम का डिटेक्शन बढ़ा है । मैं इस बात को दावे के साथ कह सकता हं कि हमने जिस प्रकार से काइम का डिटेक्शन करने में सफलता प्राप्त की है उससे क्रिमिनल्स के हमने दांत तोड दिये हैं, इसलिये इन लोगों को तकलीफ हो रही है क्योंकि ये लोग डाकूश्रों, चोरों ग्रौर तस्करों की कमाई के ऊपर पला करते थे ग्रौर ग्रब इनका खाना-पीना सब बन्द हो जायेगा ।

## 393 Motion of Thanks [24 FEB. 1981]

उपसभापति महोदय, ये लोग गुजरात की बातें करते हैं। इनको कहां से आज हरिजनों के प्रति प्यार उमड़ आया है ? ये कहते हैं कि हरिजनों के साथ ग्रत्याचार हो रहा है। पर यह कौन करता है ? पश्चिम बंगाल में देखिये। वहां वं कों ग्रीर गोलियों से सरकार चल रही है। वहां पर आये दिन गोलीवारी होती है । उपसभापति महोदय, ग्रासाम के ग्रन्दर किस प्रकार से उन्होंने खिलवाड किया है। तेल को लाइन और तेल की सप्लाई के साथ ये लोग एक साल तक ब्लेकमेल करते रहे । लेकिन मैं धन्य कहता हं ग्रपने नेता को जिसने समय रहते पहल की और कड आयल और रिफाइनरों को चोक नहीं होने दिया ग्रौर इससे उन्होंने उनके मंसूबें फेल कर दिये । उपसभाषति महोदय, मुझे पूरा विश्वास है कि ग्रासाम समस्या को जं। इन लोगों ने उलझाया है, उसको हतारी राष्ट्रीय नेता श्रीमती इंदिरा गांधी सलझा लेंगी ।

इन शब्दों के साथ, मैं अधिक न कह कर इन विरोधी दलों के लोगों को यह आगाह कर देन। चाहता हूं कि वे हिमाकत न करें इस देश के साथ खिलवाड़ करने की. हिमाकत न करें महामहीम राष्ट्रपति की शान के खिल क एक भी शब्द कहने की नहीं तो यह जो भी इनका बचा-खुचा है जमीन पर नहीं जमीन के अन्दर थुस जाएगा ।

# श्रो ग्रब्धुल रहमान शेख : ग्रसली कांग्रेसी कल्चर सामने ग्राया है। This is real Congress culture.

SHRI GULAM MOHI-UD-DIN SHAW (Jammu and Kashmir): Mr. De> uty Chairman, Sir, on behalf of the National Conference of Jammu and Kashmir, I want to say something with regard to the President's Address. At the outset, I would submit that it may be the Janata Government or the Congress Government, our relations ever since 1947

## on President's Address

have been very cordial with the Centre and we want to maintain all cordial relations with the Centre. But there are certain truths which it is my bounden duty to speak here in this august House.

The first thing is with regard to the price. Of been watching the course, we have crossing of swords between the Treasury benches and the Opposition. And we fail to understand what is the idea behind it. If you say that during the Janata Government there was corruption, there was nepotism, there was favouritism, or there were high prices, that is no consolation to an ordinary person, to a labourer, to a poor person, who wants essential commodities at low prices. We are not concerned with statistics. We are not concerned with figures. YQU may quote figures. But an ordinary preson is not concerned with them. He gets no consolation from the fact that last year the prices were so high and this year they have come down to a particular percentage. But what we want is the supply of essential commodities at lower prices. Mr. Deputy Chairman, the other day I was in the Super-Bazar at the Parliament House Annexe. The person at the counter said to another person, 'If you have no ration card, don't You can get sugar at Es. 7 a kilo mind it. without any ration card.' I wondered over the state of affairs. Why should there be no ration card for every citizen? That is the first point. The second point is, why should sugar, if it is sold at Rs. 3 per kilo, be sold at the counter in the Super Bazar maintained by Parliament at Rs. 7 a kilo? That arithmetic an ordinary person cannot understand.

Now the second thing is, of course, I come from the Jammu and Kashmir State. Lakhs of people visit that place even in winter. And they testify and give a clear understanding as to how the law and order situation  $i_s$ prevailing there. It  $i_a$  a fact that last year, our Chief Justice, Mr.

#### 395 *Motion* of *Thanks* [RAJYA SABHA]

#### [Shri Gulam Mohi-Ud-Din Shaw]

Chandrachud, visited Kokarnagh, a hill resort in Kashmir, during the vacation of the Supreme Court. He was given a hut in a jungle. He called the SHO of the concerned station and asked him,, "What about my security arrangements?" The SHO laughed at the idea and said, "Mr. Justice, there are no security arrangements for any person whosoever he may be who stays or resides in any hut in a jungle or near the river." It is because there is no> question of law and order problem there. We have absolutely no law and order problem there. It. is on record that on the 26th and 27th July 1980, there were some military men who created a situation there. We need not go into the details of that. But throughout the night there waa loot, arson and killing of innocent persons. Our Chief Minister, Sheikh Mohammad Abdullah, the great leader, was in Lal Chowk Srinagar at 2 a.m. in the morning just to see that law and order was maintained, that people did not go mad if there was anything from the side of the military. And the situation was controlled. It is on record that one MLA, Rashid Kabli, received a bullet in his arm when the police wanted to maintain law and order in a Muslimpopulated area when there was reaction to what was going on in Moradabad. As for the rest of the country, we have to hang our heads in shame when we see Bhagalpur, when we see Baghpat, When we see Moradabad. And now there is Ahmedabad, Who is ruling this country? That is the basic trouble. Who is ruling this country? The popularly elected politicians or the indoctrii ated bureaucrats, the civil servants or the police services? Who Is ruling this country? We see policemen going inside a jail in Bhagalpur and undertrial prisoners are blinded. If one is a criminal, he shall have justice at the hands of the court. The court is there. He is to be prosecuted and sentence<sup>^</sup> or acquitted But what happened there? If he had been blinded outside the jail, then it was

the duty of the police—as they say that some mischief-mongers outside the jail had done it—to lodge an appropriate report against those persons who, they allege, had done it. The matter now came before the highest court of the country. What are we seeing now?

As far as bureaucracy is concerned, it is now interfering in Aligarh Muslim University. Of course, as far as Prof. Irfan Habib is concerned, there can be no two opinions about his statement that he being a dean and sometimes a provost of a particular hall, ought not to have said what he had said. But without any rhyme or reason, the district magistrate goes and has a police established there and the University is closed. The parents and the students themselves cry hoarse that as far as the University is concerned, it be reopened; we appeal again to the authorities that as soon as possible conditions be created so that the University is reopened as soon as possible. Don't look to what the bureaucrats have to say. They give a version that suits them best. And it is fair and essential to stop them from creating such situations again and law and order situation should be restored at the earliest.

As far as foreign policy is concerned, we fail to understand why we should not call a spade a spade. There is aggression, naked aggression, in Afghanistan by Russia. Russia is a friend, no doubt, of India. It has helped us. But that does not mean that if a crime is committed by a friend at our very doors, in this very region-if Pakistan goes, if Nepal goes, or if Bangladesh or Sri Lanka goes, if they are in any way victims of any aggression from any quarter whatsoever-India should assume or adopt and ostrich-like attitude, that we are safe or we see a friend in Russia and they will not attack us. When aggression takes place near our borders, it is our bounden duty as a

*non-aligned* nation, as an honourable nation as the biggest democracy in the world to raise our voice and say that it is aggression and the Russian troops must withdraw from that nonaligned country leaving them to settle their score among themselves.

As far as other points are concerned, I have only one point. I am not provoked at all by what a member said about succession in Jammu and Kaslimir State. I am not sentimental either. My friend here has drawn an analogy of Rajiv Gandhi and said that toe question of succession has arisen even in Kashmir. As far as mass media is concerned, it is in the hands of those whom we consider our friends but they do not reciprocate. That maligning I want to rebut here. Sheikh Saheb is an old man and an ailing one. He has proposed the name of an M.P. Dr. Faroug Abdulla for the Presidentship of J. & K. National Conference. It is to be borne in mind that no opposition party had the guts or temerity or expediency to stand against him last year in the Parliamentary election. He was the first person to be elected unopposed to the Parliament of 1980. He is such a popular person. Sheikh Saheb has only proposed his name for the Presidentship of National Conference, not of the Government. As far as elec- " tion of that Presidentship is concerned, that is to take place by the votes of the delegates who are duly elected ...

SHRI ABDUL REHMAN SHEIKH: It was a nomination.

SHRI GULAM MOHI-UD-DIN SHAWL: There is no nomination, I venture to submit that it is a suggestion to the duly elected delegates of the N.C. party. They may or may not elect him. I want Sheikh Abdul Rehman Saheb to correct himself immediately. The Sheikh Saheb proposed the name of Farouq Abdulla for the Presidentship of the National Conference... (*Interruptions*). The annual session of National Conference

is to take place in due course. This is for the Presidentship of National Con. ference in 1981. That is all. The maligning started here. Of course, my friend the Hon"ble Member has his own purpose in bringing in Dr. Farouq's name. That is wrong. What we want is that politics should not be taken to the streets. Kashmir is the only State which has enacted an anti-defection law. That is on the statute book now. If a person, A, B or C, is elected on the ticket or mandate given by a particular party, an<sup>^</sup> if he wants to cross the floor, then it is his boun-den duty to resign. If he does not the Speaker issues notice to him asking him to resign. The Speaker ask him to fight election on a ticket of the party he chooses to join or as an Independent. But as far as morality is concerned, he has lost the mandate of that party which had given him ticket.

But as far as the Congress in the Centre is concerned, I am constrained to submit that they ought to do something better. Pull up those who are coming to you with memorandum. .. (I?iterruptio7is). Yesterday the Governor had to go to the Assembly. And, Sir, there were some who distributed and armed people with sticks and lathis and stones, who wanted  $t_0$  obstruct him and prevent him from coming to the Assembly to deliver his address. He does not belong to the National Conference and he is from fche Centre and he deserves respect from every corner and from every crevice and from every party in the State and elsewhere. But, as soon as there was such a situation, police had to intervene. "From 1977, Kashmir has had four elections in four years. In 1977, under the Governor's Rule, the National Conference won; in 1978, the civic elections were held and the Congress (I) did not succeed there; in 1979, in the Panchayat elections the Congress (I) did not win; and, in 1980 the parliamentary elections were held and again you did not win." They have lost the confidence of the people and for that Congress

[Shri Gulam Mohi-Ud-Din Shawl] (I), and not we are to be blamed. It is better, as the Leader of the House has just now said, for them to create confidence among the people and fight the elections. Do not bring politics to the streets.

MR. DEPUTY CHAIRMAN: That will do. Please conclude now.

SHRI GULAM MOHI-UD-DIN SHAWL: What I want from the Centre is that as far as such gimmicks are concerned, they should be restrained from indulging in such gimmicks. But one thing is there, Mr. Deputy Chairman. Ours is a backward State and being a very backward State, we require financial assistance from the Centre. As far as the Address is concerned, it does not say so much about it. But, as far as the Sixth Plan is concerned, what we sought we were not given, but only half of it was given. When our turn comes during the Budget debate, of course, we shall discuss it and raise this issue. But for the time being, as far as the State of Jammu and Kashmir is concerned, as our great leader, Mahatma Gandhi had said "he has seen light in Kashmir"-that light of democracy, secularism and socialism is there and I hope others will follow it. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Yes, Mr. Akarte. Only ten minutes.

SHRI JAGANNATH SITARAM AKARTE (Maharashtra): Sir. I rise to support the Motion of Thanks on the President's Address. Sir, the Address by the President does contain, certainly contains, most valuable measures to remove the poverty of the poor people. But it is painful to note that it does not contain a word about the measures *to* be taken to prevent the poor people from consuming liquor. The point is this: Is it possible to remove the poverty of the people, to eradicate poverty among the poor people; while they are drinking liquor, while they are drink-ad-

dicts and while they consume liquor without any restraint?

Sir we have got stocks of grains and we are self-sufficient in food. But there are millions who are half-starved. Why? When there is food, why do they starve? It is because they have no purchasing power. I think nothing takes away the purchasing power of the poor people so much as liquor. The Tata School or Social Sciences investigated into this matter and they have compiled statistics with regard to this and they have found that a poor man pays about fifty per cent of his income for the consumption of liquor. This consumption of liquor has not the same consequences for all classes. It has a particular type of consequences for the rich man. It does affect the rich people and it curtails their luxury. It has got certain other consequences for the middle-class people. It does affect them and it destroys their family life and their luxury. But, Sir, when a poor man drinks, it destroys his essentials and all his primary needs like food, clothing, housing etc. and it destroys everything. When a poor 8 p.m. man drinks, he drinks at the cost of his wife, at the cost of his children. Take a rikshaw-wallah. Ask what hi<sub>s</sub> income is. He says that he hardly earns Rs. 71- or Rs. 8 per day. When you ask as to what he spends on liquor, he would say, Rs. 3)- or Rs. 4I-. The man who earns Rs. 7|- spends 50 per cent of his income on liquor. What happens to him? What happens to his family? So, so long as we do not prevent poor peop'e from drinking, we can never remove poverty, we can never eradicate poverty.

Secondly, Sir, we have not yet pronounced that the Father of the Nation has become irrelevant today. We do not want to follow him; we do not say that. What he says . . .

श्री लाडवी सोहन तिगम (मध्य प्रदेश) : उपसभापति महोदय, पोइन्ट आफ आहंग । बाप ने 8 बजे तक के लिए कहा था । श्री उपसभापति : दो सदस्य बोलने वाले हैं।

श्वी लाडती सोहत निगम : अध्यक्ष महादय, ऐसामत करिये । 6 वजे तक चलने वालाथा, फिर 8 वजे तक हुआ ।

अो उपत्रभाषति ः मैं जाप से अनुरोध करूंगा कि दो सदस्य बोलने वाले हैं . . .

अगेलाडनी सोहन निगम : वह कल बोल लेंगें।

श्री उपसभापति : कल नहीं होगा ।

श्वी लाडती सोहन निगम : तो क्या में क्लोजर मुव करूं ?

श्रो उपक्षभाषति : ग्राप ऐसा न करिये, बोल लेने दीजिये उन को । दा मिनट ग्रार बैठिये ।

SITAEAM SHRI JAGANNATH AKARTE: We today in the are midst midst of circumstances, in the political circumstances. where of Prohibition talked of. is scarcely In the speeches that were heard today in this House not a word was mentioned Prohibition-not word. about а Neither has the President nor any of the speakers in this House has spoken on this subject. If the Father of the Nation were here, what he would He would certainly have have said? said that so long as you do not intro duce total prohibition, it is impossi ble to make the poor man feed. This he would have said, "Liquor is а matter about which no soft policy will work. Nothing short of total prohibition can save the people." Let us not forget him. Let us accept his wisdom. Mahatma Gandhi also said:

"If I were appointed dictator for  $on_e$  hour for all India, the first thing I would do would be to close without compensation all the liquor shops; destroy all the toddy palms such as I know them in-Gujarat ..."

Are we closing down such shops? No. We are multiplying their number. J would like to point out with all responsibility, Mr. Deputy Chairman, Sir, that in Maharashtra the consumption of liquor has taken the dimensions of a wild fire. In the last 15 years it has spread to such an extent which had never reached during the last 100 or 150 years of the British rule. You walk in any street. You find shops and shops of liquor. You would find students drinking. You will find ladies drinking. You will find professors drinking. You will find primary school teachers drinking.

This has never happened in the history of this sacred country. The liquor could never spread in spite of the attempts made by the British people. There were two hurdles which have now disappeared. The first was the caste system. There was a caste which never drank liquor. If a Brahmin drank liquor, he was declared outcaste. This caste system has disappeared. There was another important reason. There were no vested interests for the manufacture of liquor. When Mahatma Gandhi introduced prohibition, he could succeed because it was only the Government which manufactured liquor. There were no liquor magnates. The British Government could manufacture liquor and there were no vested interests in the liquor industry. Mr. Deputy Chairman, Sir, now the 'most powerful vested interest is the liquor lobby. The second powerful vested interest is the sugar lobby. Both the vested interests are so powerful that they need not become Ministers. They are Minister makers. Therefore, this evil is spreading like wild fire. Even ladies drink. It has never happened. It was never a symbol of prestige and status. Now, it has become a symbol of status for I poor people, middle-class people, educated people, students and every-I one else. If this situation continues,

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#### [Shri Jagannath Sitaram Akarte]

let us forget all talk of removal of poverty. Let us go to the depressed classes and to the adivasis. What is their life? They earn Rs. 10/- per day. They reach their houses without a rupee in their pockets. This poor man goes to the liquor shop, spends the whole money and beats his wife. He robes her of her earnings. Now, Mr. Deputy Chairman, the consequence of this is that these people have no family life. Their womenfolk have no family life. You ask their ladies. '

MR. DKPUTY CHAIRMAN; please conclude.

SHRI JAGANNATH SITARAM AKARTE; You ask any woman. She will tell you that if her husband is lame, she can live happily; if her husband is blind, she can live happily, if her husband is suffering from leprosy, she can live happily. But ^ her husband is a drunkard, they cannot get any happiness out of life. Therefore, these poor people have no family life. Their children do not get sufficient food, clothes, education etc. I appeal to you and to the House that if they are sincere about removal of poverty, they must introduce total prohibition. This 20-Point Programme or even 200-Point Programme is doomed to failure  $s^{\circ} l^{\circ n} g^{a} s$  there j is no total prohibition in this country. | This is the truth and let us have the courage to face it. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Shri Syed Ahmad Hashmi. You have just heard a very good speech. Please bear it in mind.

श्री सँग्रद झहगद हाझमी (उत्तर प्रदेण) : मिस्टर डिप्टी चेयरमैन साहब, प्रेसीडेंट के ऐड्रेस में मुरूक के सूरतेहाल का जायज लिया गया है. लेकिन पुझे अफसोस के साथ कहना पड़ता है कि सूरतेहाल को जिस कदर खुशगवार दिखलाया गया है. हम जैसे लोग उससे बहुत थ्यादा मुत्तफ़िक नहीं हो सकते और इस लिये मैं यह कहने पर मजबर हं कि कीमतों को कम करने में हुकूमत फेल हुई है। कीमतें बढ़ती चली जा रही हैं। यहां तक कि अवाम की कुब्बते खरीद से यह कीमतें आगे निकलती जा रही हैं।

किसानों की इस्तेमाल की चीजें, खाद श्रौर अग्निकल्चर की चीजें सभी महंगी हो गईं। ये सब इतनी महंगी हो गई हैं कि अपनी लागत भी किसान को नहीं मिल पा रही है। उसको अपनी पैदावार की लागत भी नहीं मिल पा रही है। इसी बजह से किसानों श्रौर मजदूरों में बेइत्मीनानी बढ़ती जा रही है कि खेती श्रौर मेहनत के बावजूद भी मेहनत का नफ़ा किसानों और मजदूरों को नहीं मिल पा रहा है।

चीजों का पब्लिक डिस्ट्रीब्य्झन सिस्टम सही नहीं है जिसकी वजह से लोग लाइनों में खडे होते हैं और सुबह से शाम तक लाइन में लगने के बावजद भी उन्हें नाउम्मीद होना पड़ता है। कहीं राणन की दुकानों पर या मिट्री के तेल की दकानों पर चीचें नहीं मिलती हैं। मैं नहीं कह सकता कि नेशनल इनकम में कितना इजाका हुन्ना लेकिन यह वात सही है कि फिक्स ग्रामदनी कम हुई है । मैं कहंगा कि करोड़ों नौजवान बेरोजगार हैं, उनकी बेकारी में रोज ब रोज इजाफा हो रहा है लेकिन उनकी बेरोजगारी को खत्म करने के लिए कोई बैलप्लांड स्कीम इंट्रोड्य्स नहीं की गई और प्रेसिडेंट के ऐड़ेस में इमको अफसोस है कि इन करोड़ों नौजवानों की बेरोजगारी पर किसी किस्म की चिन्ता का इजहार नहीं किया गया है। जरूरी है कि बेकार नौजवानों की बेरोजगारी का अलाउंस दिया जाए और रोजगार मुहैया करने की जिम्मेदारी हकमत की होनी चाहिये।

मैं यहां एक चीउ और कड़ेगा कि मुस्लिम माइनारिटी इस बेरोजगारी के माहौल में और ज्यादा परेशान है । और अगर मैं यह कहूं कि वह इकानामिक काइसिस के अन्दर है और सूरतेहाल यह है कि कारोबार और तिजारत में मुझ्किल से वह एक फीसदी है, उसका यह रेशियो है। मैं मतालवा करूंगा कि मुस्लिम माइनारिटी को भी इकानामिकली बैकवर्ड करार दिया जाए । मैं यह' एक बात और कहना चाहुंगा कि इतनी बड़ी तादाद है नौजवानों की बेरोजगारी सिर्फ इसी वजह से काबिले तशवीश नहीं है कि वह मग्राशी निराशा श्रौर मायूसी ग्रौर ग्रनसटेन्टी का शिकार हैं । बल्कि इससे तरह-तरह के समाजी, इखलामी मसायल पैदा हो रहे है । में अगर यह कहं कि हमारा तालीमी ढांचा बेकारी ग्रौर बेरोजगारी बढने का जरिया है<sub>?</sub> हमारे तालीमी इदारे वेरोजगारी के कारखाने हो गये हैं तो ज्यादा सही वात होगी। मैं यहां पर एक बात और कहूंगा कि इनकी ग्रहमियत ग्रौर भी बढ़ जाती है क्योंकि गांवों ग्रौर सहरों का तथा गरीबी ग्रौर ग्रमीरी का फर्क बढ़ता जा रहा है। बैकवर्ड डलाके अरीर भी पिछडते जा रहे हैं और रीजनल इंवैलेंसेज भी बढ़ते जा रहे हैं । पशमदा इलाकों में न इंडस्ट्रीज हैं ना प्रापर रेलवे लाइन है, न उन जगहों में बाबपाशी का इंतिजाम है। बिजली की कमी, डीजल की नायाबी, पूरे अग्रिकल्चरल सिस्टम को ही नहीं बल्कि अगर किसी वजह से कोई उद्योग भी हैं तो वह भी तवाह हैं। खसूसन पूर्वी उत्तर प्रदेश ग्रौर बिहार के इलाके मरकजी हकुमत की इमतिजी पालिसी और डिस्कीमिनेशन कः शिकार हैं। मैं एक मिसाल देना चाहता हं । सूत्राई हुकुमत के साथ ही मरकजी हकुमत की बेतवज्जह ने ही इस इलाके के गरीव अवाम को प्राचीन भारत और पत्थर के दौर में लाकर खड़ा कर दिया है। न कोई रोजगार है, न सनग्रत है, न खेती; पूरे जिले में धुल उड़ रही है । जहां क्राज भी जानवरों के गोबर से गेहं ग्रौर चावल के दाने धोकर लोग जिन्दगी गुजार रहे हैं । अंग्रेजों के जमाने में एक अफीम की फैक्टरी थी जिसे आगे तरवकी दी जाती तो हजारों लोग इस जिले में रोजगार से लग सकते थे । लेकिन उसे भी उठाकर तीमच ले जाया जा रहा है।

सैलाब के दिनों में ग्राज भी न जाने कितने लोग दरख्तों पर जिन्दगी गुजारते हैं। एक जगह से दूसरी जगह जाने के लिए रास्ते तक नहीं है। शहर में मेन रोड पर ग्रगर कोई महीज जाए तो उसका जिन्दा बचना मुश्किल है । इसके बावजूद यह जिला यू.पी. का सबसे ज्यादा पसेमांदा इलाका है । मरकजो हुकूमत की फेहरिस्त में यह पसेमांदा जिलों की फैहरिस्त में शामिल नहीं है । मुल्क की कम्यूनल सिच्युएझन का एक जर्मनी तजकरा जरूर सदर के खुतवा में है । लेकिन हकीकत है कि हुकूमत जिस तरह इस मसले से इंसाफ नहीं कर रही है। इस एड्रैस में भी मुल्क की फिरकावाराना सूरतेहाल के तकाजों से इंसाफ नहीं किया गया । मुरादाबाद में पी. ए. सी. के जरिये मुसलमानों के तारीखी कत्लेग्राम के बाद फिरकावारियत को खत्म करने पर जिस कद्र जोर देना चाहिये था ग्रभी तक वह मोहताजे तवज्जोह है । बल्कि यों कहिये कि फिरकापरस्तों ग्रौर फिरका-वाराना जहन रखने वाले पी. ए. सी. ग्रौर फिरकावारियत का शिकार ग्रौर इम्तग्राजी बरताव करने वाले हकुमत ग्राज भी तहफ्फुज कर रही है ग्रीर उनके जुर्मो पर पर्दा डाल रही है । बावजूद इसके कि मुरादाबाद में सूबाई श्रीर मुसल्ला पुलिस इन जुमीं में मुलव्वस रही है लेकिन इनके खिलाफ कोई कार्रवाई नहीं की गई । सैकड़ों की तादाद में मुरादाबाद में मुसलमान मारे गये । बरतन का काम करने वाले सैकड़ों मुसल-मानों के हाथों को तोड़ कर बेकार कर दिया गया । आ्रीर ग्रब वह रोटी कमाने श्रौर बच्चों का पेट भरने से भी माजूर हो गये । लेकिन एक भी गिरफ्तार नहीं हग्रा । ग्रब भी इम्तग्राजीतौर पर

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[श्री सैयद झहमद हाशमी] सो-काल्ड नेजनल सेक्योरिटी ग्राडिनेंस में मुसलमानों को गिरफ्तार किया जा रहा है। मकामी हकाम ने आज भी खोफो हास का माहौल फैला रखा है । ग्रक-लियतें खौफजदा हैं । म्जल्मीन की रिलीफ व ग्रवादकारी तो कुजा जो बेगुनाह जेलों में हैं उनकी कानुनी पैरवी करने से भी लोग घबराते हैं । बेचारे जो लोग मुजल्मीन के इंसाफ के लिये सामने आए उन्हें भी गिरफ्तार कर लिया गुया । मेरी तजवीज है कि म्रादाबाद में जो खानदान मतासिर हैं उन खानदानों की ग्रफराद को रोजगार फरहाम किया जाए । फिरकापरस्ती को खत्म करने के लिये जब तक सच्चाई के साथ हकुमत तैयार नहीं होगी यहज जुठे वायदों से कुछ नहीं होगा । एक बात और में कहं कि मुझे हमददी है बिहार जेल के उन मुलजिमों से जिनकी आंखें निकाल दी गईं । मझे हमदर्दी है कानपुर में बेहनई के उन खानदानों से जिनके लोगों को कत्ल किया गया है। म्रादाबाद का मामला ग्रापके सामने है। अगर यही होता रहा तो इसी तरह से एक के बाद दूसरा मरादाबाद होता रहेगा और हुकुमत मुजरिमों और पुलिस व पी. ए. सी. के जुमी पर पर्दा डाल कर उनकी पुश्तपनाही करती रहेगी । ला एंड ग्रार्डर हुकूमत की जिम्मेदारी है । अगर ला एंड आर्डर पर हकुमत काबू नहीं पाती तो यह हकुमत का फेल्योर है । इसलिये हुकूमत को मुजलू-मीन की बरबादी का पूरा मुग्रावजा देना चाहिये । डिस्ट्रिक्ट एडमिनिस्ट्रेशन को इसका जिम्मेदार करार देना चाहिये । माइनोरिटी कमीशन को मुरादाबाद हादसा के फौरन बाद मुरादाबाद नहीं जाने दिया गया । ग्रौर वह दो माह बाद जा सके। मैं कहूंगा कि माइनोरिटी कमीशन

की मुरादाबाद के हादसा के बारे में जो रिपोर्ट पेश की गई है इसे ऐवान के सामने रखा जाए । ग्राखिर यह सूरतेहाल कब तक चलेगी । फिरकापरस्तों ग्रौर पी. ए. सी. को मसलमानो की जानोंमाल की लुटने की कब तक छट मिलती रहेगी । मैं कहता हं कि जितनी फोर्सेस हैं ट्रेनिंग के जमाने में उनको नेशनल आउट लुक की तरबियत क्यों नहीं दी जाती । अगर मुल्क की यही शक्ल रही तो यहां जंगल का कानून होगा ग्रौर तारीखी इस ज्म को कभी माफ नहीं करेगी । हमें ग्रफसोस के साथ कहना पड़ता है कि आज तक माइनोरिटी कमीशन को कंस्टीट्युशन स्टेटस नहीं दिया गया जिसकी वजह से कमीशन की सिफा-रिशात को मरकजी और सुबाई हकुमत भ्रहमियत देना तो कुजा उसे रही की टोकरी में डाल देती हैं। कमीशन ने मरकजी हक्मत से इस ख्वाइश का इजहार किया था कि हिन्दुस्तान के छः बडे शहरों में हैदराबाद, बम्बई, कलकत्ता, लखनऊ, अहमदाबाद और मद्रास में उसकी गाखें खोली जाएं ताकि इलाकई तौर पर माइनोरिटी की शिकायतों को हासिल किया जाए । लेकिन माइनोरिटी कमीशन की हैसियत इस दर्जा नजरग्रंदाज किया जा रहा है कि इसकी रिपोर्ट पालियामेंट ग्रौर ग्रसेम्बलियों में भी पेश नहीं की जाती । ताज्जब है कि माइनोरिटी कमीशन में सिवाय चेयरमैन के ग्रंडर सेकेटरी तक कोई म्सलमान अफसर नहीं है । कांग्रेस के मैनिफैस्टों में अकलियती कमीशन के स्टेटस ग्रीर स्टाफ के बारे में यकीनदाहिनी की गई थी । लेकिन एक साल से ज्यादा ग्रसी गुजर जाने के बाद भी इस पर कोई तवज्जोह नहीं वी गई । ऐसा लगता है कि माइनारिटी कमीशन के सिलसिले में हकूमत की नीयत साफ नहीं लगती । कांग्रेस (आई) की हकुमत चाहती है कि कमीणन को तोड़

दिया जाए ग्रौर जस्टिस ग्रंसारी को हटा दिया जाए । यह जनन खराव है । और माइनोरिटीज कमीशन से जिलना काम लेना चाहिए उस हद तक उससे काम लेने की कोशिया नहीं की जा रही है और उस को इफेक्टिव नहीं बनाया जा रहा है। मैं यह भी कहना चाहंगा कि मुरादाबाद में फसाद होने के दो महीनों के बाद तक भी उस कमीशन को बढ़ों जाने की परमिशन नहीं वी गई। इससे जाहिर है कि किस तरीके से कमीधान के साथ नान-कोम्रापरेणन से काम लिया जा रहा है और उसके साथ डिसक्रिमिन घन का सलक किया जा रहा है। इससे यह भी जाहिर है कि अकलियतों को इस तरह से जमी मृतमईग नहीं किया जा सकता है।

एक बात मैं यह भी बतलाऊं कि मस्लिम माइनोरिटीज के इकनोमिक काइ-सेज में दो चार होने और कम्युनल राइटस में तबाह होने के ग्रलावा मुसल-मानों में ऐसी भी विरादरियां हैं जिनको रोडयल्ड कास्ट में शामिल नहीं किया गया है । उनके साथ डिसकिमिनेशन और इम्तियाजी वरताव किया जा रहा है । मिसाल के तौर पर गोरखपूर और आस-पास के इलाकों में मुस्लिप मेहतर हजारों की लादाद में हैं। दूसरे भंगियों को गौड्यू ड कास्ट्स की जो सहलियतें दी जाती हैं वे मस्लिम मेहतरों को नहीं दी जाती हैं। इस तरह से वे लोग डिसक्रिमिनेशन की पालीसी के शिकार हो रहे हैं। ग्रैड्युल्ड कास्ट्स को जो सह-लियतें मिली हुई हैं वे उनको नहीं दी जा रही हैं। उन के बच्चों की फीस माफ नहीं होती है ग्रौर उनको मुसलमान होने के कारण दूसरी जगहों पर कोई प्रिफरेंस भी नहीं दिया जाता है। जाहिर 🕏 कि यह बहुत ही खराब सुरतेहाल 1

यहां पर मैं एक बात यह भी अर्ज करना चाहता हं कि मुस्लिम युनिवर्सिटी के अन्दर जो सूरते-हाल पैदा हो गयी है ग्रौर जब कभी भी मस्लिम यनिवर्सिटी के माइनोरिटी केरेक्टर की बात की जाती है तो इस मुल्क के अन्दर एक सैक्शन ऐसा है जो मुस्लिम युनिर्वासटी ग्रौर उसके केरेक्टर और स्टूडैन्ट के खिलाफ काम करता है यह एक हकीवत है कि इस मुल्क में ऐसे एलीमैन्ट्स हैं जो बेबनियाद बातों को उभारते हैं ताकि जो असली ससला है वह खटाई में पड जाये, पीछे हट जाये। मैं यह देख रहा हं कि एक जमाने से यह साजिश चल रही है कि इस मुल्क में ऐसी कोशिश की जाये कि मुस्लिम युनिवर्सिटी का जो केरेक्टर है उस पर इल्जाम लगाये जायें। वहां के तुलवा पर जो इल्जाम लगाये गये बे सरासर गलत हैं। मैं यह बात इसलिए कह रहा हं कि झलीगढ में जब कम्युनल राइट्स हए तो बहां के तुलबों ने जो काम किया उसकी तारीफ श्री मोरारजी देसाई ने भी की । श्री मोरारजी देसाई जी का जिस तरह का मिजाज है वह सब को मालुम है। लेकिन वे भी थह बात कहने के लिए मजबुर हुए कि मुसलिम युनिवर्सिटी के स्ट्डैन्ट्स ने जिस बेहतर ढंग से काम किया है वह तारीफ के काविल है। लेकिन आज यह कोशिश की जा रही है कि मुस्लिम युनिवर्सिटी को पूरे मुल्क में बदनाम किया जाये और इस काम में बहुत सी ताकतें लगी हुई हैं। मैं यह कहंगा कि सरकार को इस तरफ अपनी तवज्जह देनी चाहिए। वह डी० एम० जिसके कहने पर, जिसके इन्सटुक्शन पर यनिवर्सिटी बंद की गई वह अभी भी वहां है । युनिवर्सिटी के बन्द होने के कारण पूरे मुल्क में बेचैनी फैली हुई है । मैं चाहता हूं कि युनिवर्सिटी को जल्द से जल्द खोला जाये ।

[श्री सैंयद इहमद हाशमी]

में एक दो मिनट में अपनी बात खेल्म कर दंगा । आज इंडियन ओशन में दियागो गाशिया में जिस तरीके से अमरीका की फौजी ताकत बढ रही है और जिस तरीके से वह हिन्दुस्तान के किसी भी बड़े शहर बम्बई ग्रौर मदास को निशाना बना सकता है। उस की तरफ भी तवज्जोह देने की जरूरत है। उसके खिलाफ जिस तरह से हिन्दुस्तान को ग्रावाज उठानी चाहिए थी उस तरीके से आवाज नहीं में कोई उठ:यी जा रही है। आरौप नहीं लगाना चाहता हं, लेकिन उस तवज्जह दी जानी तरफ লক্ত্ चाहिए ।

इसी तरीके से एक बात मैं यह भी कहना चाहुंगा कि मिडिल ईस्ट की तरफ ग्रीर ग्ररव मुल्कों के साथ हमें दोस्ती का हाथ बढ़ाना चाहिए । मुझे खुशी है कि इन मल्कों के साथ हमारी तिजारत बढती जा रही है। हमें और भी ज्यादा खणी तब होगी जब हम खरब मल्कों के साथ ग्रौर ज्यादा ताल्लुकात बढायें। इसके साथ-साथ मैं यह भी कहना चाहुंगा कि इस मुल्क के अन्दर एक इजरायली लावी मौजद है। आप जानते हैं ि इजरायली कंसुलेट बम्बई में है। यह लावी इस बात की कोणिश करती है कि हमारे ताल्लूकात अरब मुल्कों के साथ ग्रच्छे न होने पायें । इस लिए मैं फिर मतालबा करूंगा कि जिस तरीके से, चाहे देर में ही सही , आपने पी० एल० ग्रो० को रिकार्यानशन दी, उसी तरीके से म्राप वम्बई में इजराइल का जो कंसुलेट आफिस है उस को जल्दी से जल्दी बन्द कर दें। इन अल्फाज के साथ प्रेसीडैन्ट एड्रैस के सिलसिले में मैं यह ख्वा-इिश जाहिर करता हं कि पडौसी मल्कों के साथ हमारे ताल्लूकात अच्छे होने चाहिए ।

पड़ौसी मुल्कों के साथ हमार ताल्लुकात ग्रच्छे होने चाहिए और पाकि-स्तान भी हमारे इन पडोसी मुल्कों में शामिल है। हम यह चाहेंगे कि हिन्दुस्तान ग्रौर पाकिस्तान के रिलेशंस, उनके ताल्लू-कात ग्रच्छें हों, मजबूत हों ग्रीर कन्फ्रटेशन की जो पालीसी है वह खत्म हो । हिन्दुस्तान ग्रौर पाकिस्तान की आवाम दंगा नहीं चाहती वह डोस्ती और मोहब्बत चाहती है । इस लिए में हिन्दूस्तान श्रीर पाकिस्तान की भ्रांवाम के नाम पर अपील करता हं ग्रीर चाहता हं कि हमारे ताल्ल्कान ज्यादा मजबूत हो । इन अलफाज के साथ में यह कहता हं कि जिन चीजों की तरफ हमने इशारा किया है, प्रेसीडैन्ट के अड़ैस में उन बातों की तरमीम होनी चाहिए, उनमें अमेन्डमेन्ट होना चाहिए । उसमें जिस लहजे में जिस अंदाजे से तस्वीर पेश की गई है मुल्क की, वह सही तस्वीर नहीं है । ,ग्रगर फैक्ट्स रियलाइज नहीं किये जायेंगे तो धोखा खाया जायेगा । इन ग्रलफाज के साथ मैं आपका णकिया छदा करता हूं जो आपने मुझे इस पर बोलने का मौका दिया ।

PROF. SOURENDRA BHATTA-CHARJEE: Mr. Deputy Chairman. Sir, thank you very much. At least I have a two-digit audience now, I am thankful for that.

MR. DEPUTY CHAIRMAN: The whole country will know about your speech.

PROF. SOURENDRA BHATTA-CHARJEE: Sir, the speech of the President concludes with certain sentiments which are praiseworthy. Here it is written:

"With unity of effort, there are immense possibilities of sustained progress to build a just social and economic order."

And then there is a call to strikt for identity of purpose, to harmonise

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differing points of view in a spirit of accommodation etc. etc. These are lofty sentiments, but our regret is that the sentiment is not being pursued. On whom does the onus lie? Naturally, with the ruling party. There is no denying the fact thai even though a rosy picture is sought to be given, that we are over the hump, that we are on the path to progress and the words like that, but we are in a very critical situation. The Prime Minister of the country has been repeating it times without number, in season and out of season. If such a critical situation confronts the country, the leadership should come from the side Of the head of the Government. The leader of the country, from that point of view, should arrive at some national consensus so that energy is not frittered away, so that on basic policies some common formula is found out. But unfortunately, Mr. Deputy Chairman, our Prime Minister, if I put it very tersely, acts more as a party leader than as a national leader. She has not been able to rise above party politics and this is the for the country. In an hour of tragedy utmost crisis a sort of rosy picture has been drawn. For example, it is said that the inflation rose upto 23 per cent in July last and at the end of 1981 the period that it has covered, it has come down to 15 per cent. I do not know whether they have taken into account the latest increase in petroleum prices and the price of coal and steel. This is not Our actual experience, not based on clear the wholesale prices, is entirely different about the present situation obtaining in the country, the extent of unemployment and other things but the most dangerous thing is, whereas the economic situation is extremely bad, the upper class is amassing wealth. There is growing impoverishment. The number of people below poverty line is increasing. The force<sub>a</sub> of disintegration are on the increase. It has not been possible for this Government in the last 13 months! time, with a massive mandate, as they call it, to stand up on their own legs. Rather it

is on the increase to whichever side of the country we look at Communa-lism, both of the the minority communities, majority and casteism, etc. are running riot throughout the length and breadth of the country. With whom the responsibility for this should lie after 34 years of independence and 30 years of uninterrupted Congress rule and again 13 months' rule by Mrs. Indira Gandhi? To lay the blame at the door of the Government of a party which ran it only for 3 years would not be facing the facts. The Government would do well to face facts. And if what has been said at the concluding portion of the Address is the real intention, then the Government should call a council, should call all the Opposition parties and on basic issues they should try to evolve a national policy and not take steps like the one in the case of. LIC, or the loco-running staff, or the DVC Staff Association, where an anti-worker policy has been persistently followed. This approach, this attitude, this policy of confronta-^ tion towards a section of the people towards the working class, toward? the poor people and that of being soft towards the vested interests, the moneyed class and the propertied class has to be changed.

This is an Address which, as you know, many of the Opposition parties boycotted. It was boycotted because on the eve of Parliament Session, one after another antipeople, anti-worker steps were being taken and this was a speech which reflected the policy of that Government. So as a measure of protest, that boycott was made. Sir, this boycott of the President's Address was., perhaps, for the first time in the history of Parliament, because an unprecedented situation has appeared in the country where the interests of the common man are being sacrificed at every step. While high-sounding phrases are being couched, in actual practice a totally different policy is being pursued. So my call to the Government party, to the leader of the Gov-

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#### [Prof. Sourtendira Bbattacharjee]

emment would be that if what has been stated At the end of the Address Is not just a ritual, is not just an eyewash, then they should show that sentiment in the formulation of policies. Don't come with formulated policies and dictate to the Opposition parties to support these because wisdom does not vest in the Treasury Benches, as the Opposition also cannot claim a monopoly of it. That dialogue is totally lacking. Only in respect of Assam, some discussion had been held. But barring that, on no other issue of national importance, that policy of dialogue has been followed. Rather sometimes the confrontation is galling. The Government will have to make up its mind whether it will follow the policy of confrontation, or will follow a policy dialogue, a policy of give-and take in a national crisis. Whether / will try to follow really a policy

of national consensus is the lenge of today and a succ answer to that challenge wil' i whether this Government will able to protect the interests of country and whether the interests the country are in good keeping will them. Thank you.

MR. DEPUTY CHAIRMAN: 1 mu thank the hon. Members and the Minister for Parliamentary Affal for sitting so late and concluding the list of Members who desired speak. So far as the Members are concerned, the discussion is conclud ed. Only the reply part remains. The Prime Minister will reply tomorrow.

अप सदन की कार्यवाही कल 11 वर्जे तक के लिए स्थगित की जाती है।

> The House then adjourned at thirty-four minutes pareight of the clock till eleven of the clock on Wednesds the 25th February, 1981.

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